

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. NAINA**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:51**

| S.No.                      | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                |
|----------------------------|-----------|--------------|-------------|--|-----------------------|
| <b>Misc./ Appearance</b>   |           |              |             |  |                       |
| 1                          | Ct. Cases | 318/1/2012   | 531600/2016 | MS ADITYA TEXTILES Vs. VIRENDER SINGH                              | /0 (Pahar Ganj)       |
| 2                          | Ct. Cases | 10880/2014   | 517096/2016 | KAS CHIT FUND PVT LTD Vs. VIRENDER SINGH                           | /0 (Pahar Ganj)       |
| 3                          | Ct. Cases | 11176/2014   | 516132/2016 | BOMBAY MERCANTILE Vs. KRISHNA BABBAR                               | /0 (DBG Road)         |
| <b>Misc. cases/purpose</b> |           |              |             |  |                       |
| 4                          | Ct. Cases |              | 537320/2016 | M/S MADAN LAL NANDA AND SONS Vs. M/S GRAPHIX MEGA TIMES LTD.       | /0 (Hauz Qazi)        |
| 5                          | Ct. Cases |              | 9394/2017   | M/S ICICI BANK LIMITED Vs. PAVIK LIFE STYLE PVT LTD                | /0 (Pahar Ganj)       |
| 6                          | Ct. Cases |              | 11549/2017  | M/S ASSOCIATES NON WOVENS Vs. RAVIN KAILA                          | /0 (Roop Nagar)       |
| <b>Misc./ Appearance</b>   |           |              |             |  |                       |
| 7                          | Ct. Cases |              | 2940/2018   | VARIETY BOOK DEPOT Vs. BIGNESHWARA                                 | /0                    |
| 8                          | Ct. Cases |              | 5097/2018   | CAPITAL TRUST LTD Vs. SAYARA                                       | /0 (Karol Bagh)       |
| 9                          | Ct. Cases |              | 5144/2018   | CAPITAL TRUST LTD Vs. GOVIND SINGH                                 | /0                    |
| 10                         | Ct. Cases |              | 5147/2018   | CAPITAL TRUST LTD Vs. RANI   | /0                    |
| 11                         | Ct. Cases |              | 5149/2018   | CAPITAL TRUST LTD Vs. OPENDRA KUMAR                                | /0                    |
| 12                         | Ct. Cases |              | 5150/2018   | CAPITAL TRUST LTD Vs. ASHMA BEGAM                                  | /0                    |
| 13                         | Ct. Cases |              | 5160/2018   | CAPITAL TRUST LTD Vs. RAFIK AHAMAD                                 | /0                    |
| 14                         | Ct. Cases |              | 5163/2018   | CAPITAL TRUST LTD Vs. NOORMOUHAMMAD                                | /0                    |
| 15                         | Ct. Cases |              | 5168/2018   | CAPITAL TRUST LTD Vs. IRFAN  | /0                    |
| 16                         | Ct. Cases |              | 5170/2018   | CAPITAL TRUST LTD Vs. MOOSA  | /0                    |
| 17                         | Ct. Cases |              | 5173/2018   | CAPITAL TRUST LTD Vs. MITHLESH VERMA                               | /0                    |
| 18                         | Ct. Cases |              | 5175/2018   | CAPITAL TRUST LTD Vs. GUDDI DEVI                                   | /0                    |
| 19                         | Ct. Cases |              | 5177/2018   | CAPITAL TRUST LTD Vs. TARNNUM                                      | /0                    |
| 20                         | Ct. Cases |              | 5183/2018   | CAPITAL TRUST LTD Vs. RIHANA PARVEEN                               | /0                    |
| 21                         | Ct. Cases |              | 5370/2018   | ARUN KUMAR BANSAL Vs. MOHD. DILSAD                                 | /0 (Kotwali)          |
| 22                         | Ct. Cases |              | 13190/2018  | KIRAN BHAYANA Vs. PIYUSH SHELTERS INDIA PVT LTD                    | /2018 ()              |
| 23                         | Ct. Cases |              | 15451/2018  | LMC AUTOMOTIVE CO. PVT.LTD Vs. MARKETING TIMES AUTOMOBILES PVT.LTD | /2018 (Kashmere Gate) |
| 24                         | Ct. Cases |              | 16313/2018  | HITAISHI PUBLISHER PVT LTD Vs. ANUBHAV SINGHAL                     | /2018 ()              |
| 25                         | Ct. Cases |              | 17107/2018  | VRINDA CORPORATION Vs. VIKAS KUMAR MISHRA                          | /2018 (Karol Bagh)    |
| 26                         | Ct. Cases |              | 19274/2018  | LAXMAN MAHTO Vs. NITIN SONI  | /2018 (Kamla Market)  |
| 27                         | Ct. Cases |              | 3191/2019   | KAVIRAJ SHARMA Vs. ANIL TANDON                                     | /2019 ()              |
| 28                         | Ct. Cases |              | 5167/2019   | SOBHA JAIN Vs. ANIL AGGARWAL                                       | /2019 ()              |
| 29                         | Ct. Cases |              | 5168/2019   | NAHATA SECURITIES PVT LTD Vs. SHEERSHAK AGARWAL                    | /2019 ()              |
| 30                         | Ct. Cases |              | 5169/2019   | SOBHA JAIN Vs. SHEERSHAK AGARWAL                                   | /2019 (Darya Ganj)    |
| 31                         | Ct. Cases |              | 5581/2019   | MOHD ABID Vs. AKASH BANGIA   | /2019 ()              |
| <b>Misc. cases/purpose</b> |           |              |             |  |                       |
| 32                         | Ct. Cases |              | 6790/2019   | KHUSHAAL EXPORTS Vs. ISHA FASHION                                  | /2019 ()              |
| <b>Misc./ Appearance</b>   |           |              |             |  |                       |



Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. NAINA

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:51

| S.No.                       | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                 |
|-----------------------------|-----------|--------------|-------------|--|------------------------|
| 33                          | Ct. Cases |              | 7276/2019   | SAGAR ENTERPRISES Vs. MAHAVIR ENTERPRISES                | /2019 (Rajinder Nagar) |
| 34                          | Ct. Cases |              | 8268/2019   | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. SHIV KUMAR  | /2019 ()               |
| 35                          | Ct. Cases |              | 11407/2019  | SHAMSUDDIN ANSARI Vs. SAAD AZEEM                         | /2019 (Bara Hindu Rao) |
| 36                          | Ct. Cases |              | 11715/2019  | ANIL KUMAR AGGARWAL Vs. MAYA RAM KISHAN LAL JAIN AND ORS | /2019 (Hauz Qazi)      |
| <b>Charge</b>               |           |              |             |  |                        |
| 37                          | Ct. Cases | 768/2016     | 532353/2016 | MS NIRBHAY BATTERIES Vs. MR. NADEEM KARIM                | /0 (Kotwali)           |
| 38                          | Ct. Cases | 766/2016     | 532355/2016 | MS NIRBHAY BATTERIES Vs. NADEEM KARIM                    | /0 (Karol Bagh)        |
| 39                          | Ct. Cases |              | 16379/2018  | INDERPREET SINGH Vs. REENA MALIK                         | /2018 ()               |
| 40                          | Ct. Cases |              | 5582/2019   | CROMPTON GREAVES CONSUMER Vs. AZAD ELECTRICALS AND ANR   | /2019 (I.P. Estate)    |
| 41                          | Ct. Cases |              | 6256/2019   | NAND KISHORE AND SONS Vs. K M TIMBER AND PLYWOOD         | /2019 (Roop Nagar)     |
| <b>Prosecution Evidence</b> |           |              |             |  |                        |
| 42                          | Ct. Cases | 404/1/2015   | 528448/2016 | SAROJ JAIN Vs. ANAND KUMAR PRABHUDAYAL                   | /0 (Pahar Ganj)        |
| 43                          | Ct. Cases | 351/1/2015   | 517654/2016 | SAROJ JAIN Vs. ANAND KUMAR PRABHUDAYAL TANTIA            | /0 (Pahar Ganj)        |
| 44                          | Ct. Cases | 543RT/2016   | 529779/2016 | RAJEEV GOEL Vs. MAHESH CHANDRA                           | /0 (Kotwali)           |
| 45                          | Ct. Cases | 508RT/2016   | 530704/2016 | ANIL KUMAR Vs. RANIT SINGHAL                             | /0 (DBG Road)          |
| 46                          | Ct. Cases |              | 6250/2017   | BHARTI BANSAL Vs. K K KHULLAR                            | /0 (Prashad Nagar)     |
| 47                          | Ct. Cases |              | 15554/2018  | ANIL KUMAR TYAGI Vs. CHANCHAL KUMAR TYAGI                | /2018 ()               |
| <b>Defence Evidence</b>     |           |              |             |  |                        |
| 48                          | Ct. Cases | 56/1/2012    | 521934/2016 | AJIT JAISWAL Vs. SHREE GANESH FLOUR MILLS                | /0 (Timar Pur)         |
| 49                          | Ct. Cases | 183/P/2013   | 516748/2016 | NAVEEN SODHU Vs. HEM RAJ                                 | /0 (Pahar Ganj)        |
| 50                          | Ct. Cases | 10445/2014   | 526043/2016 | ANIL PATHAK Vs. RAGHUVIR SINGH                           | /0 (Sarai Rohilla)     |
| <b>Misc. Arguments</b>      |           |              |             |  |                        |
| 51                          | Ct. Cases |              | 7135/2019   | VINOD KUMAR Vs. RADHEY SHYAM                             | /2019 (Rajinder Nagar) |

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Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TISTA SHAH

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:58

| S.No.                    | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                |
|--------------------------|-----------|--------------|-------------|---|-----------------------|
| <b>Misc./ Appearance</b> |           |              |             |   |                       |
| 1                        | Ct. Cases | 340/1/2013   | 515096/2016 | BRAJESH SINGH Vs. NAWAL KISHORE                         | /0 (Sadar Bazar)      |
| 2                        | Ct. Cases | 339/1/2013   | 515097/2016 | BRAJESH SINGH Vs. NAWAL KISHORE                         | /0 (Sadar Bazar)      |
| 3                        | Ct. Cases |              | 543443/2016 | BRAHAM PRAKASH SHARMA Vs. SHARP HOMES REAL MART PVT LTD | /0 (Chandni Mahal)    |
| 4                        | Ct. Cases |              | 4325/2017   | M/S CAPITAL FIRST LIMITED Vs. AMAN VERMA                | /0 (Rajinder Nagar)   |
| 5                        | Ct. Cases |              | 4335/2017   | M/S CAPITAL FIRST LIMITED Vs. BALENDRA KUMAR            | /0 (Rajinder Nagar)   |
| 6                        | Ct. Cases |              | 4337/2017   | M/S CAPITAL FIRST LIMITED Vs. DEEPAK KUMAR              | /0 (Rajinder Nagar)   |
| 7                        | Ct. Cases |              | 4338/2017   | CAPITAL FIRST LIMITED Vs. AMIT KUMAR MADAN              | /0 (Rajinder Nagar)   |
| 8                        | Ct. Cases |              | 4341/2017   | M/S CAPITAL FIRST LIMITED Vs. MOHD SHAHID               | /0 (Rajinder Nagar)   |
| 9                        | Ct. Cases |              | 11672/2017  | HOSHIYAR SINGH SURESH CHAND Vs. RAVI GUPTA              | /0 (Kotwali)          |
| 10                       | Ct. Cases |              | 11673/2017  | HOSHIYAR SINGH SURESH CHAND Vs. KANHIYA LAL             | /0 (Kotwali)          |
| 11                       | Ct. Cases |              | 11674/2017  | HOSHIYAR SINGH SURESH CHAND Vs. RAHUL                   | /0 (Kotwali)          |
| 12                       | Ct. Cases |              | 11675/2017  | HOSHIYAR SINGH SURESH CHAND Vs. SANTOSH                 | /0 (Kotwali)          |
| 13                       | Ct. Cases |              | 11928/2017  | FULL MARKS Vs. GYAN MANDIR                              | /0 (Darya Ganj)       |
| 14                       | Ct. Cases |              | 15384/2017  | MAMMAN CHAND CHHAJU RAM Vs. MURGAN TEXTILES AGENCIES    | /0 (Kotwali)          |
| 15                       | Ct. Cases |              | 15391/2017  | MAMAN CHAND CHHAJU RAM Vs. MURGAN TEXTILES              | /0 (Kotwali)          |
| 16                       | Ct. Cases |              | 2001/2018   | LALIT RAJ PAL Vs. MALIK KASHIFF KHAN                    | /0 (Sadar Bazar)      |
| 17                       | Ct. Cases |              | 3849/2018   | CAPITAL FIRST LTD. Vs. UJEER SINGH                      | /0 (Rajinder Nagar)   |
| 18                       | Ct. Cases |              | 3852/2018   | CAPITAL FIRST LTD. Vs. PANKAJ TYAGI                     | /0 (Rajinder Nagar)   |
| 19                       | Ct. Cases |              | 9169/2018   | HOSHIYAR SINGH SURESH CHAND Vs. PARAMPARA RAAS APPAREL  | /0 (Kotwali)          |
| 20                       | Ct. Cases |              | 9170/2018   | HOSHIYAR SINGH SURESH CHAND Vs. MANISH GUPTA            | /0 (Kotwali)          |
| 21                       | Ct. Cases |              | 9171/2018   | HOSHIYAR SINGH SURESH CHAND Vs. JITENDER                | /0 (Kotwali)          |
| 22                       | Ct. Cases |              | 10102/2018  | GIRISH GUPTA Vs. FERRO EDIFICE PVT LTD                  | /0 (Darya Ganj)       |
| 23                       | Ct. Cases |              | 70/2019     | GAURI SHANKER GOEL Vs. RIYA SAREES                      | /2018 ()              |
| 24                       | Ct. Cases |              | 71/2019     | GAURI SHANKER GOEL Vs. M.K. ZARI ART                    | /2018 (Kotwali)       |
| 25                       | Ct. Cases |              | 1702/2019   | I-BA GOLD FASHION GARMENTS Vs. NARENDER KUMAR           | /2019 ()              |
| 26                       | Ct. Cases |              | 5226/2019   | PAWAN Vs. LOKESH KUMAR BAHGWANDAS KHATRANI              | /2019 (Prashad Nagar) |
| 27                       | Ct. Cases |              | 5228/2019   | ENVOGUE FURNISHINGS (INDIA) PVT LTD Vs. HARISH GUPTA    | /2019 ()              |
| 28                       | Ct. Cases |              | 5568/2019   | INDUSIND BANK LTD Vs. DINESH BHATI                      | /2019 (Karol Bagh)    |
| 29                       | Ct. Cases |              | 5570/2019   | INDUSIND BANK LTD Vs. BIJAYPAL SINGH                    | /2019 ()              |
| 30                       | Ct. Cases |              | 5571/2019   | INDUSIND BANK LTD Vs. ARVIND BHADANA                    | /2019 ()              |
| 31                       | Ct. Cases |              | 5572/2019   | INDUSIND BANK LTD Vs. NAZIM ALI @ NAZIM                 | /2019 ()              |

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TISTA SHAH**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:58**

| S.No.                       | Case Type | Old Case No. | Case No.    | Title  | FIR/PS             |
|-----------------------------|-----------|--------------|-------------|--|--------------------|
| 32                          | Ct. Cases |              | 5573/2019   | INDUSIND BANK LTD Vs. MOHD SADAKU @ MOHD SADAKU ALI                        | /2019 ()           |
| 33                          | Ct. Cases |              | 5574/2019   | INDUSIND BANK LTD Vs. PRAMOD KUMAR   | /2019 ()           |
| 34                          | Ct. Cases |              | 5575/2019   | INDUSIND BANK LTD Vs. SALAUDDIN  | /2019 ()           |
| 35                          | Ct. Cases |              | 5576/2019   | INDUSIND BANK LTD Vs. KARIMUDDIN   | /2019 ()           |
| 36                          | Ct. Cases |              | 5636/2019   | RMI STEELS LTD Vs. GARHWAL JEMS AND JEWELLERY                              | /2019 ()           |
| 37                          | Ct. Cases |              | 5850/2019   | RAJESH KUMAR Vs. YOGESH PRATAP SINGH                                       | /2019 ()           |
| 38                          | Ct. Cases |              | 6339/2019   | SHANKER CO-OPERATIVE URBAN THRIFT AND CREDIT SOCIETY LTD Vs. DEVESH SHARMA | /2019 ()           |
| 39                          | Ct. Cases |              | 6343/2019   | VERSATILE BONDS PVT LTD Vs. MANOJ KHANTWAL                                 | /2019 (Karol Bagh) |
| 40                          | Ct. Cases |              | 6436/2019   | SUNRSIE FABRICATIONS Vs. SHIV GRAM UDYOG AND ANR                           | /2019 ()           |
| 41                          | Ct. Cases |              | 7169/2019   | SANGEETA Vs. MANOJ KUMAR TOMAR   | /2019 ()           |
| 42                          | Ct. Cases |              | 9212/2019   | ARVIND TYAGI Vs. AMIT TYAGI  | /0 ()              |
| 43                          | Ct. Cases |              | 1884/2020   | DEVENDER ANAND Vs. VIPPI KAPOOR  | /2020 (Karol Bagh) |
| 44                          | Ct. Cases |              | 2021/2020   | BRIJ BHUSHAN ATTRI Vs. ABDUL HANNAN  | /2020 (Karol Bagh) |
| <b>Charge</b>               |           |              |             |  |                    |
| 45                          | Ct. Cases | 780RT/2016   | 529728/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| 46                          | Ct. Cases | 777RT/2016   | 529729/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| 47                          | Ct. Cases | 779RT/2016   | 532777/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| 48                          | Ct. Cases | 776RT/2016   | 532778/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| 49                          | Ct. Cases | 775RT/2016   | 532779/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| 50                          | Ct. Cases | 750RT/2016   | 532782/2016 | CHAUDHARY RUBBER CHEMICAL Vs. LAKHANI RUBBERS                              | /0 (Sadar Bazar)   |
| <b>Prosecution Evidence</b> |           |              |             |  |                    |
| 51                          | Ct. Cases | 296/1/2013   | 512700/2016 | GOPAL YADAV Vs. SANDEEP GUPTA  | /0 (Kashmere Gate) |
| 52                          | Ct. Cases | 759/1/2016   | 536391/2016 | KAKOLI CHAKRABORTY MEHRA Vs. DR. SAMIT BANNERJEE                           | /0 (Darya Ganj)    |
| 53                          | Ct. Cases |              | 4861/2017   | BANSAL HIGH CARBONS PVT LTD Vs. RAJESH SHARMA                              | /0 (Sadar Bazar)   |
| 54                          | Ct. Cases |              | 4865/2017   | BANSAL STRIPS PVT LTD Vs. RAJESH SHARMA                                    | /0 (Sadar Bazar)   |
| 55                          | Ct. Cases |              | 2438/2018   | GAYATRI SEWA SANSTHAN Vs. RAMOTAR  | /0 (Kotwali)       |
| <b>Statement of Accused</b> |           |              |             |  |                    |
| 56                          | Ct. Cases | 87/1/2015    | 528548/2016 | KAMLESH AGRO FOOD Vs. HARISH KUMAR   | /0 (Lahori Gate)   |
| <b>Defence Evidence</b>     |           |              |             |  |                    |
| 57                          | Ct. Cases |              | 541468/2016 | DEEPA Vs. RAJVINDRA KAUR   | /0 (Sadar Bazar)   |
| 58                          | Ct. Cases |              | 1062/2017   | DEEPAK KUMAR ANAND Vs. VIJAY KUMAR SAINI                                   | /0 (GULABI BAGH)   |

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Manoj Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:36**

23/6/2020

| S.No.                       | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                     |
|-----------------------------|-----------|--------------|-------------|---|----------------------------|
| <b>Misc./ Appearance</b>    |           |              |             |   |                            |
| 1                           | Cr. Case  | 66/2c/2015   | 295697/2016 | STATE Vs. VINOD   | 436 /2014 (Civil Lines)    |
| 2                           | Cr. Case  | 94/2C/2015   | 287672/2016 | STATE Vs. MUKESH SINGH                                  | 486 /2014 (Civil Lines)    |
| 3                           | Cr. Case  |              | 307892/2016 | STATE Vs. ARVIND BAJAJ                                  | 136 /2016 (Civil Lines)    |
| 4                           | Cr. Case  |              | 5842/2017   | STATE Vs. MONTI SHARMA                                  | 36 /2017 (Sadar Bazar)     |
| 5                           | Cr. Case  |              | 8812/2019   | STATE Vs. UNTRACE                                       | 320 /2017 (Sadar Bazar)    |
| 6                           | Cr. Case  |              | 12711/2019  | STATE Vs. CANCELLATION                                  | 485 /2015 (Sadar Bazar)    |
| 7                           | Cr. Case  |              | 13642/2019  | STATE Vs. UNTRACE                                       | 428 /2014 (Sadar Bazar)    |
| 8                           | Cr. Case  |              | 13647/2019  | STATE Vs. CANCELLATION                                  | 508 /2014 (Sadar Bazar)    |
| 9                           | Cr. Case  |              | 13649/2019  | STATE Vs. CANCELLATION                                  | 265 /2017 (Sadar Bazar)    |
| 10                          | Cr. Case  |              | 13652/2019  | STATE Vs. CANCELLATION                                  | 011421 /2019 (Civil Lines) |
| 11                          | Ct. Cases |              | 13086/2019  | MOHD TARIQ QURESHI Vs. MOHD SAMI                        | /2019 ()                   |
| 12                          | Cr. Case  |              | 450/2020    | STATE Vs. UNTRACE                                       | 175 /2019 (Civil Lines)    |
| <b>Charge</b>               |           |              |             |   |                            |
| 13                          | Cr. Case  | 45/MC/2012   | 295660/2016 | STATE Vs. PARMOD KUMAR                                  | 107 /2010 (Civil Lines)    |
| 14                          | Cr. Case  |              | 1087/2017   | STATE Vs. SANDEEP @ RAMAN @ RANJEET                     | 317 /2016 (Civil Lines)    |
| 15                          | Cr. Case  |              | 559/2019    | STATE Vs. AMIN  | 83 /2018 (Civil Lines)     |
| 16                          | Cr. Case  |              | 8306/2019   | STATE Vs. SUNNI SHARMA @ CHICHWA                        | 285 /2018 (Sadar Bazar)    |
| 17                          | Cr. Case  |              | 10621/2019  | STATE Vs. MD ABDUL SEKH ANSARI                          | 11709 /2018 (Sadar Bazar)  |
| <b>Prosecution Evidence</b> |           |              |             |   |                            |
| 18                          | Cr. Case  | 165/2/2012   | 297269/2016 | STATE Vs. DINESH  | 64 /2011 (Sadar Bazar)     |
| 19                          | Cr. Case  | 63/2C/2012   | 302918/2016 | STATE Vs. SOHEB KHAN                                    | 233 /2008 (Civil Lines)    |
| 20                          | Cr. Case  | 73/2C/2012   | 295061/2016 | STATE Vs. LALIT KUMAR                                   | 231 /2008 (Civil Lines)    |
| 21                          | Ct. Cases | 155/B/2012   | 525512/2016 | MS EMPIRE HOME APPLIANCES LIMITED Vs. MS ANAND BROTHERS | /0 ()                      |
| 22                          | Cr. Case  | 18/02/2016   | 300853/2016 | STATE Vs. GIRI RAJ @ SUNNY ETC.                         | 717 /2015 (Sadar Bazar)    |
| 23                          | Cr. Case  |              | 307320/2016 | STATE Vs. DEEPAK KUMAR YADAV                            | 376 /2014 (Sadar Bazar)    |
| 24                          | Cr. Case  |              | 6047/2017   | STATE Vs. SUSHIL KUMAR                                  | 68 /2016 (Civil Lines)     |
| 25                          | Cr. Case  |              | 8367/2017   | STATE Vs. ABDUL REHMAN                                  | 284 /2015 (Sadar Bazar)    |
| 26                          | Cr. Case  |              | 11511/2017  | STATE Vs. GAJPAL SINGH RAWAT                            | 130 /2017 (Civil Lines)    |
| 27                          | Cr. Case  |              | 13578/2017  | STATE Vs. MUNNI   | 302 /2017 (Civil Lines)    |
| 28                          | Cr. Case  |              | 16666/2018  | STATE Vs. SUNIL KUMAR SHARMA                            | 111 /2018 (Civil Lines)    |
| 29                          | Cr. Case  |              | 1636/2019   | STATE Vs. TASLEEM                                       | 192 /2018 (Civil Lines)    |
| 30                          | Cr. Case  |              | 1734/2019   | STATE Vs. PAWAN SAHNI                                   | 290 /2018 (Sadar Bazar)    |
| 31                          | Cr. Case  |              | 7443/2019   | STATE Vs. MOHD WASEEM                                   | 000443 /2017 (Sadar Bazar) |
| <b>Statement of Accused</b> |           |              |             |   |                            |
| 32                          | Cr. Case  | 43/2./2012   | 293463/2016 | STATE Vs. MOHD MATIN                                    | 394 /2004 (Sadar Bazar)    |
| 33                          | Cr. Case  | 263/2/2012   | 302780/2016 | STATE Vs. AKASH SAINI                                   | 200 /2009 (Sadar Bazar)    |



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Manoj Kumar  
Metropolitan Magistrate  
Criminal Cause List Dated 24-03-2020 Total Cases:36

23/6/2020

| S.No.                             | Case Type | Old Case No. | Case No.    | Title                                | FIR/PS                  |
|-----------------------------------|-----------|--------------|-------------|--------------------------------------|-------------------------|
| 34                                | Cr. Case  | 49/2C/2012   | 293631/2016 | STATE Vs. GHANSHYAM                  | 167 /2008 (Civil Lines) |
| <b>Defence Evidence</b>           |           |              |             |                                      |                         |
| 35                                | Cr. Case  | 89/2C/2015   | 297898/2016 | STATE Vs. SANDEEP                    | 135 /2015 (Civil Lines) |
| <b>Order on Misc. Application</b> |           |              |             |                                      |                         |
| 36                                | Ct. Cases |              | 11392/2019  | SHAHNAZ KHATOON Vs. ZULEKHA<br>BEGUM | /2019 (Sadar Bazar)     |



COURT No  
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District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Anuj Aggrawal  
Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:25

| S.No.                       | Case Type | Old Case No. | Case No.   | Title   | FIR/PS   |
|-----------------------------|-----------|--------------|------------|---|--|
| <b>Misc./ Appearance</b>    |           |              |            |   |  |
| 1                           | SC        |              | 28726/2016 | STATE Vs. BIJENDER 11/5/20                            | 398 /2016 (NDRS)                               |
| 2                           | SC        |              | 29015/2016 | STATE Vs. KASIM SHEKH 11/5/20 PE                      | 182 /2016 (Civil Lines)                        |
| 3                           | Cr Rev    |              | 400/2019   | CHINTELS INDIA LTD. AND ORS. Vs. ITO SH. MANOJ KUMAR  | 100 } 6/7/20                                   |
| 4                           | Cr Rev    |              | 401/2019   | CHINTELS INDIA LTD. AND ORS. Vs. ITO (MANOJ KUMAR)    | 100 }  |
| 5                           | Cr Rev    |              | 418/2019   | VOGESH KUMAR Vs. ANJANA @ DEEPIKA AND ORS.            | 100 - 4/7/20                                   |
| 6                           | Cr Rev    |              | 449/2019   | SAUD AHMED Vs. STATE AND ORS                          | 10 (Lahori Gate) - 23/05/20                    |
| 7                           | SC        |              | 759/2019   | STATE Vs. CHATAR PAL@SANJU 11/5/20                    | 131 /2018 0                                    |
| 8                           | Cr Rev    |              | 575/2019   | V.K SEHDEV Vs. STATE AND ANR.                         | 100 - 10/7/20                                  |
| 9                           | Cr Rev    |              | 618/2019   | ABDUL JALEEL AND ANR Vs. THE STATE AND ORS            | 100 15/7/20                                    |
| 10                          | CA        |              | 431/2019   | VISHNU DUTT Vs. THE STATE                             | 100 - 28/4/20 P1W                              |
| 11                          | Cr Rev    |              | 763/2019   | REKHA RANI Vs. SWARN YADAV                            | 100 06/3/20                                    |
| 12                          | Cr Rev    |              | 773/2019   | SHAKUNTALA Vs. STATE AND ANR                          | 100 27/05/20                                   |
| 13                          | SC        |              | 1016/2019  | STATE Vs. JISHAN - 12/5/20                            | 198 /2019 (Kashmere Gate)                      |
| 14                          | Cr Rev    |              | 31/2020    | HANSIKA PRABHUNATH SINGH Vs. THE STATE AND ANR        | 100 -> 7/7/20                                  |
| 15                          | CA        | →            | 86/2020    | VINAY KUMAR GUPTA Vs. SUDHAMA PRASAD GUPTA AND ORS.   | 294 /2004 (DBG Road)                           |
| <b>Charge</b>               |           |              |            |   |  |
| 16                          | SC        |              | 799/2018   | STATE Vs. HANUMANT SAINI 2/7/20                       | 307 /2009 (Burari)                             |
| 17                          | SC        |              | 498/2019   | STATE Vs. VINAY 15/7/20                               | 15 /2019 (I.P. Estate)                         |
| <b>Prosecution Evidence</b> |           |              |            |   |  |
| 18                          | SC        | 27/2015      | 27252/2016 | STATE Vs. JITENDRA @ BHAIIYA DEV                      | 252 /2015 (Prashad Nagar) - 22/5/20 (22-05-20) |
| 19                          | SC        | 71/2015      | 27514/2016 | STATE Vs. ANSHUL 2/6/20                               | 423 /2015 (Prashad Nagar)                      |
| 20                          | SC        |              | 212/2018   | STATE Vs. VINOD KUMAR - 20/5/20                       | 471 /2017 (Kashmere Gate)                      |
| 21                          | SC        |              | 433/2018   | STATE Vs. ARMAN @ WARIS ETC 2/11/20                   | 65 /2018 (Kotwali)                             |
| <b>Statement of Accused</b> |           |              |            |   |  |
| 22                          | SC        | 67/2015      | 27419/2016 | STATE Vs. SANTOSH GUPTA .ETC ACCUSED-4 9/7/20         | 160 /2013 (NDRS)                               |
| <b>Final Arguments</b>      |           |              |            |   |  |
| 23                          | SC        | 92/2015      | 27951/2016 | STATE Vs. SANJAY @ SAHAJ RAM 4/5/20                   | 238 /2014 (Chandni Mahal)                      |
| <b>Arguments</b>            |           |              |            |   |  |
| 24                          | Cr Rev    |              | 58548/2016 | TEK CHAND Vs. JAI DEV (SINCE DECEASED) - 3/7/20       | 10   |
| 25                          | CA        |              | 245/2019   | RAKESH @ RAJESH Vs. THE STATE OF NCT OF DELHI 30/4/20 | 100  |

Ram Ratan - 11/5/20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. RISHABH KAPOOR  
Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:34

| S.No. | Case Type | Old Case No. | Case No.  | Title                                     | FIR/PS              |
|-------|-----------|--------------|-----------|---|---------------------|
| 34    | Ct. Cases |              | 8062/2019 | ARTI SHUKLA @ POOJA Vs. FARAHEEN<br>MALIK | /2019 (I.P. Estate) |

2/7/20



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. RISHABH KAPOOR**

**Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:34**

| S.No.                             | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                        |
|-----------------------------------|-----------|--------------|-------------|--|-------------------------------|
| <b>Misc. cases/purpose</b>        |           |              |             |  |                               |
| 1                                 | Cr. Case  | 243/5/2014   | 293863/2016 | STATE Vs. P.V.PILLAI                         | 300 /2002 (I.P. Estate)       |
| 2                                 | Cr. Case  | 249/5/2014   | 300646/2016 | STATE Vs. CANCELLATION                       | 106 /2010 (I.P. Estate)       |
| 3                                 | Ct. Cases | 99/1/2015    | 517966/2016 | DR. SANJAY AGARWAL Vs. DR ASHOK KHURANA      | /0 (I.P. Estate)              |
| 4                                 | Ct. Cases | 109/1/2015   | 535408/2016 | ASHOK KRIPLANI Vs. THE SHO RAJINDER NAGAR    | /0 (Rajinder Nagar)           |
| 5                                 | Cr. Case  |              | 306911/2016 | STATE Vs. NITIN                              | 666 /2015 (Rajinder Nagar)    |
| 6                                 | Cr. Case  |              | 1944/2017   | STATE Vs. UNTRACE                            | 768 /2015 (Rajinder Nagar)    |
| 7                                 | Cr. Case  |              | 9975/2017   | STATE Vs. ASHFAQ ALAM                        | 219 /2012 (I.P. Estate)       |
| 8                                 | Cr. Case  |              | 10323/2017  | STATE Vs. UNTRACE                            | 000015 /2016 (Rajinder Nagar) |
| 9                                 | Cr. Case  |              | 11525/2017  | STATE Vs. HIMANSHU                           | 119 /2017 (Rajinder Nagar)    |
| 10                                | Cr. Case  |              | 208/2018    | STATE Vs. MOHD.ASIQ ANSARI                   | 235 /2016 (I.P. Estate)       |
| 11                                | Cr. Case  |              | 6905/2018   | STATE Vs. UNTRACE                            | 838 /2015 (Rajinder Nagar)    |
| 12                                | Cr. Case  |              | 6906/2018   | STATE Vs. UNTRACE                            | 27 /2016 (Rajinder Nagar)     |
| 13                                | Ct. Cases |              | 19294/2018  | DEVENDER PODDHAR Vs. SHAKTI REFRIGERATOR CO. | /0 (Rajinder Nagar)           |
| 14                                | Cr. Case  |              | 15244/2018  | STATE Vs. UNTRACE                            | 000540 /2017 (I.P. Estate)    |
| 15                                | Cr. Case  |              | 16503/2018  | STATE Vs. UNTRACE                            | 341 /2018 (Rajinder Nagar)    |
| 16                                | Cr. Case  |              | 9513/2019   | STATE Vs. MAHESH KUMAR                       | 147 /2017 (Rajinder Nagar)    |
| 17                                | Cr. Case  |              | 14420/2019  | STATE Vs. UNTRACE                            | 91 /2017 (Rajinder Nagar)     |
| 18                                | Cr. Case  |              | 14437/2019  | STATE Vs. UNTRACE                            | 000111 /2018 (Rajinder Nagar) |
| 19                                | Cr. Case  |              | 863/2020    | STATE Vs. DEVESH KHURANA                     | 240 /2019 (I.P. Estate)       |
| <b>Charge</b>                     |           |              |             |  |                               |
| 20                                | Cr. Case  | 173/5/2014   | 296210/2016 | STATE Vs. CHET RAM                           | 244 /1999 (I.P. Estate)       |
| 21                                | Cr. Case  |              | 3910/2019   | STATE Vs. ANIL KUMAR                         | 332 /2013 (I.P. Estate)       |
| <b>Prosecution Evidence</b>       |           |              |             |  |                               |
| 22                                | Cr. Case  | 185/6/2014   | 296526/2016 | STATE Vs. REHAN @ GANOWALA                   | 159 /2010 (I.P. Estate)       |
| 23                                | Cr. Case  | 237/2/2016   | 289732/2016 | STATE Vs. DEEPAK SHARMA                      | 686 /2015 (I.P. Estate)       |
| 24                                | Cr. Case  | 392/2/2016   | 302333/2016 | STATE Vs. BRIJESH PATEL                      | 504 /2015 (I.P. Estate)       |
| 25                                | Cr. Case  |              | 2586/2017   | STATE Vs. NASIR                              | 118 /2014 (I.P. Estate)       |
| 26                                | Cr. Case  |              | 3405/2017   | STATE Vs. SHAHID ALI @ MOGLI                 | 00314 /2016 (Rajinder Nagar)  |
| 27                                | Cr. Case  |              | 9488/2018   | STATE Vs. HARSHIT BAJAJ                      | 248 /2017 (I.P. Estate)       |
| 28                                | Cr. Case  |              | 9563/2018   | STATE Vs. MOHD. ASHAD                        | 200 /2017 (I.P. Estate)       |
| 29                                | Cr. Case  |              | 207/2019    | STATE Vs. RAJESH KUMAR                       | 388 /2010 (I.P. Estate)       |
| 30                                | Cr. Case  |              | 3796/2019   | STATE Vs. ASLAM @ UBED ASLAM                 | 24 /2018 (I.P. Estate)        |
| <b>Misc. Arguments</b>            |           |              |             |  |                               |
| 31                                | Ct. Cases | 23/1/2015    | 530151/2016 | NAV STAR HOSPITALITY PVT LTD Vs. NAND KISHOR | /0 (I.P. Estate)              |
| <b>Order on Misc. Application</b> |           |              |             |  |                               |
| 32                                | Ct. Cases |              | 14216/2018  | PANKAJ JAIN Vs. ANKUR AGARWAL                | /0 (Rajinder Nagar)           |
| <b>Arguments</b>                  |           |              |             |  |                               |

02/7/20



District and Sessions Judge, Central, THC  
 IN THE COURT OF Ms. Pinki  
 DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:57

MS. PINKI

ROOM - 202

| S.No.                      | Case Type   | Old Case No. | Case No. | Title  |
|----------------------------|-------------|--------------|----------|--|
| <b>Misc. cases/purpose</b> |             |              |          |  |
| 1                          | CS (COMM)   |              | 1880/19  | LEVIS STRAUSS AND COMPANY Vs. BHUMI TEXTILE AND ORS.                       |
| 2                          | CS (COMM)   |              | 373/18   | ICICI BANK LIMITED Vs. HEMAN MANCHANDA and ANR.                            |
| 3                          | CS (COMM)   |              | 2048/19  | PUMA SE Vs. VIKAS SHARMA AND ORS.  |
| 4                          | OMP (COMM.) |              | 38/19    | VIRENDER SINGH Vs. M/S SHRI RAM TRANSPORT FINANCE CO. LTD.                 |
| 5                          | CS (COMM)   |              | 514/19   | ICICI Bank Vs. RIHAN AHMAD   |
| 6                          | CS (COMM)   |              | 1620/19  | ICICI BANK LTD. Vs. NEW INDIA STRUCTURES PVT. LTD. and ANR                 |
| 7                          | CS (COMM)   |              | 1621/19  | ICICI BANK LTD. Vs. HASIN  |
| 8                          | CS (COMM)   |              | 1679/19  | ICICI BANK LIMITED Vs. SAHIL TANEJA  |
| 9                          | Misc DJ     |              | 691/19   | PUMA SE Vs. VIKAS SHARMA AND ORS.  |
| <b>Misc./ Appearance</b>   |             |              |          |  |
| 10                         | CS (COMM)   |              | 2064/19  | LEVI STRAUSS and COMPANY Vs. ASHOK KUMAR                                   |
| 11                         | CS (COMM)   |              | 2185/19  | ICICI BANK LTD. Vs. VENU GOPAL BHIMANADHAM                                 |
| 12                         | OMP (COMM.) |              | 95/19    | PARVEEN KUMAR GUPTA Vs. AXIS BANK LTD.                                     |
| 13                         | CS (COMM)   |              | 2242/19  | ICICI BANK LTD. Vs. LALIT KUMAR RAJVANSHI                                  |
| <b>Misc. cases/purpose</b> |             |              |          |  |
| 14                         | CS (COMM)   |              | 2305/19  | ICICI Bank Vs. SANJAY KUMAR  |
| 15                         | CS (COMM)   |              | 2308/19  | ICICI Bank Vs. JOGINDER THAKUR   |
| 16                         | CS (COMM)   |              | 2312/19  | ICICI Bank Vs. MASOOM  |
| <b>Misc./ Appearance</b>   |             |              |          |  |
| 17                         | CS (COMM)   |              | 2406/19  | M/s ICICI BANK LIMITED Vs. RAJESH TIWARY                                   |
| 18                         | CS (COMM)   |              | 2438/19  | M/s JINDAL SAREE CENTRE PVT. LTD. Vs. BALAJI TRADING COMPANY               |
| <b>Misc. cases/purpose</b> |             |              |          |  |
| 19                         | CS (COMM)   |              | 2447/19  | ICICI BANK LIMITED Vs. MD ASLAM S/O IMRAN ALI AND IMRAN ALI S/O HASMAT ALI |
| 20                         | CS (COMM)   |              | 2839/19  | GIOGIO ARMANI SPA Vs. ASHOK KUMAR  |
| 21                         | CS (COMM)   |              | 2883/19  | ICICI BANK LIMITED Vs. SARFARAZ AND ORS.                                   |
| 22                         | CS (COMM)   |              | 2884/19  | ICICI BANK LIMITED Vs. SANJAY KUMAR AND ORS.                               |
| 23                         | CS (COMM)   |              | 2886/19  | ICICI BANK LIMITED Vs. VINOD NAGAR AND ANR.                                |
| 24                         | CS (COMM)   |              | 3011/19  | ICICI BANK LIMITED Vs. SHIVAM KUMAR AND ANR                                |
| 25                         | CS (COMM)   |              | 2939/19  | ICICI BANK LIMITED Vs. HIMANSHU GIRDHAR                                    |
| 26                         | CS (COMM)   |              | 2954/19  | ICICI BANK LIMITED Vs. HIMANSHU GIRDHAR                                    |
| 27                         | CS (COMM)   |              | 2961/19  | ICICI BANK LIMITED Vs. HIMANSHU GIRDHAR                                    |
| 28                         | CS (COMM)   |              | 2962/19  | ICICI BANK LIMITED Vs. TAHIR HUSSAIN                                       |
| 29                         | CS (COMM)   |              | 2968/19  | ICICI BANK LIMITED Vs. MANSI GUPTA   |
| 30                         | CS (COMM)   |              | 2972/19  | ICICI BANK LIMITED Vs. MOHIT AGGARWAL                                      |
| 31                         | CS (COMM)   |              | 3043/19  | UFLEX LIMITED Vs. R.P. FOAM PRIVATE LIMITED                                |
| 32                         | CS (COMM)   |              | 55/20    | ICICI Bank Vs. DHAMENDRA AND ANR.  |
| 33                         | CS (COMM)   |              | 290/20   | ICICI BANK LIMITED Vs. RITU MALHOTRA AND ANR                               |
| 34                         | CS (COMM)   |              | 291/20   | ICICI BANK LIMITED Vs. PAWAN VIRMANI                                       |
| 35                         | CS (COMM)   |              | 517/20   | ICICI Bank Vs. VINOD KUMAR VOHRA   |
| 36                         | CS (COMM)   |              | 518/20   | ICICI Bank Vs. KUSUM LATA  |
| 37                         | CS (COMM)   |              | 519/20   | ICICI Bank Vs. HIMANSHU SIROTHIYA  |
| 38                         | CS (COMM)   |              | 520/20   | ICICI Bank Vs. KETAN ARORA   |

05/05/20



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Pinki  
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:57

ROOM-202

| S.No.   | Case Type | Old Case No. | Case No. | Title   |
|---|-----------|--------------|----------|---|
| 39  | CS (COMM) |              | 669/20   | M/S. BUREAU OF PHARMA PUBLIC SECTOR UNDERTAKINGS OF INDIA (BPPI) Vs. JAN AUSHADHI SINGH |
| <b>Case Management Hearing / Pre - Trial Conference</b> |           |              |          |   |
| 40  | CS (COMM) |              | 2041/19  | PARMOD BANSAL Vs. ASHISH AGGARWAL AND OTHERS  |
| 41  | CS (COMM) |              | 2836/19  | LEVI STRAUSS AND CO Vs. ASHOK KUMAR   |
| <b>Issues</b>   |           |              |          |   |
| 42  | CS (COMM) |              | 3045/19  | M/S SAMANYA INFRASTRUCTURE PRIVATE LIMITED Vs. DELHI JAL BOARD AND ORS.                 |
| 43  | CS (COMM) |              | 3046/19  | M/S SAMANVYA INFRASTRUCTURE PRIVATE LIMITED Vs. DELHI JAL BOARD AND ORS.                |
| 44  | CS (COMM) |              | 31/20    | SAMANVYA INFRASTRUCTURE PRIVATE LIMITED Vs. DELHI JAL BOARD AND ANR                     |
| 45  | CS (COMM) |              | 297/20   | RAJAN VERMA Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.                              |
| <b>Plaintiff/Petitioner Evidence</b>                    |           |              |          |   |
| 46  | CS (COMM) |              | 1892/19  | TTK PRESTIGE LTD. Vs. GUPTA LIGHT HOUSE   |
| 47  | CS (COMM) |              | 374/18   | ICICI BANK LIMITED Vs. AJAY SHASTRI   |
| 48  | CS (COMM) |              | 557/19   | DHIRAJ NATH SHARMA Vs. SANDEEP KUMAR  |
| 49  | CS (COMM) |              | 573/19   | M/S. DMK ENTERPRISES Vs. M/S. GANGA STEELS  |
| 50  | CS (COMM) |              | 899/19   | ICICI Bank Limited Vs. Jaswant Singh  |
| 51  | CS (COMM) |              | 1674/19  | ICICI BANK LIMITED Vs. BIKRAM SINGH   |
| 52  | CS (COMM) |              | 2575/19  | ICICI BANK LIMITED Vs. VISHAL SHARMA  |
| 53  | CS (COMM) |              | 2906/19  | ICICI BANK LIMITED Vs. HASIM AND ANR  |
| 54  | CS (COMM) |              | 153/20   | ICICI BANK LIMITED Vs. SONU DABAS AND ORS.  |
| <b>Misc./ Arguments</b>                                 |           |              |          |   |
| 55  | CS (COMM) |              | 1868/19  | DABUR INDIA LIMITED Vs. ZIMALAYA DRUGS PVT. LTD.  |
| <b>Final Arguments</b>                                  |           |              |          |   |
| 56  | CS (COMM) |              | 1883/19  | SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. ENTY HIMACHAL PRADESH                    |
| <b>Judgement</b>  |           |              |          |   |
| 57  | CS (COMM) |              | 397/20   | ICICI Bank Vs. JNC CONSTRUCTION PVT LTD AND ANR   |

15/4/20



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:17

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | CS SCJ    |              | 802/19   | SUNIL GADODIA Vs. M/S. ORAIOS - 18/07/20                           |
| 2                                    | CS SCJ    |              | 1854/19  | ICICI BANK LTD Vs. KUSHAAL KARAN - 20/7/20                         |
| 3                                    | CS SCJ    |              | 1899/19  | ICICI BANK LTD Vs. LOKENDRA TIWARI - 20/7/20                       |
| 4                                    | CS SCJ    |              | 1900/19  | ICICI BANK LTD Vs. AMIT KUMAR SINGH - 20/7/20                      |
| 5                                    | CS SCJ    |              | 1901/19  | ICICI BANK LTD. Vs. DAVINDER SINGH - 20/7/20                       |
| 6                                    | CS SCJ    |              | 2682/19  | RAM DEEN YADAV Vs. DEVI PRASAD - 21/07/20                          |
| 7                                    | CS SCJ    |              | 406/20   | BALDEV SINGH Vs. BSES YAMUNA POWER LIMITED - 21/07/20              |
| 8                                    | CS SCJ    |              | 541/20   | CHANDER Vs. RAJENDER - 22/07/20                                    |
| 9                                    | Misc SCJ  |              | 136/20   | RAM DEEN YADAV Vs. DEVI PRASAD - 22/07/20                          |
| <b>Issues</b>                        |           |              |          |  |
| 10                                   | CS SCJ    |              | 3098/16  | BABLANI AIRCON PVT LTD Vs. K.K. RISHI - 20/7/20                    |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 11                                   | CS SCJ    |              | 3189/16  | ICICI BANK LTD Vs. HARDEEP SINGH - 20/7/20                         |
| 12                                   | CS SCJ    |              | 3813/17  | SHANKAR'S BOOK AGENCY PVT LTD Vs. THE BOOK SELLER - 21/07/20       |
| 13                                   | CS SCJ    |              | 1720/18  | RAMESH KUMAR Vs. AJAY KUMAR - 23/07/20                             |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |
| 14                                   | CS SCJ    | 1150/2011    | 98133/16 | DR. S.K.SINGH Vs. MOINUDDIN AHMED - 22/07/20                       |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 15                                   | CS SCJ    |              | 3482/17  | BRIJ MOHAN Vs. NORTH DELHI MUNICIPAL CORPORATION - 25/7/20         |
| 16                                   | CS SCJ    |              | 159/19   | STATE BANK OF INDIA Vs. DOULAT ARM (DECEASED) - 25/7/20            |
| <b>Order on Misc. Application</b>    |           |              |          |  |
| 17                                   | CS SCJ    |              | 2923/18  | SHASHI KANT D. NAIK Vs. THE ESTATE OFFICER OF ASSISTANT - 06/07/20 |



**District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Lovleen  
Presiding Off.-MACT**

**Room No**

**230**

**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:19**

| S.No.                                | Case Type | Old Case No. | Case No. | Title   |
|--------------------------------------|-----------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |           |              |          |   |
| 1                                    | MACT      |              | 684/18   | RAHUL YADAV (petition) Vs. MONIKA KHULLAR   |
| 2                                    | Misc DJ   |              | 625/19   | PREM SHANKAR (application u/o,9 rule 9) Vs. DINESH CHANDER                                      |
| 3                                    | MACT      |              | 144/20   | PUNIT (petition) Vs. INDRISH CHANDRA  |
| 4                                    | MACT      |              | 145/20   | VIMLA M/O, DECEASED JUGENDER SINGH (F)(F9IR212/19/TIMARPUR)) Vs. SAUKAT ALI(CHOLAMANDALAM )     |
| 5                                    | MACT      |              | 146/20   | VED PRAKASH ARORA (I)FIR157/19/ROOP NAGAR ) Vs. NAVEEN CHANDRA (RELIANCE GEN.)                  |
| 6                                    | MACT      |              | 160/20   | HARJEET (I)(FIR105/18/MAURICE NAGAR ) Vs. DR NARESH KUMAR HANDA (HDFC ARGO)                     |
| 7                                    | MACT      |              | 161/20   | BRIJESH (I)(FIR105/18/MAURICE NAGAR( Vs. DR NARESH KUMAR HANDA (HDFC ARGO)                      |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |
| 8                                    | MACT      | 175/2016     | 57482/16 | SANJEEV SHAKYA (PETITION) Vs. IRSHAD (RELIANCE GEN. INS. )                                      |
| 9                                    | MACT      | 377/2016     | 57197/16 | DALPAT SINGH (I)(FIR141615BURARI) Vs. YOGRAJ (UIIC)   |
| 10                                   | MACT      |              | 109/18   | ANAWARUL HAK AND ANR (F) (OUT OF STATION) Vs. OM PRAKASH AND ANR                                |
| 11                                   | MACT      |              | 213/18   | YOGENDER KUMAR(I)(FIR N. 209/17 PS RAJINDER NAGAR) Vs. GIRADHAR SINGH(NIC)                      |
| 12                                   | MACT      |              | 246/18   | RUNA DEVI (F) ( FIR 677/17 PS-BURARD) Vs. JITENDER (NIC)  |
| 13                                   | MACT      |              | 630/18   | GEETA DEVI w/o, DECEASED TIRPURARI Vs. GURMEET (TATA AIG)                                       |
| 14                                   | MACT      |              | 945/18   | SUNITA II)(FIR59/18/RAJENDDER NAGAR) Vs. BALDEV SINGH (UIIC)                                    |
| <b>Defendant/Respondent Evidence</b> |           |              |          |   |
| 15                                   | MACT      | 743/2014     | 57660/16 | JAVETRI (WO, DECEASED KALLU((F)(FIR34314KOTWALI) Vs. NARESH KUAMR(FUTURE GEN I.INS)             |
| 16                                   | MACT      |              | 58466/16 | ANITA SETHI W/O, DECEASED VIRENDER PAL SETHI (F)(FIR484/14/K.GATE) Vs. OM PRAKASH MANDAL (UIIC) |
| <b>Final Arguments</b>               |           |              |          |   |
| 17                                   | MACT      | 821/2014     | 57320/16 | SMT. MEENU ORS. (F) (FIR1614BHRAO) Vs. TINKU RAM (FUTURE GEN. INS. )                            |
| 18                                   | MACT      |              | 561/17   | V C GAUTAM (I)(FIR346/16/CIVIL LINES) Vs. TUSHER KARANWLA (BHARTI AXA GEN. INS.CO. )            |
| 19                                   | MACT      |              | 563/17   | VIKAS TOMAR (I)(FIR346/16/CIVIL LINES) Vs. TUSHAR KARANWAL (BHARTI AXA GE. INS.)                |

12/5/20

6/20

1/9/20

19/5/20



# Court No. 149

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Deepika Singh  
Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:31

दोपहर 149  
MS. DEEPIKA SINGH  
Metropolitan Magistrate (Central Court)  
Room No. 149, First Floor  
Central Court, Police Station, Delhi  
FIR/Police Station No. 149

| S.No.                       | Case Type | Old Case No. | Case No.    | Title                                  |                          |
|-----------------------------|-----------|--------------|-------------|--|--------------------------|
| <b>Misc. Appearance</b>     |           |              |             |  |                          |
| 1                           | Cr. Case  | 103/2/2014   | 294941/2016 | STATE Vs. HARVINDER SINGH @ HUNNY      | 25 /2013 (Kashmere Gate) |
| 2                           | Cr. Cases | 114/1/2015   | 517548/2016 | RIMPY SINGH Vs. AMIT SINGH             | /0 (Burari)              |
| 3                           | Cr. Cases |              | 7036/2017   | MADHU WATI Vs. YOGENDER SINGH AND ORS. | /0 (Subzi Mandi)         |
| 4                           | Cr. Cases |              | 7061/2017   | KISHORI DEVI Vs. MANOJ KUMAR GIRI      | /0 (Timar Pur)           |
| 5                           | Cr. Cases |              | 12723/2017  | USHA RANI Vs. SWATI                    | /0 (Subzi Mandi)         |
| 6                           | Cr. Case  |              | 14377/2017  | STATE Vs. CANCELLATION                 | 120 /2013 (Burari)       |
| 7                           | Cr. Cases |              | 17948/2018  | POONAM Vs. DEEPAK DHINGRA              | /2018 (Timar Pur)        |
| 8                           | Cr. Case  |              | 3167/2019   | STATE Vs. MITTHAN LAL AGGARWAL         | 361 /2018 (Subzi Mandi)  |
| 9                           | EX CRL    |              | 102/2019    | POOJA Vs. SUNNY MALHOTRA               | /2019 (Subzi Mandi)      |
| 10                          | Cr. Cases |              | 13072/2019  | SUMAN YADAV Vs. MADAN YADAV            | /2019 ( )                |
| 11                          | Cr. Cases |              | 13406/2019  | REKHA Vs. CHANDRA SHEKHAR              | /2019 (Burari)           |
| 12                          | Cr. Cases |              | 1/2020      | SARITA@PINKY Vs. RAJESH                | /2019 ( )                |
| 13                          | Cr. Case  |              | 171/2020    | STATE Vs. MOHD ASIF                    | 05 /2017 (Kashmere Gate) |
| 14                          | Cr. Cases |              | 1266/2020   | AESHA @ POOJA Vs. SHAKIR               | /2020 (WAZIRABAD)        |
| 15                          | Cr. Cases |              | 3436/2020   | REKHA Vs. ROMI DEVI                    | /2020 ( )                |
| <b>Charge</b>               |           |              |             |  |                          |
| 16                          | Cr. Case  |              | 6838/2017   | STATE Vs. SANDEEP KUMAR                | 484 /2014 (Burari)       |
| 17                          | Cr. Case  |              | 14415/2018  | STATE Vs. DEEPAK DHAKA                 | 102 /2018 (Burari)       |
| <b>Prosecution Evidence</b> |           |              |             |  |                          |
| 18                          | Cr. Case  | 98/2/2012    | 299648/2016 | STATE Vs. RAJESH KHANNA                | 200 /2012 (Subzi Mandi)  |
| 19                          | Cr. Cases |              | 2211/2018   | POOJA Vs. SUNNY MALHOTRA               | /0 (Subzi Mandi)         |
| <b>Statement of Accused</b> |           |              |             |  |                          |
| 20                          | Cr. Case  | 13/2/2011    | 294472/2016 | STATE Vs. SHRI PAL                     | 390 /2008 (Timar Pur)    |
| <b>Misc. Arguments</b>      |           |              |             |  |                          |
| 21                          | Cr. Cases | 150/1/2012   | 525406/2016 | ASHA RANI Vs. CHANDRA PAL SINGH        | /0 (Subzi Mandi)         |
| 22                          | Cr. Cases | 66/1/2013    | 528698/2016 | VANDANA Vs. VIPIN SHAHI                | /0 (Burari)              |
| 23                          | EX CRL    | 105/6/2015   | 145/2016    | ANITA KUMARI Vs. ANIL RANA             | /0 (Timar Pur)           |
| <b>Arguments</b>            |           |              |             |  |                          |
| 24                          | Cr. Case  | 172/2/2009   | 295244/2016 | STATE Vs. ANIL NIGAM                   | 176 /2007 (Subzi Mandi)  |
| 25                          | Cr. Cases | 253/1/2014   | 533420/2016 | LALITA DEVI Vs. MANOJ @ BALBIR CHAUHAN | /0 (Burari)              |
| 26                          | Cr. Cases | 123/1/2015   | 511862/2016 | BHAGWATI Vs. MADHU WATI                | /0 (Subzi Mandi)         |
| 27                          | Cr. Cases |              | 11746/2017  | RENU Vs. RAJESH KUMAR                  | /0 (Subzi Mandi)         |
| 28                          | Cr. Cases |              | 15745/2017  | SEEMA Vs. RAKESH KUMAR                 | /0 (Burari)              |
| 29                          | Cr. Cases |              | 4561/2019   | SUSHMA DEVI Vs. SUNIL                  | /2019 ( )                |
| 30                          | Cr. Cases |              | 5514/2019   | NIRMALA RANI Vs. RAJESH KHANNA         | /2019 (Subzi Mandi)      |
| 31                          | Cr. Cases |              | 9749/2019   | JYOTI UPPAL Vs. SUKHJEET SINGH UPPAL   | /2019 ( )                |

08/6/20



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:30

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | CS SCJ    | 264/2014     | 93825/16 | DAULAT SINGH JAIN Vs. DALPAT SINGH                             |
| 2                                    | Misc SCJ  | 32/2014      | 60077/16 | DAULAT SINGH Vs. DALPAT SINGH                                  |
| 3                                    | Misc SCJ  | 33/2014      | 60280/16 | DAULAT SINGH Vs. DALPAT SINGH                                  |
| 4                                    | EX        | 83/2014      | 97097/16 | SANJA WATI ANR Vs. SUSHMA ORS                                  |
| 5                                    | Misc SCJ  |              | 218/17   | REMAL DASS DUDEJA Vs. SANTOSH MEHLAWAT                         |
| 6                                    | CS SCJ    |              | 3944/17  | ICICI BANK LIMITED Vs. KULWANT SINGH                           |
| 7                                    | EX        |              | 2493/17  | TATA POWER DELHI DISTRIBUTION LTD Vs. DEVBRAT RAI              |
| 8                                    | EX        |              | 2495/17  | TATA POWER DELHI DISTRIBUTION LTD Vs. SHANTI BAI               |
| 9                                    | CS SCJ    |              | 2852/18  | ICICI BANK LTD. Vs. LOVELY                                     |
| 10                                   | CS SCJ    |              | 664/19   | MOTOPLAST COMPONENTS Vs. DURVIJAY SINGH                        |
| 11                                   | CS SCJ    |              | 1511/19  | M/S AMAZON DISTRIBUTORS (P) LTD. Vs. M/S SHIV TRADERS          |
| 12                                   | CS SCJ    |              | 2065/19  | ICICI BANK LIMITED Vs. GANGASAGAR S GUPTA                      |
| 13                                   | CS SCJ    |              | 2066/19  | ICICI BANK LIMITED Vs. GURJEET SINGH                           |
| 14                                   | EX        |              | 1821/19  | M/S PRAGTI FINANCIERS AND ANR. Vs. MANOJ KUMAR SHARMA AND ANR. |
| 15                                   | Misc SCJ  |              | 572/19   | RAJ KUMAR Vs. RAJ KISHAN                                       |
| 16                                   | CS SCJ    |              | 3359/19  | HARJEET SINGH Vs. VAISHNAVI CAR ACCESSORIES                    |
| 17                                   | Misc SCJ  |              | 639/19   | TARA DEVI Vs. AMAR SINGH (SINCE DECEASED THROUGH LRS)          |
| <b>Issues</b>                        |           |              |          |  |
| 18                                   | CS SCJ    |              | 2470/17  | NAEEM AHMED Vs. MOHD. MUBEEN                                   |
| 19                                   | CS SCJ    |              | 3360/19  | HARJEET SINGH Vs. M/S. VAISHNAVI SERVICES CENTER               |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 20                                   | CS SCJ    |              | 3560/19  | M/S ASIAN TOWNSVILLE FARMS LTD. Vs. SMT. KISHEN DEVI AND ORS.  |
| 21                                   | CS SCJ    | 211/2013     | 1398/16  | MONGA RAM Vs. RAM VILAS  |
| 22                                   | CS SCJ    | 26/2014      | 94144/16 | STATE BANK OF INDIA Vs. ICICI BANK LTD                         |
| 23                                   | CS SCJ    |              | 1338/17  | RAM LAL BANSIWAL Vs. GOPINATH BANSIWAL                         |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |
| 24                                   | CS SCJ    | 174/2016     | 95797/16 | CHEMICAL LINK AGENCIES Vs. ADITYA CHEMICALS                    |
| 25                                   | CS SCJ    | 182/2016     | 928/16   | SMT. SUNITA Vs. SH. SURENDER BHATI                             |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 26                                   | CS SCJ    | 503/2013     | 96503/13 | POLYCRAFTS (SC) Vs. DELHI FINANCIAL CORPORATION"               |
| 27                                   | EX        | 109/2016     | 96109/16 | PRAKASH CHAND Vs. SMT. MISHRO DEVI                             |
| 28                                   | Misc SCJ  |              | 367/18   | JUGAL KISHORE Vs. SHAKUNTALA                                   |
| 29                                   | CS SCJ    |              | 650/19   | BHAGWAN DASS RASTOGI Vs. AMARJEET SINGH                        |
| 30                                   | Misc SCJ  |              | 450/19   | ASHOK DANG Vs. BSES YPL  |

07/07/20

(ROOM NO. 137-A)



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Nisha Saxena  
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:17

COURT NO  
115

| S.No.                                       | Case Type       | Old Case No. | Case No. | Title   |
|---|-----------------|--------------|----------|---|
| <b>(Urgent Cases)</b>                       |                 |              |          |   |
| <b><u>Misc. cases/purpose</u></b>           |                 |              |          |   |
| 1   | ARB. A. (COMM.) |              | 28/19    | HARPREET SINGH Vs. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD           |
| <b><u>Misc. Arguments</u></b>               |                 |              |          |   |
| 2   | OMP (I) (COMM.) |              | 70/19    | INDUSIND BANK LIMITED Vs. SAHIBJI TRAVEL AND TOUR PVT LTD                 |
| <b><u>Misc. cases/purpose</u></b>           |                 |              |          |   |
| 3   | TM              |              | 75/18    | HINDUSTAN UNILEVER LIMITED Vs. SAMEER KHAN                                |
| 4   | CS (COMM)       |              | 12/18    | ICICI BANK LIMITED Vs. SANJAY KUMAR YADAV                                 |
| 5   | CS (COMM)       |              | 13/18    | ICICI BANK LIMITED Vs. NANDAN JITENDER KUMAR                              |
| 6   | CS (COMM)       |              | 14/18    | ICICI BANK LIMITED Vs. BATHULA SHIVA NAGA VARA                            |
| 7   | CS (COMM)       |              | 229/18   | ICICI BANK LIMITED Vs. SHIV KUMAR   |
| 8   | CS (COMM)       |              | 231/18   | ICICI BANK LIMITED Vs. MEENU ARORA  |
| 9   | CS (COMM)       |              | 1796/19  | ENDURANCE TECHNOLOGIES LIMITED Vs. ASHOK KUMAR                            |
| 10  | CS (COMM)       |              | 61/20    | ICICI Bank Vs. AKHIL JAIN AND ORS.  |
| 11  | CS (COMM)       |              | 159/20   | ICICI BANK LIMITED Vs. BEER SINGH   |
| 12  | CS (COMM)       |              | 161/20   | ICICI BANK LIMITED Vs. PRITI AND ANR                                      |
| 13  | CS (COMM)       |              | 222/20   | ASK AUTOMOTIVE PRIVATE LIMITED Vs. ASHOK KUMAR                            |
| 14  | CS (COMM)       |              | 295/20   | PUNJAB NATIONAL BANK Vs. S A TRADE LINIKERS AND ANR                       |
| <b><u>Misc./ Appearance</u></b>             |                 |              |          |   |
| 15  | CS (COMM)       |              | 740/20   | ANIL KUMAR KULWAL Vs. RAJIV BANSAL AND ANR                                |
| <b><u>Plaintiff/Petitioner Evidence</u></b> |                 |              |          |   |
| 16  | CS (COMM)       |              | 93/20    | ICICI BANK LIMITED Vs. PUNIT KUMAR AND ORS                                |
| <b><u>Misc./ Arguments</u></b>              |                 |              |          |   |
| 17  | TM              | 13/2015      | 1080/16  | GOYAL PUBLISHERS DISTRIBUTORS PVT. LTD. Vs. PENGUIN BOOKS INDIA PVT. LTD. |

29/4

16/4

16/4



District and Sessions Judge, Central, THC  
 IN THE COURT OF Sh. Sunil Rana  
 Additional District Judge  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:13

**COURT ROOM No.**  
**307**

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <u>Misc. cases/purpose</u>           |           |              |          |  |
| 1                                    | CS DJ     | 148/2014     | 60148/14 | ICICI BANK LIMITED Vs. MS UNISNAR PETROLUBES (P) LTD → 04/06/2020  |
| 2                                    | PC        |              | 61/19    | RADHE GOPAL NAYYAR Vs. STATE → 11/05/2020  |
| 3                                    | CS DJ     |              | 203/20   | MOHD SULEMAN Vs. MOHD TAYYAB → 18/05/2020  |
| <u>Issues</u>                        |           |              |          |  |
| 4                                    | CS DJ     |              | 1922/18  | R K MENON Vs. NPR FINANCE LIMITED → 02/05/2020   |
| <u>Plaintiff/Petitioner Evidence</u> |           |              |          |  |
| 5                                    | CS DJ     | 343/2016     | 11739/16 | INDRAPRASTHA POWER GENERATION COMPANY LTD. Vs. SIDHARTHA EXTENSION RESIDENT WELFARE ASSOCIATION ORS → 30/05/2020 |
| 6                                    | CS DJ     |              | 18954/16 | M/S SAHNEY ASSOCIATES P LTD Vs. M/S DIESEL AUTO PARTS CO. PVT LTD → 17/07/2020                                   |
| 7                                    | CS DJ     |              | 1238/17  | ICICI Bank Vs. SHWETA GUPTA → 17/07/2020   |
| 8                                    | CS DJ     |              | 1924/18  | MOHD WASIL Vs. AFTAB ALAM → 05/06/2020   |
| <u>Defendant/Respondent Evidence</u> |           |              |          |  |
| 9                                    | CS DJ     |              | 411/18   | BHOLA PRASAD Vs. GAURAV KUMAR BHAGAT → 02/05/2020  |
| <u>Misc./ Arguments</u>              |           |              |          |  |
| 10                                   | PC        | 35/2011      | 42194/16 | HARBHAJAN KAUR Vs. STATE ORS → 12/05/2020  |
| <u>Misc. Arguments</u>               |           |              |          |  |
| 11                                   | CS DJ     |              | 890/19   | LALIT SHARMA AND ORS Vs. SURESH PAL AND ORS → 02/05/2020   |
| <u>Final Arguments</u>               |           |              |          |  |
| 12                                   | CS DJ     |              | 2511/17  | IRC INDIA LTD. Vs. JINDAL DRUGS P. LTD. → 19/05/2020   |
| <u>Order on Misc. Application</u>    |           |              |          |  |
| 13                                   | CS DJ     |              | 5706/18  | CHANDERMOHAN ABROL Vs. HARSH ABROL → 20/04/2020  |



**District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Joginder Prakash Nahar**

**Additional District Judge(ADJ)**

**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:37**

| S.No.                                | Case Type     | Old Case No. | Case No. | Title   |          |
|--------------------------------------|---------------|--------------|----------|---|----------|
| <b>Misc. cases/purpose</b>           |               |              |          |   |          |
| 1                                    | CS DJ         | 204/2013     | 13761/16 | ARSHAD BEG Vs. SUBHASH VERMA                                      | 02/12/20 |
| 2                                    | Misc DJ       | 82/2015      | 61134/16 | ARSHAD BEG ORS. Vs. SUBHASH VERMA ORS.                            |          |
| 3                                    | CS DJ         |              | 2138/17  | PRITHVI RAJ SHARMA Vs. PREM NIDHI SHARMA AND ORS                  |          |
| 4                                    | CS DJ         |              | 3629/17  | TEXMACO INFRASTRUCTURE AND HOLDING LTD Vs. MAYA DEVI              |          |
| 5                                    | CS DJ         |              | 150/18   | ICICI Bank Vs. ANUJ GUPTA   |          |
| 6                                    | CS DJ         |              | 1064/18  | ORIENT BLACKSWAN PVT LTD Vs. SHARDA EDUCATIONAL STORE             |          |
| 7                                    | CS DJ         |              | 6511/18  | SANGEETA GUPTA Vs. RAMESH KUMAR AND ORS.                          |          |
| 8                                    | CS DJ         |              | 117/19   | M/S TEXMACO INFRASTRUCTURE AND HOLDING LTD Vs. ARVIND SABOO       |          |
| 9                                    | CS DJ         |              | 813/19   | SURAJ PATHAK Vs. KAMAL KUMAR                                      |          |
| 10                                   | CS DJ         |              | 1282/19  | BRIJ BHUSHAN SACHDEVA Vs. HARSH VARDHAN                           |          |
| <b>Plaintiff/Petitioner Evidence</b> |               |              |          |   |          |
| 11                                   | CS DJ         | 51/2014      | 12055/16 | VIKAS AGARWAL AND ANR Vs. GIANA RAM CHOWDHARY AND ANR             | 18/01/21 |
| 12                                   | CS DJ         | 45/2015      | 12687/16 | SANDEEP GOEL Vs. MOHAN LAL AGGARWAL                               |          |
| 13                                   | CS DJ         | 46/2015      | 12688/16 | SANDEEP GOEL Vs. MOHAN LAL AGGARWAL                               |          |
| 14                                   | Misc DJ       | 5/2016       | 61153/16 | DEVI DAYAL Vs. SUNIL MOLHOTRA                                     | 19/01/21 |
| 15                                   | CS DJ         | 104/2016     | 14311/16 | MS ICICI BANK LTD. Vs. AJAY GUPTA                                 |          |
| 16                                   | CS DJ         | 106/2016     | 14774/16 | MS ICICI BANK LTD. Vs. SHIVA KHUTAIL                              | 20/01/21 |
| 17                                   | CS DJ         |              | 1825/17  | GHANSHYAM MOURYA Vs. GAURAV GUPTA AND ORS.                        |          |
| 18                                   | CS DJ         |              | 1826/17  | MUKESH KUMAR Vs. GAURAV GUPTA AND ORS.                            |          |
| 19                                   | CS DJ         |              | 1827/17  | GHANSHYAM MOURYA Vs. GAURAV GUPTA AND ORS.                        |          |
| 20                                   | CS DJ         |              | 1891/17  | SMT. BIMLA Vs. GAURAV GUPTA AND OTHERS                            |          |
| 21                                   | CS DJ         |              | 1985/17  | NARESH KUMAR Vs. GAURAV GUPTA AND ORS.                            | 27/01/21 |
| 22                                   | CS DJ         |              | 6391/18  | MOHD. ANIS AND ORS. Vs. MOHD. MEHTAB                              |          |
| <b>Defendant/Respondent Evidence</b> |               |              |          |   |          |
| 23                                   | CS DJ         | 155/2015     | 15784/16 | MANGAT RAM Vs. GULABO DEVI ORS.                                   | 20/10/20 |
| 24                                   | CS DJ         | 192/2015     | 14052/16 | MADAN LAL AND ANR Vs. SOHAN LAL                                   |          |
| 25                                   | CS DJ         |              | 4299/17  | NAIM AHMED Vs. MD SHAMIM SALMANI                                  |          |
| <b>Misc. Arguments</b>               |               |              |          |   |          |
| 26                                   | CS DJ         | 75/2015      | 12030/16 | ANUP SEIGELL Vs. RAJNI KAPOOR                                     | 02/11/20 |
| 27                                   | CS DJ         | 406/2016     | 9830/16  | PRAN NATH KHURANA Vs. BRAHAM LATA SHARMA                          |          |
| <b>Misc./ Arguments</b>              |               |              |          |   |          |
| 28                                   | Counter Claim |              | 1/16     | SUDESH KUMAR BHASIN Vs. SHYAM SETIA AND OTHERS                    |          |
| <b>Misc. Arguments</b>               |               |              |          |   |          |
| 29                                   | RCA DJ        |              | 62010/16 | DIPENDER HANDA Vs. RAM NATH BHASIN AND ANR.                       | 03/11/20 |
| 30                                   | ARB TN        |              | 215/17   | ISRAT ALI Vs. SHRI RAM TRANSPORT COMPANY LIMITED                  |          |
| 31                                   | CS DJ         |              | 38/19    | MAQBOOL AHMED AND ORS. (SR. CITIZEN) Vs. SHAMIMUDDIN              | 18/11/20 |
| 32                                   | CS DJ         |              | 263/19   | NOORUDDIN AHMED Vs. MAHESH POPTANI @ BITTO                        |          |
| 33                                   | CS DJ         |              | 445/19   | VANDANA BHADORIYA AND ANR. Vs. SHALINDER SINGH BHADORIYA AND ORS. |          |
| <b>Final Arguments</b>               |               |              |          |   |          |
| 34                                   | CS DJ         | 132/2015     | 15390/16 | USMAN GHANI Vs. SALAUDDIN   | 7/9/20   |
| 35                                   | CS DJ         | 394/2015     | 9567/16  | NATURAL GRANITES Vs. IJM (INDIA) INFRASTRUCTURE LTD               | 7/9/20   |

Room No 264



District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Joginder Prakash Nahar  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:37

| S.No. | Case Type | Old Case No. | Case No. | Title                               |
|-------|-----------|--------------|----------|-------------------------------------|
| 36    | CS DJ     |              | 3173/17  | ICICI BANK Vs. SHANTI SHORE SHARMA  |
| 37    | CS DJ     |              | 3174/17  | ICICI BANK Vs. SATBIR SINGH AND ANR |

8/9/20

Room - 264



Sh. PRANAV JOSHI  
Metropolitan Magistrate-09  
Central Room No. 286,  
Tis Hazari Courts, Delhi

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. PRANAV JOSHI  
Metropolitan Magistrate  
Criminal Cause List Dated 24-03-2020 Total Cases:31

| S.No.                             | Case Type | Old Case No. | Case No.    | Title                                    | FIR/PS                                   |
|-----------------------------------|-----------|--------------|-------------|--|--|
| <b>Misc./Appearance</b>           |           |              |             |  |  |
| 1                                 | Cr. Case  |              | 540271/2016 | Billu Vs. Krishan Kumar                  | /0 (Burari) 1/7/20                       |
| 2                                 | Cr. Case  |              | 10491/2019  | STATE Vs. SARFARAZ                       | 042688/2004 (Burari) 20/3/20             |
| 3                                 | Cr. Case  |              | 622/2020    | STATE Vs. HITESH                         | 204/2019 (Burari) 20/3/20                |
| 4                                 | Cr. Case  |              | 625/2020    | STATE Vs. RAJENDER KUMAR                 | 321/2019 (Burari) 20/3/20                |
| 5                                 | Cr. Case  |              | 630/2020    | STATE Vs. SULEKHA                        | 65/2017 (Burari) 20/3/20                 |
| 6                                 | Cr. Case  |              | 633/2020    | STATE Vs. AJAY VERMA                     | 175/2018 (Burari) 20/3/20                |
| 7                                 | Cr. Case  |              | 634/2020    | STATE Vs. DILAWAR SHARMA                 | 569/2013 (Burari) 20/3/20                |
| <b>Charge</b>                     |           |              |             |  |  |
| 8                                 | Cr. Case  |              | 1405/2017   | STATE Vs. SUBHASH                        | 658/2014 (Burari) 23/6/20                |
| 9                                 | Cr. Case  |              | 447/2018    | STATE Vs. SITA RAM                       | 320/2011 (Burari) 21/4/20                |
| 10                                | Cr. Case  |              | 6900/2019   | STATE Vs. IMRAN SAMI                     | 224/2018 (Burari) 24/8/20                |
| 11                                | Cr. Case  |              | 10228/2019  | STATE Vs. SANTOSH                        | 020398/2019 (Burari) 24/8/20             |
| <b>Prosecution Evidence</b>       |           |              |             |  |  |
| 12                                | Cr. Case  | 379/L/2012   | 298804/2016 | STATE Vs. HIRA LAL                       | 52/2012 (Lahori Gate) 8/2/20             |
| 13                                | Cr. Case  | 101/2/2015   | 297820/2016 | STATE Vs. RAJ KR. ORS                    | 217/2010 (Burari) 20/4/20                |
| 14                                | Cr. Case  | 254/2/2015   | 297773/2016 | STATE Vs. JAMSHED KHAN                   | 273/2013 (Burari) 20/5/20                |
| 15                                | Cr. Case  | 290/2/2015   | 289876/2016 | STATE Vs. PRAVEEN KUMAR                  | 374/2011 (Burari) 20/5/20                |
| 16                                | Cr. Case  | 39/L/2015    | 288538/2016 | STATE Vs. PARASH NATH                    | 199/2014 (Lahori Gate) 17/7/20           |
| 17                                | Cr. Case  | 63/L/2015    | 291640/2016 | STATE Vs. HIMMAT SINGH                   | 155/2014 (Lahori Gate) 20/7/20           |
| 18                                | Cr. Case  | 573/1/2015   | 513166/2016 | KARAM SINGH Vs. RAJ KUMAR                | /0 (Burari) 21/9/20                      |
| 19                                | Cr. Case  |              | 540031/2016 | DEVENDRA PRASAD Vs. RAM NARAYAN YADAV    | /0 (Burari) 4/9/20                       |
| 20                                | Cr. Case  |              | 308032/2016 | STATE Vs. Laxmi Kant                     | 368/2015 (Kashmiri Gate (Metro)) 17/8/20 |
| 21                                | Cr. Case  |              | 1403/2019   | STATE Vs. RUPESH THAKUR                  | 164/2018 (Burari) 17/8/20                |
| 22                                | Cr. Case  |              | 1808/2019   | STATE Vs. MUKESH KUMAR SHARMA            | 264/2017 (Burari) 17/9/20                |
| 23                                | Cr. Case  |              | 4048/2019   | STATE Vs. DILIP KUMAR                    | 152/2017 (Burari) 11/11/20               |
| 24                                | Cr. Case  |              | 7890/2019   | STATE Vs. KISHOR                         | 161/2017 (Burari) 24/1/20                |
| 25                                | Cr. Case  |              | 2638/2020   | STATE Vs. MRITYUNJAY KUMAR KESHRI        | 20/2020 (Burari) 1/6/20                  |
| <b>Arguments</b>                  |           |              |             |  |  |
| 26                                | Cr. Case  | 584/1/2015   | 527984/2016 | BHANU PRAKASH Vs. VISHNU KUMAR AND ORS   | /0 (Burari) 9/7/20                       |
| <b>Final Arguments</b>            |           |              |             |  |  |
| 27                                | Cr. Case  |              | 9798/2017   | STATE Vs. MOHD SALMAN                    | 389/2016 (Kashmiri Gate (Metro)) 18/4/20 |
| <b>Order on Misc. Application</b> |           |              |             |  |  |
| 28                                | Cr. Case  |              | 4610/2019   | SHYAM SUNDER AGGARWAL Vs. BANK OF BARODA | /2019 (Lahori Gate) 20/4/20              |
| <b>Arguments</b>                  |           |              |             |  |  |
| 29                                | Cr. Case  |              | 8715/2019   | RAJAN SINGH Vs. STATE                    | /0 (Burari) 14/7/20                      |
| <b>Order</b>                      |           |              |             |  |  |
| 30                                | Cr. Case  | 99/2/2015    | 299417/2016 | STATE Vs. OMBIR ETC                      | 29/2010 (Kashmiri Gate (Metro)) 22/4/20  |
| <b>Judgement</b>                  |           |              |             |  |  |
| 31                                | Cr. Case  | 973/2/2015   | 293867/2016 | STATE Vs. FIROJ AHMAD                    | 504/2015 (Burari) 18/4/20                |



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Gajender Singh Nagar  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 24-03-2020 Total Cases:21**

| S.No.   | Case Type | Old Case No. | Case No.    | Title                                   | FIR/PS                         |
|---|-----------|--------------|-------------|---|--------------------------------|
| <b>Misc./ Appearance</b>                      |           |              |             |   |                                |
| 1   | Cr. Case  | 55/1R/2015   | 296870/2016 | STATE Vs. UNKNOWN                       | 108 /2013 (Railway Main Delhi) |
| 2   | Cr. Case  | 16/1R/2016   | 300974/2016 | STATE Vs. MOHD. SUFIYAN ALAM            | 293 /2015 (Railway Main Delhi) |
| 3   | Cr. Case  | 96H/2016     | 302609/2016 | STATE Vs. IMRAN                         | 95 /2016 (Hauz Qazi)           |
| 4   | Cr. Case  |              | 309068/2016 | STATE Vs. SANDEEP KUMAR                 | 182 /2016 (Hauz Qazi)          |
| 5   | Cr. Case  |              | 7043/2018   | STATE Vs. KAMLA DEVI                    | 152 /2016 (Bara Hindu Rao)     |
| 6   | Cr. Case  |              | 8156/2018   | STATE Vs. KIRAN RAJ                     | 335 /2017 (Karol Bagh)         |
| 7   | Cr. Case  |              | 8609/2019   | STATE Vs. RAMESH                        | 33 /2019 (Railway Main Delhi)  |
| 8   | Cr. Case  |              | 508/2020    | STATE Vs. RAHUL                         | 114 /2019 (GULABI BAGH)        |
| 9   | Ct. Cases |              | 2088/2020   | GULSHAN KAUR Vs. RAVINDER SINGH AND ANR | /2020 ()                       |
| 10  | Cr. Case  |              | 1951/2020   | STATE Vs. UNTRACE                       | 000105 /2018 (Hauz Qazi)       |
| 11  | Cr. Case  |              | 1962/2020   | STATE Vs. UNTRACE                       | 000054 /2019 (Bara Hindu Rao)  |
| <b>Charge</b>                                 |           |              |             |   |                                |
| 12  | Cr. Case  |              | 1078/2017   | STATE Vs. RAJEEV                        | 09 /2014 (GULABI BAGH)         |
| <b>( Main Matter : Cr. Case/0000046/2017)</b> |           |              |             |   |                                |
| 13  | Cr. Case  |              | 3195/2019   | STATE Vs. SUNIL KUMAR GUPTA             | 258 /2018 (Kashmere Gate)      |
| <b>Prosecution Evidence</b>                   |           |              |             |   |                                |
| 14  | Cr. Case  | 77CB/2004    | 291018/2016 | STATE Vs. SUTESH ETC                    | 114 /2004 (Kashmere Gate)      |
| 15  | Cr. Case  | 41/CB/2010   | 295769/2016 | STATE Vs. MD. UMAR ETC                  | 427 /2005 (Kotwali)            |
| 16  | Cr. Case  | 95/2/2013    | 292752/2016 | STATE Vs. VINOD KUMAR                   | 14 /2012 (Bara Hindu Rao)      |
| 17  | Cr. Case  | 126H/2015    | 298537/2016 | STATE Vs. SUDHIR SHARMA                 | 297 /2015 (Hauz Qazi)          |
| 18  | Cr. Case  |              | 303325/2016 | STATE Vs. BRIJ MOHAN TIWARI             | 29 /2016 (Bara Hindu Rao)      |
| 19  | Cr. Case  |              | 10017/2017  | STATE Vs. SATISH KUMAR                  | 55 /2017 (Bara Hindu Rao)      |
| <b>Arguments</b>                              |           |              |             |   |                                |
| 20  | Cr. Case  | 11B/2/2013   | 298647/2016 | STATE Vs. PRAKASH OTHERS                | 311 /2005 (Bara Hindu Rao)     |
| <b>Order</b>                                  |           |              |             |   |                                |
| 21  | Cr. Case  |              | 709/2019    | STATE Vs. JASMEET SEHGAL                | 12 /2016 (Hauz Qazi)           |

- 7/7/20

- 8/7

- 22/5

- 1/5

- 26/8

- 8/5

- 19/5



# COURT NO. - 288

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Shama Gupta

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:26

| S.No.  | Case Type | Old Case No. | Case No.    | Title                                    | FIR/PS                               |
|--|-----------|--------------|-------------|--|--------------------------------------|
| <b>Misc./ Appearance</b>                       |           |              |             |  |                                      |
| 1  | Cr. Case  | 94/2/2014    | 295229/2016 | STATE Vs. NARENDER SINGH                 | 108 /2014 (Civil Lines) 13/05/2020   |
| 2  | Cr. Case  | 11/2/2015    | 302672/2016 | STATE Vs. KISHAN                         | 120 /2015 (Pahar Ganj) 13/05/2020    |
| 3  | EX CRL    | 46/4/2015    | 124/2016    | MEENA Vs. DEVINDER                       | /0 (Karol Bagh) 13/05/2020           |
| 4  | Ct. Cases | 89/6/2015    | 535783/2016 | SHALINI MAHENDRU Vs. VIVEK MAHENDRU ORS  | /0 (Karol Bagh) 13/05/2020           |
| 5  | EX CRL    |              | 26/2017     | REKHA SHARMA Vs. JITENDER SHARMA         | /0 (DBG Road) 05/05/2020             |
| 6  | Cr. Case  |              | 2302/2018   | STATE Vs. KUNAL MITRO                    | 288 /2016 (DBG Road)                 |
| 7  | Ct. Cases |              | 18754/2018  | REKHA SHARMA Vs. JITENDER SHARMA         | /0 (DBG Road) 05/05/2020             |
| 8  | Ct. Cases |              | 8390/2019   | SHEETAL Vs. HIMENDRA TONGARIA            | /2019 () 19/05/2020                  |
| 9  | EX CRL    |              | 191/2019    | REKHA SHARMA AND ANR Vs. JITENDER SHARMA | /2019 (DBG Road) 05/05/2020          |
| 10   | Cr. Case  |              | 1119/2020   | STATE Vs. AMIT GROWER                    | 58 /2019 (Prashad Nagar) 19/05/2020  |
| <b>Charge</b>                                  |           |              |             |  |                                      |
| 11   | Cr. Case  |              | 881/2017    | STATE Vs. YOGENDER CHAUHAN               | 49 /2014 (Roop Nagar) 05/05/2020     |
| 12   | Cr. Case  |              | 15529/2018  | STATE Vs. RAJESH KUMAR                   | 271 /2017 (Karol Bagh) 05/05/2020    |
| 13   | Cr. Case  |              | 68/2019     | STATE Vs. ANSHITA                        | 361 /2018 (Karol Bagh) 12/05/2020    |
| 14   | Cr. Case  |              | 69/2019     | STATE Vs. AMIT                           | 360 /2018 (Karol Bagh) 12/05/2020    |
| <b>Prosecution Evidence</b>                    |           |              |             |  |                                      |
| 15   | Ct. Cases | 112/6/2014   | 521674/2016 | LAXMI Vs. VIJAY KUMAR @ SONU             | /0 (Karol Bagh) 05/05/2020           |
| 16   | Cr. Case  | 88/2/2016    | 302859/2016 | STATE Vs. DEVENDER KUMAR                 | 768 /2014 (Prashad Nagar) 12/05/2020 |
| 17   | Ct. Cases |              | 7767/2017   | AFSANA KHATOON Vs. KHALIL -UR-REHMAN     | /0 (Prashad Nagar) 02/06/2020        |
| <b>( Main Matter : Ct. Cases/0000120/2017)</b> |           |              |             |  |                                      |
| 18   | Cr. Case  |              | 9264/2017   | STATE Vs. SURESH SAINI                   | 70 /2017 (Pahar Ganj) 19/05/2020     |
| 19   | Cr. Case  |              | 2081/2018   | STATE Vs. AMIT                           | 77 /2015 (Pahar Ganj) 19/05/2020     |
| 20   | Ct. Cases |              | 5231/2019   | MAYA DEVI Vs. ANOOP KUMAR                | /2019 (Karol Bagh) 02/06/2020        |
| <b>Misc. Arguments</b>                         |           |              |             |  |                                      |
| 21   | Ct. Cases | 103/1/2015   | 526772/2016 | KRISHNA (SR.CITIZEN) Vs. AJIT VERMA      | /0 (Roop Nagar) 12/05/2020           |
| 22   | Ct. Cases |              | 465/2019    | MADHU RANI Vs. SAHAJ SRIVASTAVA          | /2019 (Prashad Nagar) 20/05/2020     |
| 23   | Ct. Cases |              | 1787/2019   | VIPRA SHARMA Vs. SUNNY SHARMA            | /2019 (DBG Road) 02/06/2020          |
| <b>Final Arguments</b>                         |           |              |             |  |                                      |
| 24   | Ct. Cases | 231/6/2014   | 515262/2016 | REKHA SHARMA Vs. JITENDER SHARMA         | /0 (DBG Road) 05/05/2020             |
| <b>Order on Misc. Application</b>              |           |              |             |  |                                      |
| 25   | Ct. Cases |              | 7078/2017   | NITI SAINI Vs. JACHIN KRISHNA            | /0 (Pahar Ganj) 21/04/2020           |
| <b>( Main Matter : Ct. Cases/0000111/2017)</b> |           |              |             |  |                                      |
| 26   | Ct. Cases |              | 222/2019    | MANDAKANT Vs. SHRIVIKRAM                 | /2019 (Pahar Ganj) 28/04/2020        |



R.No. 323

Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Ms. Shefali Barnala Tandon  
 Administrative Civil Judge Cum Addl. Rent Control  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:27

| S.No.                                | Case Type   | Old Case No. | Case No. | Title   |
|--------------------------------------|-------------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |             |              |          |   |
| 19/5/20                              | RC ARC      | 0E-48/2015   | 78229/16 | MS CORPORATE BUILDCON PVT. LTD. Vs. MS CARGO MOTORS PVT. LTD.               |
|                                      | RC ARC      | 0E-47/2015   | 78230/16 | MS. CORPORATE BUILDCON PVT. LTD. Vs. MS KARRIER FINANCE PVT. LTD.           |
| 3                                    | CS SCJ      |              | 939/19   | SHIB DASS AND SONS PVT. LTD. Vs. PRECISION ENGINEERING COMPONENTS — 14/5/20 |
| 4                                    | EX          |              | 747/19   | DARSHAN KUMAR Vs. SITARA RANI — 21/5/20                                     |
| 19/5/20                              | RC ARC      |              | 306/19   | BHARAT BHUSHAN JAIN. Vs. MOHD. YOUSUF                                       |
|                                      | RC ARC      |              | 731/19   | S. CHARANJIT SINGH Vs. HARISON WATCH COMPNAV                                |
|                                      | EX          |              | 2178/19  | MONA Vs. KHURSHEDA BEGUM  |
| 8                                    | EX          |              | 2192/19  | VIKRAM SANDEEP AND SONS Vs. SETH SUNDER LAL SONTHALIA TRUST 21/5/20         |
| 9                                    | EX          |              | 2193/19  | VIKRAM SANDEEP AND SONS Vs. SETH SUNDER LAL SONTHALIA TRUST                 |
| <b>Plaintiff/Petitioner Evidence</b> |             |              |          |   |
| 10                                   | RC ARC      | 198/2011     | 80355/16 | SH. CHAND KRISHAN BHALLA Vs. SH. BACHAN SINGH @ GURBACHAN SINGH             |
| 11                                   | RC ARC      | 209/2011     | 79750/16 | ARYA ANATHALAYA Vs. SHRI KRISHNA AVTAR AGGARWAL SONS HUF                    |
| 19/5/20                              | RC ARC      | 529/2013     | 77200/16 | TRILOK CHAND YADAV Vs. GAGAN KHANNA ANR                                     |
| 13                                   | Misc RC ARC |              | 39/17    | PRADYMAN KUMAR ROHTAGI Vs. MOHAN LAL  |
| 14                                   | RC ARC      |              | 85/18    | BIMLA RANI Vs. GURSHARAN SINGH  |
| <b>Defendant/Respondent Evidence</b> |             |              |          |   |
| 15                                   | RC ARC      | 11/2010      | 80445/16 | BALMUKAND Vs. RAM LABHAYA   |
| 16                                   | RC ARC      | 221/2013     | 78137/16 | VED PARKASH GOEL Vs. RAMESH BAABBAR ANR                                     |
| 17                                   | EX          | 32/2014      | 97387/16 | SH. HANS RAJ MIGLANI Vs. SH. RAJIV PAPREJA — 21/5/20                        |
| <b>Order on Misc. Application</b>    |             |              |          |   |
| 18                                   | EX          | 22/2013      | 97712/16 | MOHD. ISMAIL Vs. KESAR JAHAN — 21/5/20                                      |
| <b>Final Arguments</b>               |             |              |          |   |
| 19                                   | RC ARC      | 370/2014     | 78030/16 | SEVTI DEVI Vs. PUNAM CHAND JAIN — 23/4/20                                   |
| 20                                   | RC ARC      |              | 194/18   | KALE KUMAR Vs. ANITA MITTAL — 27/4/20                                       |
| <b>Judgement</b>                     |             |              |          |   |
| 21                                   | RC ARC      | 149/2015     | 77320/16 | MANI RAM Vs. MOHD. SHAFIQ   |
| 22                                   | RC ARC      | 146/2015     | 77432/16 | MANI RAM Vs. ABDUL WAHIJ  |
| 23                                   | RC ARC      | 148/2015     | 77433/16 | MANI RAM Vs. HARISH KUMAR   |
| 24                                   | RC ARC      | 143/2015     | 77490/16 | MANI RAM Vs. NOOR JAHAN   |
| 25                                   | RC ARC      | 144/2015     | 77491/16 | MANI RAM Vs. KHATOON ORS  |
| 26                                   | RC ARC      | 147/2015     | 77520/16 | MANI RAM Vs. BOBBY THAKUR ANR   |
| 27                                   | RC ARC      | 145/2015     | 77556/16 | MANI RAM Vs. ABDUL WAHID  |



Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Sh. Vipin Kharb  
 Senior Civil Judge Cum Rent Controller  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:21

| S.No.                         | Case Type            | Old Case No. | Case No. | Title   |            |
|-------------------------------|----------------------|--------------|----------|---|------------|
| Misc. cases/purpose           |                      |              |          |   |            |
| 1                             | CS SCJ               |              | 3813/19  | STATE BANK OF INDIA Vs. RITU WADHWA                                 | } 19/5/20  |
| 2                             | CS SCJ               |              | 3815/19  | STATE BANK OF INDIA Vs. RAM BILAS GUPTA                             |            |
| Plaintiff/Petitioner Evidence |                      |              |          |   |            |
| 3                             | CS SCJ               | 420/2013     | 96166/16 | SATYANARAYAN CAMMA Vs. SHRI RAHUL PASSI                             | } 19/5/20  |
| 4                             | CS SCJ               | 419/2013     | 96186/16 | SH. SATYNARAYAN CAMMA Vs. KAPIL MEHTA                               |            |
| 5                             | CS SCJ               | 418/2013     | 97155/16 | SATYANARAYAN CAMA Vs. PARAMJIT SINGH                                |            |
| Defendant/Respondent Evidence |                      |              |          |   |            |
| 6                             | CS SCJ               | 153/2013     | 95523/16 | MAHENDER GUPTA ETC Vs. SHAHID BHAI ETC.                             | -28/4/20   |
| Misc./ Arguments              |                      |              |          |   |            |
| 7                             | BC ARC               | 712/2014     | 79194/16 | SURINDER KUMAR Vs. NAND KISHORE                                     | } -28/4/20 |
| 8                             | BC ARC               | 711/2014     | 79417/16 | SURINDER KUMAR Vs. NAND KISHORE                                     |            |
| 9                             | CLP                  |              | 5/16     | CUSTODIAN Vs. JAMILA KHATOON  | } 26/5/20  |
| 10                            | CEP                  |              | 6/16     | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 11                            | CEP                  |              | 7/16     | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 12                            | CEP                  |              | 8/16     | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 13                            | CEP                  |              | 9/16     | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 14                            | CEP                  |              | 10/16    | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 15                            | CEP                  |              | 11/16    | CUSTODIAN Vs. JAMILA KHATOON  |            |
| 16                            | CEP                  |              | 12/16    | CUSTODIAN Vs. JAMILA KHATOON  |            |
| Misc. Arguments               |                      |              |          |   |            |
| 17                            | CEP                  |              | 13/16    | CUSTODIAN Vs. JAMILA KHATOON  |            |
| Misc./ Arguments              |                      |              |          |   |            |
| 18                            | CS SCJ               |              | 835/17   | VIKAS AGRAWAL Vs. DELHI BAR ASSOCIATION                             | -14/7/20   |
| Misc. Arguments               |                      |              |          |   |            |
| 19                            | Contempt<br>Petition |              | 11/17    | VIKAS AGGARWAL Vs. DELHI BAR ASSOCIATION                            | -14/7/20   |
| 20                            | CEP                  |              | 1/18     | CUSTODIAN Vs. JAMILA KHATOON  | -26/5/20   |
| Misc. Arguments               |                      |              |          |   |            |
| 21                            | Misc SCJ             |              | 402/18   | ALIIED MOTORS PVT LTD Vs. ELMPLOYEES STATE<br>INSURANCE CORPORATION | -26/5/20   |



ROOM NO  
119

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr.Naveen Kumar Kashyap  
Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:7

| S.No.                       | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                                     |
|-----------------------------|-----------|--------------|------------|---|--|
| <b>Misc. cases/purpose</b>  |           |              |            |   |  |
| 1                           | CA        |              | 450/2019   | SAFWAT AMIN Vs. SHAISHTA AND ANR                    | /0 (Chandni Mahal) - 2/5/20                |
| <b>Misc./ Appearance</b>    |           |              |            |   |  |
| 2                           | CA        |              | 59/2020    | ROHIT @ MACHHI Vs. STATE OF DELHI                   | /00 - 17/7/20                              |
| <b>Prosecution Evidence</b> |           |              |            |   |  |
| 3                           | SC        | 49/2015      | 27303/2016 | STATE Vs. BISHWAJEET KARMOKAR                       | 505 /2015 (Burari) - 28/10/20              |
| 4                           | SC        |              | 311/2019   | STATE Vs. DINESH KUMAR                              | 03 /2019 (Railway - 24/4/20<br>Main Delhi) |
| 5                           | SC        |              | 922/2019   | STATE Vs. IMRAN@SONU AND ANR.                       | 130 /2019 (Chandni - 24/9/20<br>Mahal)     |
| <b>Misc. Arguments</b>      |           |              |            |   |  |
| 6                           | CA        |              | 171/2019   | CHANCHAL TYAGI Vs. SUNDER TYAGI                     | /00 - 20/7/20                              |
| <b>Arguments</b>            |           |              |            |   |  |
| 7                           | Cr Rev    |              | 205/2019   | MOHAN LAL KALRA AND ANR. Vs.<br>BHARAT LAL AND ORS. | /00 - 21/7/20                              |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Hem Raj**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:27**

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |       |
|--------------------------------------|-----------|--------------|----------|--|-------|
| <b>Misc. cases/purpose</b>           |           |              |          |  |       |
| 1                                    | CS DJ     | 3/2016       | 16758/16 | MS. ICICI BANK LTD. Vs. MEERA DEVI TIWARI                            | 7/7   |
| 2                                    | CS DJ     | 75/2016      | 17323/16 | SURINDER VERMA Vs. NARENDRA KUMAR VERMA                              |       |
| 3                                    | CS DJ     |              | 20717/16 | ICICI Bank Vs. SANDEEP KUMAR   |       |
| 4                                    | CS DJ     |              | 1321/17  | ICICI Bank Vs. BHAJAN SINGH  |       |
| 5                                    | CS DJ     |              | 6201/18  | IDBI BANK LIMITED Vs. RADHA KUMARI AND ANR.                          |       |
| 6                                    | EX        |              | 6172/18  | VAIBHAV ENTERPRISES Vs. SHYAM BAIDYA                                 |       |
| 7                                    | MCA DJ    |              | 10/20    | VEENA Vs. NORTH DELHI MUNICIPAL CORPORATION OF DELHI                 |       |
| 8                                    | CS DJ     |              | 178/20   | RAJNISH KUMAR GAIND Vs. M/S RAILTECH INFRAVENTURE PVT. LTD.          |       |
| <b>Issues</b>                        |           |              |          |  |       |
| 9                                    | CS DJ     |              | 20132/16 | JAI PARKASH ANAND Vs. RAKESH ANAND                                   |       |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |       |
| 10                                   | CS DJ     | 81/2015      | 13953/16 | M.S. KUMAR ELECTRICALS P. LTD. Vs. MS ODEAN BUILDERS P. LTD. ORS.... | 24/8  |
| 11                                   | CS DJ     |              | 46/17    | ICICI Bank Vs. RAJEEV KUMAR SINGH                                    |       |
| 12                                   | CS DJ     |              | 968/17   | SMT. ANU KUMARI Vs. HOSHIAR SINGH RAWAT                              |       |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |       |
| 13                                   | CS DJ     | 70/2015      | 11582/16 | CHAMPA RAWAT Vs. GIANI HARNAM SINGH ANEJA                            | 2/6   |
| <b>Misc. Arguments</b>               |           |              |          |  |       |
| 14                                   | CS DJ     | 424/2014     | 15988/16 | MALA VERMA Vs. MS DRIPLEX WATER ENGINEERING LTD                      | 23/7. |
| 15                                   | Misc DJ   | 48A/2015     | 61116/16 | SUNIL KUMAR SHUKLA Vs. ABHISHEKH SHUKLA                              |       |
| 16                                   | CS DJ     | 41/2016      | 10241/16 | GANESH DAS BHATIA Vs. SUSHIL KUMAR MEHRA                             |       |
| 17                                   | RCA DJ    | 6/2016       | 61801/16 | L. R. TIWARI Vs. SMT. SANTOSH KUMARI                                 |       |
| 18                                   | Misc DJ   |              | 143/19   | PRASHANT MALIK Vs. AJAY GUPTA  |       |
| <b>Final Arguments</b>               |           |              |          |  |       |
| 19                                   | CS DJ     | 118/2014     | 15622/16 | MS EVENTSS MOUNTAIN Vs. INDIA OVERSEAS BANK ORS                      | 27/4  |
| <b>Order on Misc. Application</b>    |           |              |          |  |       |
| 20                                   | CS DJ     | 425/2014     | 15999/16 | MALA VERMA Vs. MS DRIPLEX WATER ENGINEERING LTD                      | 22/4. |
| <b>Final Arguments</b>               |           |              |          |  |       |
| 21                                   | CS DJ     | 101/2015     | 17401/16 | PUNJAB NATIONAL BANK Vs. NANDITA JAIN AND ANR.                       | 6/7   |
| 22                                   | CS DJ     | 100/2015     | 17792/16 | PUNJAB NATIONAL BANK Vs. MS JOJOBA KINETIC                           |       |
| 23                                   | CS DJ     | 100/2016     | 9949/16  | SURESH KUMAR Vs. UOI   | 13/7  |
| 24                                   | CS DJ     | 81/2016      | 16584/16 | MS ICICI BANK LTD. Vs. RAVINDER KUMAR                                | 8/7   |
| 25                                   | CS DJ     |              | 745/17   | ICICI Bank Vs. RAM AWTAR SAH   |       |
| <b>Judgement</b>                     |           |              |          |  |       |
| 26                                   | CS DJ     | 206/2015     | 16349/16 | ASHOK KUMAR Vs. MS ROHIT FOOD PRODUCTS ORS.                          | 29/4  |
| 27                                   | CS DJ     |              | 20209/16 | PAWAN KUMAR Vs. KAJAL BATRA  |       |



District and Sessions Judge, Central, THC  
 IN THE COURT OF Mr. Deepak Dabas  
 ASJ/SPECIAL JUDGE (NDPS)  
 Criminal Cause List Dated 24-03-2020 Total Cases: 8

| S.No.                       | Case Type | Old Case No. | Case No. | Title   | FIR/PS   |
|-----------------------------|-----------|--------------|----------|---|--|
| <u>Misc. cases/purpose</u>  |           |              |          |   |  |
| 1                           | SC        |              | 832/2018 | STATE Vs. RAJU SINGH @ KARTAR SINGH               | 146 /16 (Railway Sarai Rohilla) → 17/8/20        |
| 2                           | SC        |              | 48/2019  | STATE Vs. VIJAY KUMAR BIND                        | 81 /2018 (Lahori Gate) → 17/8/20                 |
| <u>Prosecution Evidence</u> |           |              |          |   |  |
| 3                           | SC        |              | 374/2017 | STATE Vs. ASHISH @BABLOO                          | 12 /2017 (Prashad Nagar) → 17/8/20               |
| 4                           | SC        |              | 1/2018   | STATE Vs. SAROJ SUBUDHI                           | 155 /2017 (Crime Branch-Central Delhi) → 17/8/20 |
| 5                           | SC        |              | 653/2018 | STATE Vs. SANJAY @ GANDHI                         | 124 /2018 ( ) → 22/8/20                          |
| 6                           | SC        |              | 778/2018 | STATE Vs. SHAD KHAN @ BOUNCER                     | 370 /2018 (Burari) → 13/8/20                     |
| <u>Arguments</u>            |           |              |          |   |  |
| 7                           | CA        |              | 148/2019 | RAJESH KUMAR JAIN Vs. MUKESH KUMAR SINGHAL        | /0 (Darya Ganj) → 31/8/20                        |
| 8                           | CA        |              | 461/2019 | VINOD KUMAR Vs. THE STATE (GOVT. OF NCT OF DELHI) | /0 ( ) → 31/8/20                                 |

MISC

9.M.02/19, Ray Bahadur Singh v/s state → 19-8-2020.



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Ms. Shefali Sharma**  
**Addl. Chief Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:46**

| S.No.               | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                               |
|---------------------|-----------|--------------|-------------|--|--------------------------------------|
| Misc./ Appearance   |           |              |             |  |                                      |
| 1                   | Cr. Case  | 763/P/2009   | 300992/2016 | STATE Vs. A.V. SURENDER  | 47 /2009 (I.P. Estate)               |
| Misc. cases/purpose |           |              |             |  |                                      |
| 2                   | Ct. Cases | 93/1/2011    | 535092/2016 | SMT. USHA ANAND Vs. MADHURI  | /0 (Pahar Ganj)                      |
| Misc./ Appearance   |           |              |             |  |                                      |
| 3                   | Cr. Case  | 9/CR/2012    | 297986/2016 | STATE Vs. MOHINDER SHARMA ETC.(3)  | 8 /2012 (Crime Branch-Central Delhi) |
| 4                   | Cr. Case  |              | 6955/2018   | STATE Vs. SUDHIR KUMAR   | 45 /2017 (Bara Hindu Rao)            |
| 5                   | Ct. Cases |              | 15267/2018  | TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANJAY                                 | /2018 0                              |
| 6                   | Ct. Cases |              | 17393/2018  | TATA POWER DELHI DISTRIBUTION LTD Vs. ANKIT GROVER                               | /2018 0                              |
| 7                   | Ct. Cases |              | 18847/2018  | TATAPOWER DELHI DISTRIBUTION LTD Vs. TO THE AUTHORISES SIGNATORY ABHINAV BAL LOK | /2018 0                              |
| 8                   | Ct. Cases |              | 20745/2018  | TATA POWER DELHI DISTRIBUTION LIMITED Vs. ASHOK KUMAR                            | /2018 (Kashmere Gate)                |
| 9                   | Ct. Cases |              | 518/2019    | TATA POWER DELHI DISTRIBUTION LTD Vs. ANIL KUMAR                                 | /2019 (Kashmere Gate)                |
| 10                  | Ct. Cases |              | 1380/2019   | TATA POWER DELHI DISTRIBUTION LIMITED Vs. VEENA                                  | /2019 0                              |
| 11                  | Ct. Cases |              | 1454/2019   | TATA POWER DELHI DISTRIBUTION LIMITED Vs. MEENU SOLANKI                          | /2019 0                              |
| 12                  | Ct. Cases |              | 1506/2019   | TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANJAY BINDRA                          | /2019 0                              |
| 13                  | Ct. Cases |              | 2194/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. SATISH KUMAR                               | /2019 0                              |
| 14                  | Cr. Case  |              | 6850/2019   | STATE Vs. SANDEEP KUMAR GUPTA  | 03 /2019 0                           |
| 15                  | Ct. Cases |              | 5248/2019   | OAK AND YOKE FOOD INDUSTRIES PVT LTD Vs. ARJUN MISHRA AND ANR                    | /2019 (Pahar Ganj)                   |
| 16                  | Ct. Cases |              | 5309/2019   | TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANDEEP                                | /2019 0                              |
| 17                  | Ct. Cases |              | 5527/2019   | TATA POWER DELHI DISTRIBUTION LIMITED Vs. VIKASH SINGH                           | /2019 (Kashmere Gate)                |
| 18                  | Ct. Cases |              | 5946/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. VASHISHT KUMAR                             | /2019 (Kashmere Gate)                |
| 19                  | Ct. Cases |              | 7733/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. SAVITRI                                    | /2019 0                              |
| 20                  | Ct. Cases |              | 7735/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. AKHTAR HUSSAIN ANSARI                      | /2019 0                              |
| 21                  | Ct. Cases |              | 7736/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. KAPIL GARG                                 | /2019 0                              |
| 22                  | Ct. Cases |              | 7738/2019   | TATA POWER DELHI DISTRIBUTION LTD Vs. GURU BHOG FOODS                            | /2019 0                              |
| 23                  | Cr. Case  |              | 13870/2019  | STATE Vs. PAPAI GHOSH  | 145 /2019 0                          |
| 24                  | Ct. Cases |              | 239/2020    | TATA POWER DELHI DISTRIBUTION LIMITED Vs. OM FRESH VEGETABLE COMPANY             | /2019 0                              |
| 25                  | Ct. Cases |              | 243/2020    | TATA POWER DELHI DISTRIBUTION LIMITED Vs. AMIT TYAGI                             | /2019 0                              |
| 26                  | Ct. Cases |              | 245/2020    | TATA POWER DELHI DISTRIBUTION LIMITED Vs. SHARAD KUMAR JHAMB                     | /2019 0                              |
| 27                  | Ct. Cases |              | 859/2020    | TATA POWER DELHI DISTRIBUTION LIMITED Vs. PUSKHAR TAMTA                          | /2019 0                              |
| 28                  | Cr. Case  |              | 2025/2020   | STATE Vs. RAJEEV OBRAI   | 251 /2019 0                          |
| 29                  | Cr. Case  |              | 2220/2020   | STATE Vs. UNTRACE  | 000624 /2019 0                       |

29/7/20



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Ms. Shefali Sharma**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:46**

| S.No.                       | Case Type | Old Case No. | Case No.    | Title                                 | FIR/PS                   |
|-----------------------------|-----------|--------------|-------------|---------------------------------------|--------------------------|
| 30                          | Cr. Case  |              | 2222/2020   | STATE Vs. UNTRACE                     | 000132 /2019 ()          |
| 31                          | Cr. Case  |              | 2257/2020   | STATE Vs. ASHOK KUMAR                 | 41 /2019 ()              |
| 32                          | Cr. Case  |              | 2333/2020   | STATE Vs. RAJNIKANT                   | 36 /2020 (Pahar Ganj)    |
| <b>Charge</b>               |           |              |             |                                       |                          |
| 33                          | Cr. Case  | 22/CR/2013   | 296152/2016 | STATE Vs. ANIL KHANNA                 | 91 /2008 (DBG Road)      |
| 34                          | Cr. Case  | 55/CR/2013   | 297151/2016 | STATE Vs. HOSHIAR SINGH ETC.          | 433 /2007 (I.P. Estate)  |
| 35                          | Cr. Case  | 113/D/2015   | 298135/2016 | STATE Vs. SAKIL AHMAD KHAN ETC.       | 17 /2007 (Darya Ganj)    |
| <b>Prosecution Evidence</b> |           |              |             |                                       |                          |
| 36                          | Cr. Case  | 24/CR/2000   | 292591/2016 | STATE Vs. RAM CHAUDHARY ETC.          | 529 /1998 ()             |
| 37                          | Cr. Case  | 90/CR/2007   | 288074/2016 | STATE Vs. UBAGU PATRIC AUSTIN ETC (5) | 260 /2007 (Pahar Ganj)   |
| 38                          | Cr. Case  | 269/N/2008   | 293825/2016 | STATE Vs. MOHD. ARIF                  | 347 /2003 (Kamla Market) |
| 39                          | Cr. Case  | 148/P/2016   | 300931/2016 | STATE Vs. DILIP SHARMA ORS.           | 307 /2014 (Pahar Ganj)   |
| 40                          | Cr. Case  |              | 8773/2017   | STATE Vs. KAMAL etc.                  | 401 /2015 (Pahar Ganj)   |
| 41                          | Cr. Cases |              | 15674/2018  | INDER PAL SINGH Vs. VIJAY GODHRA      | /2018 ()                 |
| <b>Misc. Arguments</b>      |           |              |             |                                       |                          |
| 42                          | Cr. Cases | 672/1/2009   | 534910/2016 | HITENDER Vs. PARMOD ARORA             | /0 (Pahar Ganj)          |
| 43                          | Cr. Cases |              | 8956/2018   | MANJEET KAUR Vs. ARJUN SINGH CHAUHAN  | /0 (Pahar Ganj)          |
| <b>Order</b>                |           |              |             |                                       |                          |
| 44                          | Cr. Case  | 22/CR/2011   | 298820/2016 | STATE Vs. PAWAN KUMAR AGGARWAL ETC.   | 210 /2009 (EOW)          |
| 45                          | Cr. Case  |              | 5541/2017   | STATE Vs. SANDEEP GUPTA               | 92 /2016 (EOW)           |
| <b>Order on Sentence</b>    |           |              |             |                                       |                          |
| 46                          | Cr. Case  | 141/K/2014   | 289735/2016 | STATE Vs. BALVINDER KUMAR             | 285 /2007 (Karol Bagh)   |

29/7/20

29/7/20

14-5-20

14-5-20

27/4/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. A.K. Sarpal**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:29**

| S.No.   | Case Type       | Old Case No. | Case No. | Title  |      |
|---|-----------------|--------------|----------|--|------|
| <b>(Urgent Cases)</b>                                   |                 |              |          |  |      |
| <b>Misc./ Appearance</b>                                |                 |              |          |  |      |
| 1   | OMP (COMM.)     |              | 99/19    | HARKISHAN SINGH Vs. RELIGARE FINVEST LTD.                  | 11/5 |
| <b>Misc. cases/purpose</b>                              |                 |              |          |  |      |
| 2   | CS (COMM)       |              | 259/18   | ICICI BANK LIMITED Vs. NAKUL SEHGAL                        | 28/5 |
| 3   | CS (COMM)       |              | 380/19   | SANJEEV KUMAR GUPTA Vs. METAL JOINTS MANUFACTURING PVT LTD | 11/5 |
| 4   | CS (COMM)       |              | 760/19   | ICICI Bank Vs. JITENDER SAHNI                              | 28/5 |
| 5   | CS (COMM)       |              | 763/19   | ICICI Bank Vs. NAVEEN KUMAR GAHLAWAT                       |      |
| 6   | CS (COMM)       |              | 1281/19  | ICICI Bank Vs. VINAY THAKUR                                |      |
| 7   | CS (COMM)       |              | 1283/19  | ICICI Bank Vs. RAJENDRA                                    |      |
| 8   | CS (COMM)       |              | 1285/19  | ICICI Bank Vs. CHANDAN JHA                                 |      |
| 9   | CS (COMM)       |              | 1447/19  | ICICI BANK LIMITED Vs. RAHUL RANA                          |      |
| 10  | CS (COMM)       |              | 1449/19  | ICICI Bank Vs. RAHUL ROHILLA                               |      |
| 11  | CS (COMM)       |              | 1450/19  | ICICI BANK LIMITED Vs. DALER SINGH                         |      |
| 12  | CS (COMM)       |              | 1544/19  | ICICI Bank Vs. SANDEEP ANJANEY                             |      |
| 13  | CS (COMM)       |              | 1701/19  | ICICI BANK LIMITED Vs. SHAILENDRA YADAV                    |      |
| 14  | CS (COMM)       |              | 1702/19  | ICICI BANK LIMITED Vs. LEKESH KUMAR AND ANR                |      |
| 15  | CS (COMM)       |              | 2255/19  | ICICI BANK LIMITED Vs. AJAY KUMAR DHINGRA                  |      |
| 16  | CS (COMM)       |              | 2390/19  | ICICI Bank Vs. CHARANJEET NARULA                           |      |
| 17  | CS (COMM)       |              | 2391/19  | ICICI Bank Vs. ANJANA VATS                                 |      |
| 18  | CS (COMM)       |              | 2392/19  | ICICI Bank Vs. MAHESH KUMAR                                |      |
| 19  | CS (COMM)       |              | 2485/19  | ICICI Bank Vs. VINOD KUMAR                                 |      |
| 20  | CS (COMM)       |              | 2658/19  | ICICI Bank Vs. LAXMAN                                      |      |
| 21  | CS (COMM)       |              | 2662/19  | ICICI Bank Vs. RUHI GULATI                                 |      |
| 22  | CS (COMM)       |              | 2665/19  | ICICI Bank Vs. VINEET SHARMA                               |      |
| <b>Misc./ Appearance</b>                                |                 |              |          |  |      |
| 23  | CS (COMM)       |              | 80/20    | ICICI BANK LIMITED Vs. SARVESH SINGH AND ORS               | 11/5 |
| 24  | CS (COMM)       |              | 125/20   | LEVI STRAUSS AND COMPANY Vs. ASHOK KUMAR (UNKNOWN)         |      |
| 25  | CS (COMM)       |              | 449/20   | ICICI BANK LIMITED Vs. GULSHAN LODHI                       |      |
| 26  | CS (COMM)       |              | 690/20   | POONAM ANAND Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR | 2/5  |
| <b>Case Management Hearing / Pre - Trial Conference</b> |                 |              |          |  |      |
| 27  | CS (COMM)       |              | 575/18   | ICICI BANK LTD Vs. KISHAN PAL                              | 30/5 |
| <b>Plaintiff/Petitioner Evidence</b>                    |                 |              |          |  |      |
| 28  | CS (COMM)       |              | 302/19   | R.K. AUTOMOBILES Vs. DELHI BARODA ROAD CARRIER PVT. LTD.   | 11/5 |
| <b>Order</b>  |                 |              |          |  |      |
| 29  | OMP (T) (COMM.) |              | 4/19     | ROHIT DEWAN Vs. S.C. RAJAN AND ORS.                        | 20/4 |



R.M.

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. RUPINDER SINGH DHIMAN  
Civil Judge

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CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:19

| S.No.                                | Case Type | Old Case No. | Case No. | Title   |
|--------------------------------------|-----------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |           |              |          |   |
| 1                                    | CS SCJ    |              | 700/18   | ICICI BANK LIMITED Vs. DEEPAK KUMAR 26/5/20                       |
| 2                                    | CS SCJ    |              | 1062/18  | JAI CHAND Vs. KAMAL 26/05/20                                      |
| 3                                    | CS SCJ    |              | 111/19   | TARUN JAIN Vs. MANOJ KUMAR SHARMA 26/5/20                         |
| 4                                    | CS SCJ    |              | 1504/19  | NEELA MALHOTRA Vs. AVTAR SINGH 26/5/20                            |
| 5                                    | CS SCJ    |              | 2237/19  | IKON WIRES (INDIA) Vs. VIKAS ENTERPRISES 26/5/20                  |
| 6                                    | CS SCJ    |              | 2932/19  | SELINA PUBLISHERS PRIVATE LIMITED Vs. EACH AND EVERY BOOK 26/5/20 |
| 7                                    | CS SCJ    |              | 736/20   | PREM KUMAR Vs. NORTHERN RAILWAY 26/5/20                           |
| <b>Issues</b>                        |           |              |          |   |
| 8                                    | CS SCJ    | 18/2014      | 95411/16 | M/S ALEMBIC LTD Vs. BHARAT KRISHAK SAMAJ 26/5/20                  |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |
| 9                                    | CS SCJ    | 125/2013     | 97380/16 | ROSHNI DEVI Vs. DARSHANA 07/07/20                                 |
| 10                                   | CS SCJ    |              | 3339/16  | ANJU RANI Vs. SUSHIL KUMAR 07/07/20                               |
| 11                                   | CS SCJ    |              | 1004/18  | ICICI BANK LTD. Vs. MOHD. TALIB 07/07/20                          |
| 12                                   | CS SCJ    |              | 635/19   | MASCOT EDUCATION PVT. LTD. Vs. NARESH RAWAT 07/07/20              |
| <b>Defendant/Respondent Evidence</b> |           |              |          |   |
| 13                                   | CS SCJ    |              | 2132/17  | MAYA GUPTA Vs. RAJ BALA GUPTA 07/07/20                            |
| <b>Misc. Arguments</b>               |           |              |          |   |
| 14                                   | CS SCJ    | 437/2014     | 298/16   | GEETA NARULA Vs. SUNAINA GIRDHAR 26/5/20                          |
| 15                                   | Misc SCJ  | 155/2014     | 60091/16 | SMT. DOLLY MAKKAR Vs. RAJNI JAIN 26/5/20                          |
| 16                                   | CS SCJ    | 155/2015     | 96182/16 | KRISHNA Vs. JITENDER KAUSHAL 26/5/20                              |
| 17                                   | EX        | 13/2016      | 97881/16 | SEEMA DEVI Vs. DEEPAK KUMAR 26/5/20                               |
| 18                                   | CS SCJ    |              | 1209/18  | SUNITA Vs. LEKH RAJ 26/5/20                                       |
| 19                                   | Misc SCJ  |              | 408/19   | KRISHNA Vs. JITENDER KAUSHAL 26/5/20                              |



Room No - 273

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Mahima Rai Singh  
Metropolitan Magistrate

महिमा राय सिंह  
MAHIMA RAI SINGH  
महानगर न्यायाधिकारी  
Metropolitan Magistrate  
महिमा राय सिंह (केंद्रीय-02)  
महानगर न्यायालय, द्वितीय तल  
Room No. 273, 2nd Floor  
जिला न्यायालय, दिल्ली  
Tis Hazuri Courts, Delhi

Criminal Cause List Dated 24-03-2020 Total Cases:27

| S.No.                       | Case Type | Old Case No. | Case No.    | Title                                      |                                     |
|-----------------------------|-----------|--------------|-------------|--|-------------------------------------|
| <b>Misc./ Appearance</b>    |           |              |             |  |                                     |
| 1                           | Cr. Case  |              | 303987/2016 | STATE Vs. MOHISN                           | 129 /2013 (Sadar Bazar) 11/5/20     |
| 2                           | Cr. Case  |              | 166/2018    | STATE Vs. MONISH MANSURI                   | 112 /2017 (Bara Hindu Rao) -12/5/20 |
| 3                           | Cr. Case  |              | 5984/2018   | STATE Vs. MOHD. KAMRAN ALI                 | 165 /2017 (Lahori Gate) -12/5/20    |
| 4                           | EX CRL    |              | 182/2018    | MARYAM SHAMEEM Vs. ARIF ALI AND OTHERS     | /2018 (Lahori Gate) -18/5/20        |
| 5                           | Cr. Case  |              | 15117/2018  | STATE Vs. SATISH KUMAR                     | 53 /2018 (Bara Hindu Rao) -13/5/20  |
| 6                           | Cr. Case  |              | 4258/2019   | STATE Vs. RAJNEESH KUMAR TRIPATHI          | 290 /2018 (Kotwali) -13/5/20        |
| 7                           | Ct. Cases |              | 4609/2019   | BHARTI Vs. VIDYA DEV I                     | /2019 (Sarai Rohilla) -13/5/20      |
| 8                           | EX CRL    |              | 111/2019    | KANCHAN Vs. KANHAIYA                       | /2019 (Sadar Bazar) -11/5/20        |
| 9                           | Cr. Case  |              | 9793/2019   | STATE Vs. ANIL KUMAR                       | 384 /2017 (Sarai Rohilla) -13/5/20  |
| 10                          | Ct. Cases |              | 8909/2019   | MANIKA GUPTA BANSAL Vs. RAGHAV GUPTA       | /2019 () -14/5/20                   |
| 11                          | EX CRL    |              | 166/2019    | ASHA Vs. ANAM BINDU AND ORS *              | /2019 (Sadar Bazar) -1/5/20         |
| 12                          | EX CRL    |              | 173/2019    | MARYAM SHAMEEN Vs. ARIF ALI AND ANR        | /2019 () -18/5/20                   |
| 13                          | Ct. Cases |              | 1371/2020   | SAMIR MEHRA Vs. DEEPIKA MEHRA              | /2020 (Lahori Gate) -14/5/20        |
| 14                          | Cr. Case  |              | 970/2020    | STATE Vs. VICKY GUPTA                      | 50 /2019 (Bara Hindu Rao) -14/5/20  |
| <b>Charge</b>               |           |              |             |  |                                     |
| 15                          | Cr. Case  | 113/2/2014   | 287774/2016 | STATE Vs. MOHD SHARIKH                     | 147 /2013 (Sadar Bazar) -12/5/20    |
| 16                          | -Cr. Case |              | 6878/2017   | STATE Vs. MOHD. ARIF                       | 45 /2016 (Lahori Gate) -18/5/20     |
| 17                          | Cr. Case  |              | 121/2019    | STATE Vs. MONTU @BUNTY                     | 242 /2017 (Sadar Bazar) -13/5/20    |
| <b>Prosecution Evidence</b> |           |              |             |  |                                     |
| 18                          | Ct. Cases | 130/1/2015   | 511629/2016 | MARYAM SHAMEEM Vs. ARIF ALI                | 00 /2015 (Lahori Gate) -18/5/20     |
| 19                          | Cr. Case  | 52/2/2016    | 293527/2016 | STATE Vs. MOHD QAMAR                       | 137 /2015 (Bara Hindu Rao) -19/5/20 |
| 20                          | Ct. Cases | 110/1/2016   | 522574/2016 | RAJNI BALA Vs. RAJESH                      | /0 (GULABI BAGH) -21/5/20           |
| 21                          | Ct. Cases |              | 1721/2017   | MEHRIN Vs. MOHD ASIF                       | /0 (Bara Hindu Rao) -4/5/20         |
| <b>Misc. Arguments</b>      |           |              |             |  |                                     |
| 22                          | Ct. Cases |              | 6730/2017   | MUMTAZ Vs. THE CHAIRMAN (DELHI WAKF BOARD) | /0 (Bara Hindu Rao) -2/5/20         |
| 23                          | Ct. Cases |              | 11970/2018  | INDIRA Vs. PAWAN KUMAR                     | /2018 (Sarai Rohilla) -16/5/20      |
| 24                          | Ct. Cases |              | 8376/2019   | DEEPIKA MEHRA Vs. SAMIR MEHRA              | /2019 (Lahori Gate) -16/5/20        |
| <b>Arguments</b>            |           |              |             |  |                                     |
| 25                          | Ct. Cases | 138/1/2014   | 511605/2016 | NASREEN Vs. SHARIQ                         | /0 (Sadar Bazar) -12/5/20           |
| <b>Final Arguments</b>      |           |              |             |  |                                     |
| 26                          | Ct. Cases | 206/1/2015   | 516226/2016 | SAIMA PARVEEN Vs. RIZWAN HUSH              | /0 (Sadar Bazar) -18/4/20           |
| <b>Arguments</b>            |           |              |             |  |                                     |
| 27                          | Ct. Cases |              | 537684/2016 | SEEMA Vs. MONTOO @ BANTI                   | /0 (Sadar Bazar) -18/5/20           |



## Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:19

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc./ Appearance</b>             |           |              |          |  |
| 1                                    | Misc SCJ  |              | 60716/16 | HARI KISHAN SHASTRI Vs. GUDDI SHARMA   |
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 2                                    | CS SCJ    |              | 414/18   | BITTU Vs. GOVIND   |
| 3                                    | CS SCJ    |              | 3310/19  | MAHESH CHAND Vs. SNEHA PAWAR   |
| 4                                    | CS SCJ    |              | 3728/19  | RAJ KUMAR Vs. DEWAN HOUSING FINANCE CORPORATION LIMITED (DHFL)                                 |
| 5                                    | CS SCJ    |              | 201/20   | PAYAL PORTFOLIO PVT LTD. Vs. JAHANA  |
| 6                                    | CS SCJ    |              | 202/20   | PAYAL PORTFOLIO PVT. LTD. Vs. GURMEET SINGH RANDHAWA   |
| 7                                    | CS SCJ    |              | 524/20   | VISA FATAFAT Vs. NEOGROWTH CREDIT PVT. LTD.  |
| <b>Issues</b>                        |           |              |          |  |
| 8                                    | CS SCJ    |              | 952/19   | KANTA GUPTA Vs. BIMLA SHARMA   |
| 9                                    | CS SCJ    |              | 2308/19  | ARHAM TEXTILE Vs. MOHD. ASLAM QURESHI  |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 10                                   | CS SCJ    | 245/2013     | 96179/16 | MEHREEN HAIDER Vs. JAGJEET SINGH   |
| 11                                   | CS SCJ    |              | 1743/16  | CUSTOMER FIRST CONCEPTS PVT LTD Vs. TEJINDER KUAR GONA   |
| 12                                   | CS SCJ    |              | 1757/17  | AARTI SAAREE EMPORIUM Vs. MANOJ KUMAR JAISWAL  |
| 13                                   | CS SCJ    |              | 3283/17  | SAROJ Vs. VIKRAM SINGH   |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 14                                   | EX        | 76/2016      | 96142/16 | NANDAN SINGH Vs. PRITHVI RAJ TULI  |
| 15                                   | CS SCJ    | 169/2016     | 98435/16 | RAJ DHULARI Vs. SHIV MANDIR DHARAMSHALA RAJPUTANA GOMAIL KSHATRIYA PRABANDHAK COMMITTEE (REGD) |
| 16                                   | CS SCJ    |              | 3012/19  | SNEHA PAWAR Vs. MAHESH CHAND   |
| 17                                   | CS SCJ    |              | 3226/19  | SULEMA KHATOON Vs. NASIM AHMED   |
| 18                                   | CS SCJ    |              | 3408/19  | VIVEK MALHOTRA Vs. MANJIT KAUR   |
| <b>Final Arguments</b>               |           |              |          |  |
| 19                                   | CS SCJ    | 98/2016      | 1143/16  | ICICI BANK LTD Vs. AJAY VERMA  |

SH. VINOD JOSHI  
CJ-05, CENTRAL

R.No :- 125.



Chief Metropolitan Magistrate, Central, THC  
 IN THE COURT OF Sh. Arul Varma  
 Chief Metropolitan Magistrate  
 Criminal Cause List Dated 24-03-2020 Total Cases:14

| S.No.                       | Case Type       | Old Case No. | Case No.                  | Title  | FIR/PS                                |
|-----------------------------|-----------------|--------------|---------------------------|--|---------------------------------------|
| <b>Misc. cases/purpose</b>  |                 |              |                           |  |                                       |
| 1                           | Cr. Case        |              | 3569/2018                 | STATE Vs. SONU @ JOGINDER                    | 10 /2018 (DBG Road)                   |
| <b>Misc./ Appearance</b>    |                 |              |                           |  |                                       |
| 2                           | Court Complaint |              | 6/2019                    | COURT COMPLAINT Vs. ROOPA DEVI               | /0 (Subzi Mandi)                      |
| 3                           | Cr. Case        |              | 3680/2019                 | STATE Vs. CANCELLATION                       | 000411 /2018 (DBG Road)               |
| 4                           | Ct. Cases       |              | 4258/2019                 | PAWAN CHAWLA Vs. UNNATI FORTUNE HOLDINGS LTD | /2019 (EOW)                           |
| 5                           | Cr. Case        |              | 8077/2019                 | STATE Vs. AKASH                              | 13 /2019 (DBG Road)                   |
| 6                           | Cr. Case        |              | 8806/2019                 | STATE Vs. UNTRACE                            | 000266 /2019 (DBG Road)               |
| 7                           | Cr. Case        |              | 8808/2019                 | STATE Vs. CANCELLATION                       | 000350 /2019 ()                       |
| 8                           | Cr. Case        |              | 8809/2019                 | STATE Vs. UNTRACE                            | 000205 /2019 ()                       |
| <b>Prosecution Evidence</b> |                 |              |                           |  |                                       |
|                             |                 | Cr case      | 288254/16                 | state vs Untrace                             | 434/06 (1-P Estate)                   |
| 9                           | Ct. Cases       | 42/1/2011    | 530778/2016               | COURT COMPLAINT Vs. DINESH                   | /0 (Subzi Mandi)                      |
| 10                          | Cr. Case        | 15/2/2014    | 289329/2016               | STATE Vs. AMIT GUPTA @ BABLU ETC.            | 14 /2013 (DBG Road)                   |
| 11                          | Cr Case         | 135/3/2015   | 301926/2016               | STATE Vs. RAJINDER SINGH VIRDHI              | 97 /2012 (Crime Branch-Central Delhi) |
| 12                          | Cr. Case        | 203/2/2015   | 292064/2016               | STATE Vs. MANOJ KUMAR SHARMA                 | 346 /2013 (Kotwali)                   |
| 13                          | Cr. Case        | 22/3/2016    | 300420/2016               | STATE Vs. KAMAL KISHOR                       | 723 /2014 (Kotwali)                   |
| 14                          | Cr. Case        |              | 2183/2018                 | STATE Vs. SANJAY KUMAR PAL                   | 244 /2015 (DBG Road)                  |
| 15.                         | Cr Case         |              | 307553/2016               | state vs Mohd. Arif Ahmed                    | 306/13 DBE                            |
|                             |                 | Fresh case   | AK Melhotra vs MCD (NDMC) |  |                                       |

07-7-2020

- Misc work at 12-30PM
- ① APP for Cancellation Endorsement of Kisan Patra s/v Anil Chawla 193/99 DBE (Gagan)
  - ② APP for rel. veh. s/v unknown fir - 006326/20 PS DBE (Meenakshi)
  - ③ APP for cancellation NGW s/v Atarsh - 13/19 DBE R.



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. PRIGYA GUPTA  
Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:38** 02-06-20

| S.No.                       | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                       |
|-----------------------------|-----------|--------------|-------------|---|------------------------------|
| <b>Misc./ Appearance</b>    |           |              |             |   |                              |
| 1                           | Cr. Case  | 888/2/2014   | 297709/2016 | STATE Vs. SUNIL                                     | 313 /2014 (Kotwali)          |
| 2                           | Cr. Case  |              | 2795/2019   | STATE Vs. MOHD AFTAB                                | 0167 /2018 ()                |
| 3                           | Cr. Case  |              | 5372/2019   | STATE Vs. UNTRACE (Comp. Smt. Mumtaz Begum)         | 120 /2018 ()                 |
| 4                           | Cr. Case  |              | 5588/2019   | STATE Vs. DANISH                                    | 0144 /2018 (Kamla Market)    |
| 5                           | Ct. Cases |              | 11674/2019  | GEETA Vs. AKHTER UDDIN JAVED AND ANOTHER            | /2019 (Chandni Mahal)        |
| 6                           | Cr. Case  |              | 13249/2019  | STATE Vs. LOQMAN MIRZA                              | 72 /2018 (Chandni Mahal)     |
| 7                           | Cr. Case  |              | 13438/2019  | STATE Vs. MONIKA ARORA                              | 167 /2019 (Kamla Market)     |
| 8                           | Cr. Case  |              | 14132/2019  | STATE Vs. MOHD NABEEL                               | 330 /2018 (Kotwali)          |
| 9                           | Cr. Case  |              | 312/2020    | STATE Vs. SHIJAUDDIN                                | 128 /2019 (Kamla Market)     |
| 10                          | Ct. Cases |              | 1433/2020   | CHANDER SHEKHAR Vs. ASI SAILESH AND ANR             | /2020 (Kotwali)              |
| 11                          | Cr. Case  |              | 2614/2020   | STATE Vs. UNTRACE                                   | 34290 /2019 (Kamla Market)   |
| <b>Charge</b>               |           |              |             |   |                              |
| 12                          | Cr. Case  | 834/2/2014   | 303202/2016 | STATE Vs. ASHOK KUMAR                               | 233 /2009 (Kotwali)          |
| 13                          | Cr. Case  |              | 4825/2018   | STATE Vs. YOGESH @ NITU DAGAR (P.O.)                | 315 /2016 (Kotwali)          |
| 14                          | Cr. Case  |              | 17422/2018  | STATE Vs. NAVEEN KUMAR SACHDEVA                     | 254 /2018 (Kotwali)          |
| 15                          | Cr. Case  |              | 10642/2019  | STATE Vs. OSAMA @ CHANDU                            | 98 /2019 (Chandni Mahal)     |
| 16                          | Cr. Case  |              | 1322/2020   | STATE Vs. ZAHUL@RAHUL                               | 022552 /2017 (Chandni Mahal) |
| 17                          | Cr. Case  |              | 2312/2020   | STATE Vs. DURGESH SHARMA                            | 223 /2018 (Kotwali)          |
| <b>Prosecution Evidence</b> |           |              |             |   |                              |
| 18                          | Cr. Case  | 915/3/2011   | 293879/2016 | STATE Vs. MOHD. FATEH                               | 04 /2011 (Kamla Market)      |
| 19                          | Ct. Cases | 84/1/2015    | 531118/2016 | MOHD KAMIL Vs. RUKHSANA PARVEEN                     | /0 (Chandni Mahal)           |
| 20                          | Cr. Case  | 106/2/2015   | 287943/2016 | STATE Vs. HAZI KHALIL UR REHMAN ETC.                | 54 /2013 (Chandni Mahal)     |
| 21                          | Ct. Cases | 191/1/2015   | 520109/2016 | MOHD. SALIM QURESHI Vs. MOHD. AIJAZ                 | /0 (Chandni Mahal)           |
| 22                          | Cr. Case  | 71K/2015     | 288228/2016 | STATE Vs. EKANT BANSAL                              | 55 /2015 (Kotwali)           |
| 23                          | Cr. Case  | 72K/2015     | 288230/2016 | STATE Vs. EKANT BANSAL                              | 54 /2015 (Kotwali)           |
| 24                          | Cr. Case  | 330/3/2015   | 288149/2016 | STATE Vs. SALEEM ETC.                               | 165 /2014 (Kamla Market)     |
| 25                          | Cr. Case  | 139K/2016    | 302961/2016 | STATE Vs. MAHENDRA SHARMA (SR. CITIZEN)             | 622 /2015 (Kotwali)          |
| 26                          | Cr. Case  |              | 305897/2016 | STATE Vs. CHETAN LAL                                | 1131 /2015 (Kotwali)         |
| 27                          | Cr. Case  |              | 6690/2017   | STATE Vs. MOHD. TAYYAB                              | 968 /2015 (Kotwali)          |
| 28                          | Ct. Cases |              | 13681/2017  | SHRI RAMLILA COMMITTEE Vs. SHRI JAI PRKASH AGGARWAL | /0 (Kamla Market)            |
| 29                          | Cr. Case  |              | 11033/2018  | STATE Vs. VINOD KUMAR                               | 66 /2018 (Kotwali)           |
| 30                          | Cr. Case  |              | 932/2019    | STATE Vs. LADDU @ SALMAN                            | 373 /2018 (Kotwali)          |
| 31                          | Cr. Case  |              | 3730/2019   | STATE Vs. RAVI RANJAN                               | 299 /2018 (Kotwali)          |
| 32                          | Cr. Case  |              | 10527/2019  | STATE Vs. PARANJEET SHARMA                          | 328 /2019 (Kotwali)          |
| <b>Statement of Accused</b> |           |              |             |   |                              |



## Chief Metropolitan Magistrate, Central, THC

## IN THE COURT OF MS. PRIGYA GUPTA

## Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:38

02-06-20

| S.No.                             | Case Type | Old Case No. | Case No.    | Title                               | FIR/PS                    |
|-----------------------------------|-----------|--------------|-------------|-------------------------------------|---------------------------|
| 33                                | Cr. Case  | 221/2/2015   | 293074/2016 | STATE Vs. ANUAL                     | 122 /2008 (Chandni Mahal) |
| <b>Defence Evidence</b>           |           |              |             |                                     |                           |
| 34                                | Cr. Case  |              | 11925/2018  | STATE Vs. HARI SHANKAR @ KHATKA     | 291 /2017 (Kotwali)       |
| <b>Final Arguments</b>            |           |              |             |                                     |                           |
| 35                                | Cr. Case  | 733/3/2011   | 302431/2016 | STATE Vs. SANJAY TOMAR              | 89 /2010 (Kamla Market)   |
| <b>Arguments</b>                  |           |              |             |                                     |                           |
| 36                                | Ct. Cases |              | 969/2019    | MOHD JAMEEL Vs. HAMMAD              | /0 (Kotwali)              |
| <b>Order on Misc. Application</b> |           |              |             |                                     |                           |
| 37                                | Ct. Cases |              | 13739/2019  | ASHOK CHANDAR Vs. BABLU @ RAJ KUMAR | /0 (Kotwali)              |
| <b>Judgement</b>                  |           |              |             |                                     |                           |
| 38                                | Cr. Case  | 8/1GB/2015   | 290916/2016 | STATE Vs. UMESH SINGH @ BHURE       | 128 /2005 (GULABI BAGH)   |

02-06-20



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

ANNEX

I

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:110

| S.No.                      | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                    |
|----------------------------|-----------|--------------|-------------|---|---------------------------|
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 1                          | Ct. Cases | 506/1/2013   | 516412/2016 | GEE AAR CHITS (P) LTD Vs. RAJESH GOEL   | /0 (Lahori Gate)          |
| 2                          | Ct. Cases | 977/1/2015   | 512646/2016 | EVERGREEN PUBLICATIONS INDIA LTD Vs. G. CHANDRA SHEKHAR                       | /0 (Darya Ganj)           |
| 3                          | Ct. Cases | 2901/2015    | 522864/2016 | RAGHUNANDAN SINGH Vs. HITESH GANDHI   | /0 (Civil Lines)          |
| 4                          | Ct. Cases | 190/1/2016   | 535775/2016 | MUNNALAL TARACHAND Vs. SAI APPLIANCES   | /0 (Pahar Ganj)           |
| 5                          | Ct. Cases | 189/1/2016   | 535776/2016 | MUNNALAL TARACHAND Vs. SAI APPLIANCES   | /0 (Pahar Ganj)           |
| 6                          | Ct. Cases |              | 509633/2016 | MS SWASTIK TRADERS Vs. MS FIRECO SAFETY SOLUTIONS                             | /0 (Kamla Market)         |
| 7                          | Ct. Cases | 1942/2016    | 518954/2016 | RAJ KUMAR TYAGI Vs. AJAY GAUR   | /0 (Burari)               |
| 8                          | Ct. Cases |              | 537918/2016 | Ashwani Kumar Mehra Vs. Aseem Global Limited                                  | /0 (Sadar Bazar)          |
| 9                          | Ct. Cases |              | 537919/2016 | Roopa Mehra Vs. Vasudha Steels Limited  | /0 (Sadar Bazar)          |
| 10                         | Ct. Cases |              | 537921/2016 | Roopa Mehra Vs. Aseem Global Limited  | /0 (Sadar Bazar)          |
| <b>Misc. cases/purpose</b> |           |              |             |   |                           |
| 11                         | Ct. Cases |              | 542349/2016 | ROOPA MEHRA Vs. ASEEM GLOBAL LIMITED  | /0 (Sadar Bazar)          |
| 12                         | Ct. Cases |              | 542350/2016 | ROOPA MEHRA Vs. VASUDHA STEELS LIMITED  | /0 (Sadar Bazar)          |
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 13                         | Ct. Cases |              | 1795/2017   | SIDDH JAIN PROP POOJA INTERNATIONAL Vs. THE BUYERS                            | /0 (Kotwali)              |
| 14                         | Ct. Cases |              | 1796/2017   | SIDDH JAIN PROP POOJA INTERNATIONAL Vs. MANISH KAUSHIK PROP KUNDAL TRADING CO | /0 (Kotwali)              |
| <b>Misc. cases/purpose</b> |           |              |             |   |                           |
| 15                         | Ct. Cases |              | 6787/2017   | YUSUF Vs. AMJAD KHAN  | /0 (Kamla Market)         |
| 16                         | Ct. Cases |              | 10415/2017  | M/S ICICI BANK LIMITED Vs. VIJAY KUMAR SHARMA                                 | /0 (Pahar Ganj)           |
| 17                         | Ct. Cases |              | 10603/2017  | M/S ICICI BANK LIMITED Vs. PANKAJ SINGH                                       | /0 (Pahar Ganj)           |
| 18                         | Ct. Cases |              | 10604/2017  | M/S ICICI BANK LIMITED Vs. CHANAN VERMA                                       | /0 (Pahar Ganj)           |
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 19                         | Ct. Cases |              | 6202/2018   | KANCHAN CHOPRA Vs. DAVINDER KUMAR GOGIA                                       | /0 (Darya Ganj)           |
| 20                         | Ct. Cases |              | 6372/2018   | MANOJ KUMAR Vs. SANJAY GUPTA  | /0 (Burari)               |
| 21                         | Ct. Cases |              | 9077/2018   | WALLART PRIVATE LTD Vs. AVV SUSTAINABLE SOLUTIONS PVT LTD                     | /0 (Darya Ganj)           |
| 22                         | Ct. Cases |              | 10643/2018  | CAPITAL FIRST LTD Vs. ASSOCIATED ENGINEERING                                  | NA /2018 (Rajinder Nagar) |
| 23                         | Ct. Cases |              | 10647/2018  | CAPITAL FIRST LTD. Vs. ASSOCIATED ENGINEERING                                 | NA /2018 ()               |
| 24                         | Ct. Cases |              | 10649/2018  | CAPITAL FIRST LTD Vs. ASSOCIATED ENGINEERING                                  | NA /2018 ()               |
| 25                         | Ct. Cases |              | 12519/2018  | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED                             | /2018 ()                  |
| 26                         | Ct. Cases |              | 12520/2018  | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED                             | /2018 ()                  |
| 27                         | Ct. Cases |              | 12522/2018  | VASAN HEALTH CARE PRIVATE LIMITED Vs. VASAN HEALTH CARE PRIVATE LIMITED       | /2018 ()                  |

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU**

**Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:110**

| S.No. | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                 |
|-------|-----------|--------------|------------|---|------------------------|
| 28    | Ct. Cases |              | 12523/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 29    | Ct. Cases |              | 12524/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 30    | Ct. Cases |              | 12525/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 31    | Ct. Cases |              | 12526/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 32    | Ct. Cases |              | 12527/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 (Karol Bagh)     |
| 33    | Ct. Cases |              | 12529/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 34    | Ct. Cases |              | 12530/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 35    | Ct. Cases |              | 12531/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 36    | Ct. Cases |              | 12532/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 37    | Ct. Cases |              | 12533/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 38    | Ct. Cases |              | 12534/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 39    | Ct. Cases |              | 12536/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 40    | Ct. Cases |              | 12537/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 41    | Ct. Cases |              | 12539/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 42    | Ct. Cases |              | 12540/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 43    | Ct. Cases |              | 15254/2018 | SANDEEP CHAUHAN Vs. DAYA SHANKAR SINGH            | /2018 (Kotwali)        |
| 44    | Ct. Cases |              | 19114/2018 | VIBUDH SINGH Vs. JANGBAHADUR@ROHIT@LALU           | /2018 ()               |
| 45    | Ct. Cases |              | 20693/2018 | KARVY STOCK BROKING LTD Vs. KAPIL JAIN            | /2018 ()               |
| 46    | Ct. Cases |              | 20763/2018 | R S TEXTILES Vs. KANIKA FABRICS                   | /2018 (Karol Bagh)     |
| 47    | Ct. Cases |              | 1662/2019  | KAVITA Vs. DEEPAK ARORA                           | /2019 (Kotwali)        |
| 48    | Ct. Cases |              | 2099/2019  | ANKUR GUPTA Vs. PREM AHUJA                        | /2019 ()               |
| 49    | Ct. Cases |              | 11574/2019 | SUMIT RAMANI Vs. LALITA MALHOTRA                  | /2019 (Kotwali)        |
| 50    | Ct. Cases |              | 11583/2019 | JASBIR SINGH Vs. VINAY KUMAR                      | /2019 (Kotwali)        |
| 51    | Ct. Cases |              | 11972/2019 | PAWAN KUMAR AGGARWAL Vs. SHRIKANT PRASAD          | /2019 (Rajinder Nagar) |
| 52    | Ct. Cases |              | 12497/2019 | ORIGINAL WIPER INIDA Vs. LOGIC AUTO TRADERS       | /2019 ()               |
| 53    | Ct. Cases |              | 12498/2019 | ORIGINAL WIPER INDIA Vs. IVAAN AUTO DISTRIBUTORS  | /2019 (Kashmere Gate)  |
| 54    | Ct. Cases |              | 13328/2019 | DANDONA FINANCE LTD Vs. ANIL KUMAR                | /2019 ()               |
| 55    | Ct. Cases |              | 13329/2019 | DANDONA FINANCE LTD Vs. AKSHAY JAIN               | /2019 (Sadar Bazar)    |
| 56    | Ct. Cases |              | 1001/2020  | SAMUNDER SAREE CENTRE Vs. GOYAL FASHION BOUTIQUE  | /2020 (Kotwali)        |
| 57    | Ct. Cases |              | 2372/2020  | SURESH KUMAR AGGARWAL Vs. FAISY COLLECTION        | /2020 ()               |
| 58    | Ct. Cases |              | 2374/2020  | SURESH KUMAR AGGARWAL Vs. SUN JEANS               | /2020 (Karol Bagh)     |

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

**Criminal Cause List Dated 24-03-2020 Total Cases:110**

| S.No.                             | Case Type | Old Case No. | Case No.    | Title   | FIR/PS              |
|-----------------------------------|-----------|--------------|-------------|---|---------------------|
| 95                                | Ct. Cases | 906/1/2015   | 517471/2016 | DEEPA ANAND Vs. NIRMALA BADHURIA  | /0 (Rajinder Nagar) |
| 96                                | Ct. Cases | 2055/2016    | 534773/2016 | POOJA FINELEASE LTD. Vs. JITENDER KUMAR                                 | /0 (Rajinder Nagar) |
| 97                                | Ct. Cases |              | 509912/2016 | POOJA FINELEASE LTD. Vs. ANNU JAIN                                      | /0 (Rajinder Nagar) |
| 98                                | Ct. Cases |              | 10458/2017  | M/S ICICI BANK LIMITED Vs. SACHIN KUMAR TYAGI                           | /0 (Pahar Ganj)     |
| 99                                | Ct. Cases |              | 1600/2018   | WAQAR AHMED Vs. UTA UNIQUE TRADING ALLIANCE                             | /2018 ()            |
| <b>Statement of Accused</b>       |           |              |             |   |                     |
| 100                               | Ct. Cases | 1667/2015    | 524913/2016 | PRADEEP VIG Vs. PAWAN KHANNA  | /0 (Karol Bagh)     |
| 101                               | Ct. Cases | 1305/2016    | 536303/2016 | RANJEET KUMAR Vs. ASHUTOSH RANJAN @ RAJESH PANJAN                       | /0 (Subzi Mandi)    |
| <b>Defence Evidence</b>           |           |              |             |   |                     |
| 102                               | Ct. Cases | 414/1/2010   | 520418/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 103                               | Ct. Cases | 416/1/2010   | 520437/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 104                               | Ct. Cases | 415/1/2010   | 520453/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 105                               | Ct. Cases | 847/1/2011   | 514992/2016 | PREM SAGAR JAIN Vs. MS A.R INDUSTRIES PVT LTD                           | /0 (Bara Hindu Rao) |
| 106                               | Ct. Cases | 991/1/2011   | 512058/2016 | RAJNI GILANI Vs. BALDEV @ BALLU   | /0 (Rajinder Nagar) |
| 107                               | Ct. Cases | 1403/2015    | 526143/2016 | THE KRISHNA CO-OP (U) TC SOCIETY LTD. Vs. MADAN SINGH BISHT             | /0 (Sarai Rohilla)  |
| <b>Misc. Arguments</b>            |           |              |             |   |                     |
| 108                               | Ct. Cases |              | 539269/2016 | RANI NAGPAL Vs. S D BHALERO ASSOCIATES                                  | /0 (Rajinder Nagar) |
| 109                               | Ct. Cases |              | 9558/2018   | SURINDER KUMAR NAGPAL @ SURENDRA NAGPAL Vs. M/S S.D BHALERAO ASSOCIATES | /0 (Rajinder Nagar) |
| <b>Order on Misc. Application</b> |           |              |             |   |                     |
| 110                               | Ct. Cases | 136/1/2016   | 532371/2016 | SNEH LATA GUPTA Vs. MRADUL VAASHNEY                                     | /0 (Karol Bagh)     |

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COURT NO.  
143

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Anuj Aggrawal  
Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:25

| S.No.                       | Case Type | Old Case No. | Case No.   | Title   | FIR/PS   |
|-----------------------------|-----------|--------------|------------|---|--|
| <b>Misc./ Appearance</b>    |           |              |            |   |  |
| 1                           | SC        |              | 28726/2016 | STATE Vs. BIJENDER 11/5/20                            | 398 /2016 (NDRS)                               |
| 2                           | SC        |              | 29015/2016 | STATE Vs. KASIM SHEKH 11/5/20 PE                      | 182 /2016 (Civil Lines)                        |
| 3                           | Cr Rev    |              | 400/2019   | CHINTELS INDIA LTD. AND ORS. Vs. ITO SH. MANOJ KUMAR  | 100 } 6/7/20                                   |
| 4                           | Cr Rev    |              | 401/2019   | CHINTELS INDIA LTD. AND ORS. Vs. ITO (MANOJ KUMAR)    | 100 }  |
| 5                           | Cr Rev    |              | 418/2019   | YOGESH KUMAR Vs. ANJANA @ DEEPIKA AND ORS.            | 100 - 4/7/20                                   |
| 6                           | Cr Rev    |              | 449/2019   | SAUD AHMED Vs. STATE AND ORS                          | 10 (Lahori Gate) - 23/05/20                    |
| 7                           | SC        |              | 759/2019   | STATE Vs. CHATAR PAL@SANJU 11/5/20                    | 131 /2018 0                                    |
| 8                           | Cr Rev    |              | 575/2019   | V.K SEHDEV Vs. STATE AND ANR.                         | 100 - 10/7/20                                  |
| 9                           | Cr Rev    |              | 618/2019   | ABDUL JALEEL AND ANR Vs. THE STATE AND ORS            | 100 15/7/20                                    |
| 10                          | CA        |              | 431/2019   | VISHNU DUTT Vs. THE STATE                             | 100 - 28/4/20 P/W                              |
| 11                          | Cr Rev    |              | 763/2019   | REKHA RANI Vs. SWARN YADAV                            | 100 06/7/20                                    |
| 12                          | Cr Rev    |              | 773/2019   | SHAKUNTLA Vs. STATE AND ANR                           | 100 27/05/20                                   |
| 13                          | SC        |              | 1016/2019  | STATE Vs. JISHAN - 12/5/20                            | 198 /2019 (Kashmere Gate)                      |
| 14                          | Cr Rev    |              | 31/2020    | HANSIKA PRABHUNATH SINGH Vs. THE STATE AND ANR        | 100 - 7/7/20                                   |
| 15                          | CA        | →            | 86/2020    | VINAY KUMAR GUPTA Vs. SUDHAMA PRASAD GUPTA AND ORS.   | 294 /2004 (DBG Road)                           |
| <b>Charge</b>               |           |              |            |   |  |
| 16                          | SC        |              | 799/2018   | STATE Vs. HANUMANT SAINI 2/7/20                       | 307 /2009 (Burari)                             |
| 17                          | SC        |              | 498/2019   | STATE Vs. VINAY 15/7/20                               | 15 /2019 (I.P. Estate)                         |
| <b>Prosecution Evidence</b> |           |              |            |   |  |
| 18                          | SC        | 27/2015      | 27252/2016 | STATE Vs. JITENDRA @ BHAIYA DEV                       | 252 /2015 (Prashad - 22/5/20 (22-05-20) Nagar) |
| 19                          | SC        | 71/2015      | 27514/2016 | STATE Vs. ANSHUL 2/6/20                               | 423 /2015 (Prashad Nagar)                      |
| 20                          | SC        |              | 212/2018   | STATE Vs. VINOD KUMAR - 20/5/20                       | 471 /2017 (Kashmere Gate)                      |
| 21                          | SC        |              | 433/2018   | STATE Vs. ARMAN @ WARIS ETC 21/5/20                   | 65 /2018 (Kotwali)                             |
| <b>Statement of Accused</b> |           |              |            |   |  |
| 22                          | SC        | 67/2015      | 27419/2016 | STATE Vs. SANTOSH GUPTA .ETC ACCUSED-4 9/7/20         | 160 /2013 (NDRS)                               |
| <b>Final Arguments</b>      |           |              |            |   |  |
| 23                          | SC        | 92/2015      | 27951/2016 | STATE Vs. SANJAY @ SAHAJ RAM 4/5/20                   | 238 /2014 (Chandni Mahal)                      |
| <b>Arguments</b>            |           |              |            |   |  |
| 24                          | Cr Rev    |              | 58548/2016 | TEK CHAND Vs. JAI DEV (SINCE DECEASED) - 3/7/20       | 10   |
| 25                          | CA        |              | 235/2019   | RAKESH @ RAJESH Vs. THE STATE OF NCT OF DELHI 30/4/20 | 100  |

Ram Bagan - 11/5/20



Senior Civil Judge cum RC, Central, THC  
**IN THE COURT OF MR. RAHUL VERMA**  
**Civil Judge, Court room no. 347**

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:24

**Next date of hearing**

|    |                        |   | <b>Next date of hearing</b> |
|----|------------------------|---|-----------------------------|
| 1  | CS SCJ 2491/16         | MANOJ KUMAR HISSARIA Vs. DILBAGH SINGH @<br>D B SINGH   | <b>11.08.20</b>             |
| 2  | CS SCJ 3137/16         | ICICI BANK LTD Vs. ANIL CHANDRA                         | <b>18.08.20</b>             |
| 3  | CS SCJ 3190/16         | ICICI BANK LTD Vs. GEETIKA GARG                         | <b>18.08.20</b>             |
| 4  | CS SCJ 1970/17         | BALJEET TELECOM Vs. ICICI MERCHANT SERVICES             | <b>07.07.20</b>             |
| 5  | CS SCJ 2545/19         | ARUN AGARWALA Vs. VIRMANI CROCKERY CENTRE               | <b>14.07.20</b>             |
| 6  | CS SCJ 3475/19         | KRISHNA FIRE WORKS Vs. TRINITY FIRE SAFETY WORKS        | <b>25.08.20</b>             |
| 7  | CS SCJ 3630/19         | SHARIF AHMED Vs. MOHD. SALMAN                           | <b>25.08.20</b>             |
| 8  | CS SCJ 320/20          | GURVINDER SINGH Vs. JOGINDER PAL                        | <b>05.05.20</b>             |
| 9  | CS SCJ 96686/16        | KAMLA DEVI Vs. PADAM                                    | <b>18.08.20</b>             |
| 10 | CS SCJ 3671/17         | ANAND PRAKASH GUPTA Vs. RAJINDER                        | <b>18.08.20</b>             |
| 11 | CS SCJ 81/18           | GULSHA SEHGAL Vs. ROBERT SEHGAL                         | <b>04.08.20</b>             |
| 12 | CS SCJ 2262/18         | AYUSHI JEWEL TRADING Vs. KOTAK MAHINDRA BANK LTD        | <b>11.08.20</b>             |
| 13 | CS SCJ 96658/16        | PAWAN KUMAR JAIN Vs. ANCL CO. INDIA PVT LTD             | <b>05.05.20</b>             |
| 14 | CS SCJ 63/17           | ICICI BANK LTD Vs. GAURAV SHARMA                        | <b>28.04.20</b>             |
| 15 | CS SCJ 2145/17         | BRIJ BHUSHAN ATTRI Vs. RAJ SINGH                        | <b>26.05.20</b>             |
| 16 | CS SCJ 1441/19         | ICICI BANK LIMITED Vs. TRINITY INC (BORROWWR)           | <b>26.05.20</b>             |
| 17 | CS SCJ 99619/16        | BUDH RAM Vs. LAXMI NARAIN                               | <b>07.07.20</b>             |
| 18 | CS SCJ 1073/18         | DEEPAK BHATNAGAR Vs. VIRENDER KUMAR                     | <b>14.07.20</b>             |
| 19 | Misc SCJ 190/18        | JASBIR MANCHANDA Vs. BHAGAT SINGH                       | <b>25.08.20</b>             |
| 20 | Contempt Petition 4/18 | JASBIR MANCHANDA Vs. BHAGAT SINGH                       | <b>25.08.20</b>             |
| 21 | CS SCJ 94739/16        | S.M.ANIS Vs. ASLAM PARVEZ KHAN                          | <b>11.08.20</b>             |
| 22 | Misc SCJ 60594/16      | MR. S.M. ANIS Vs. SH. ASLAM PARVEZ KHAN                 | <b>11.08.20</b>             |
| 23 | CS SCJ 2252/18         | S. CHARANJIT SINGH Vs. CORPORATION BANK                 | <b>18.08.20</b>             |
| 24 | CS SCJ 97794/16        | HARYANA FINANCIAL CORPORATION Vs. BALWANT RAI<br>KAPOOR | <b>01.04.20</b>             |



पुनीत पाहवा  
SH. PUNEET PAHWA  
किराया नियंत्रक (2) केन्द्रिय  
Additional Rent Controller (2)  
Tis Hazari

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF Sh. Puneet Pahwa

Additional Rent Controller

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:21

| S.No.                                | Case Type   | Old Case No. | Case No. | Title  |
|--------------------------------------|-------------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |             |              |          |  |
| 1                                    | RC ARC      | 776/2014     | 79737/16 | KAMLA DEVI Vs. HARSH KUMAR 07-7-20 FP                                  |
| 2                                    | RC ARC      | 107/2015     | 77697/16 | ASHOK ROHTAGI Vs. SH. SWEEKAR ARORA 07/7/20 FP                         |
| 3                                    | EX          |              | 2146/19  | JAI PRAKASH JAIN Vs. RANI JAIN 07/7/20 FP                              |
| 4                                    | EX          |              | 2147/19  | RAJIV KUMAR RAVI KUMAR Vs. DELHI WAQF BOARD 07/7/20 FP                 |
| 5                                    | RC ARC      |              | 755/19   | MOHAMMED HARIS Vs. BHARAT BHUSHAN 07/7/20 FP                           |
| 6                                    | Misc RC ARC |              | 326/19   | A.D. PARCHANDA Vs. ASHOK KUMAR 07/07/20 FP                             |
| 7                                    | Misc RC ARC |              | 330/19   | GULSHAN SHARMA @ SHRI GULSHAN RAI Vs. DIVYA JAIN 07/7/20 FP            |
| <b>Plaintiff/Petitioner Evidence</b> |             |              |          |  |
| 8                                    | RC ARC      | 223/2014     | 79982/16 | RAJEEV MEHRA Vs. SHIV TEXTILE AGENCIES 21/4/20 PE                      |
| 9                                    | RC ARC      | 321/2014     | 77778/16 | SHRI SANJAY KUMAR JAIN ANR. Vs. SHRI ASHOK KUMAR CHAUDHARY 11-08-20 PE |
| 10                                   | RC ARC      | 967/2014     | 80087/16 | SMT. SHAKUNTALA Vs. SMT. LEELA 11-08-20 PE                             |
| 11                                   | RC ARC      | 968/2014     | 80088/16 | SMT. SHAKUNTALA Vs. SH. BIRJU @ SUNDER LAL 11-8-20 PE                  |
| 12                                   | RC ARC      | 132/2015     | 77253/16 | KALKA PRASAD AGGARWAL Vs. PRAKASH AGGARWAL 11-08-20 PE                 |
| <b>Defendant/Respondent Evidence</b> |             |              |          |  |
| 13                                   | RC ARC      | 22/2015      | 79838/16 | AMIT JAIN Vs. ANIL KUMAR 11-8-20 PE                                    |
| 14                                   | RC ARC      |              | 80695/16 | Sarlana Pal Kaur Vs. Usha Ghosh 11-8-20 PE                             |
| <b>Misc./ Arguments</b>              |             |              |          |  |
| 15                                   | RC ARC      | 438/2014     | 78682/16 | SHAKUNTALA DEVI Vs. LADHA RAM 14-4-20 M                                |
| <b>Misc. Arguments</b>               |             |              |          |  |
| 16                                   | RC ARC      | 735/2014     | 79019/16 | SH. SEWA RAM Vs. S.MOHINDER SINGH 14-7-20 M                            |
| <b>Misc./ Arguments</b>              |             |              |          |  |
| 17                                   | RC ARC      | 274/2015     | 79288/16 | HAKEEM MASOOD AHMED Vs. MOHD NAQI ANR 14/7/20 M                        |
| 18                                   | RC ARC      |              | 80875/16 | NAND LAL Vs. SUDARSHAN KUMAR 28-4-20 M                                 |
| 19                                   | Misc RC ARC |              | 2/19     | SEWA RAM Vs. MOHINDER SINGH 14-7-20 M                                  |
| 20                                   | RC ARC      |              | 225/19   | SAMRAT GUPTA Vs. MADHU MALHOTRA 14-7-20 M                              |
| <b>Misc. Arguments</b>               |             |              |          |  |
| 21                                   | EX          |              | 1569/19  | PARTHO MUKHERJI Vs. SUBHASH AGRAWAL 14/7/20 M                          |

Room No 36

Sh. Puneet Pahwa

ARC-2

( )



District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Lovleen

Presiding Off.-MACT

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:19

Room A

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| S.No.                                | Case Type | Old Case No. | Case No. | Title   |
|--------------------------------------|-----------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |           |              |          |   |
| 1                                    | MACT      |              | 684/18   | RAHUL YADAV (petition) Vs. MONIKA KHULLAR   |
| 2                                    | Misc DJ   |              | 625/19   | PREM SHANKAR (application u/o,9 rule 9) Vs. DINESH CHANDER                                      |
| 3                                    | MACT      |              | 144/20   | PUNIT (petition) Vs. INDRISH CHANDRA  |
| 4                                    | MACT      |              | 145/20   | VIMLA M/O, DECEASED JUGENDER SINGH (F)(F9IR212/19/TIMARPUR) Vs. SAUKAT ALI(CHOLAMANDALAM )      |
| 5                                    | MACT      |              | 146/20   | VED PRAKASH ARORA (I)FIR157/19/ROOP NAGAR ) Vs. NAVEEN CHANDRA (RELIANCE GEN.)                  |
| 6                                    | MACT      |              | 160/20   | HARJEET (i)(FIR105/18/MAURICE NAGAR ) Vs. DR NARESH KUMAR HANDA (HDFC ARGO)                     |
| 7                                    | MACT      |              | 161/20   | BRIJESH (I)(FIR105/18/MAURICE NAGAR( Vs. DR NARESH KUMAR HANDA (HDFC ARGO)                      |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |
| 8                                    | MACT      | 175/2016     | 57482/16 | SANJEEV SHAKYA (PETITION) Vs. IRSHAD (RELIANCE GEN. INS. )                                      |
| 9                                    | MACT      | 377/2016     | 57197/16 | DALPAT SINGH (I)(FIR141615BURARI) Vs. YOGRAJ (UIIC)   |
| 10                                   | MACT      |              | 109/18   | ANAWARUL HAK AND ANR (F) (OUT OF STATION) Vs. OM PRAKASH AND ANR                                |
| 11                                   | MACT      |              | 213/18   | YOGENDER KUMAR(I)(FIR N. 209/17 PS RAJINDER NAGAR) Vs. GIRADHAR SINGH(NIC)                      |
| 12                                   | MACT      |              | 246/18   | RUNA DEVI (F) ( FIR 677/17 PS-BURARI) Vs. JITENDER (NIC)  |
| 13                                   | MACT      |              | 630/18   | GEETA DEVI w/o, DECEASED TIRPURARI Vs. GURMEET (TATA AIG)                                       |
| 14                                   | MACT      |              | 945/18   | SUNITA II(FIR59/18/RAJENDDER NAGAR) Vs. BALDEV SINGH (UIIC)                                     |
| <b>Defendant/Respondent Evidence</b> |           |              |          |   |
| 15                                   | MACT      | 743/2014     | 57660/16 | JAVETRI (WO, DECEASED KALLU((F)(FIR34314KOTWALI) Vs. NARESH KUAMR(FUTURE GEN I.INS)             |
| 16                                   | MACT      |              | 58466/16 | ANITA SETHI W/O, DECEASED VIRENDER PAL SETHI (F)(FIR484/14/K.GATE) Vs. OM PRAKASH MANDAL (UIIC) |
| <b>Final Arguments</b>               |           |              |          |   |
| 17                                   | MACT      | 821/2014     | 57320/16 | SMT. MEENU ORS. (F) (FIR1614BHRAO) Vs. TINKU RAM (FUTURE GEN. INS. )                            |
| 18                                   | MACT      |              | 561/17   | V C GAUTAM (I)(FIR346/16/CIVIL LINES) Vs. TUSHER KARANWLA (BHARTI AXA GEN. INS.CO. )            |
| 19                                   | MACT      |              | 563/17   | VIKAS TOMAR (I)(FIR346/16/CIVIL LINES) Vs. TUSHAR KARANWAL (BHARTI AXA GE. INS.)                |

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:110

ANNEX

I

| S.No.                      | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                    |
|----------------------------|-----------|--------------|-------------|---|---------------------------|
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 1                          | Ct. Cases | 506/1/2013   | 516412/2016 | GEE AAR CHITS (P) LTD Vs. RAJESH GOEL   | /0 (Lahori Gate)          |
| 2                          | Ct. Cases | 977/1/2015   | 512646/2016 | EVERGREEN PUBLICATIONS INDIA LTD Vs. G. CHANDRA SHEKHAR                       | /0 (Darya Ganj)           |
| 3                          | Ct. Cases | 2901/2015    | 522864/2016 | RAGHUNANDAN SINGH Vs. HITESH GANDHI   | /0 (Civil Lines)          |
| 4                          | Ct. Cases | 190/1/2016   | 535775/2016 | MUNNALAL TARACHAND Vs. SAI APPLIANCES   | /0 (Pahar Ganj)           |
| 5                          | Ct. Cases | 189/1/2016   | 535776/2016 | MUNNALAL TARACHAND Vs. SAI APPLIANCES   | /0 (Pahar Ganj)           |
| 6                          | Ct. Cases |              | 509633/2016 | MS SWASTIK TRADERS Vs. MS FIRECO SAFETY SOLUTIONS                             | /0 (Kamla Market)         |
| 7                          | Ct. Cases | 1942/2016    | 518954/2016 | RAJ KUMAR TYAGI Vs. AJAY GAUR   | /0 (Burari)               |
| 8                          | Ct. Cases |              | 537918/2016 | Ashwani Kumar Mehra Vs. Aseem Global Limited                                  | /0 (Sadar Bazar)          |
| 9                          | Ct. Cases |              | 537919/2016 | Roopa Mehra Vs. Vasudha Steels Limited  | /0 (Sadar Bazar)          |
| 10                         | Ct. Cases |              | 537921/2016 | Roopa Mehra Vs. Aseem Global Limited  | /0 (Sadar Bazar)          |
| <b>Misc. cases/purpose</b> |           |              |             |   |                           |
| 11                         | Ct. Cases |              | 542349/2016 | ROOPA MEHRA Vs. ASEEM GLOBAL LIMITED  | /0 (Sadar Bazar)          |
| 12                         | Ct. Cases |              | 542350/2016 | ROOPA MEHRA Vs. VASUDHA STEELS LIMITED  | /0 (Sadar Bazar)          |
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 13                         | Ct. Cases |              | 1795/2017   | SIDDH JAIN PROP POOJA INTERNATIONAL Vs. THE BUYERS                            | /0 (Kotwali)              |
| 14                         | Ct. Cases |              | 1796/2017   | SIDDH JAIN PROP POOJA INTERNATIONAL Vs. MANISH KAUSHIK PROP KUNDAL TRADING CO | /0 (Kotwali)              |
| <b>Misc. cases/purpose</b> |           |              |             |   |                           |
| 15                         | Ct. Cases |              | 6787/2017   | YUSUF Vs. AMJAD KHAN  | /0 (Kamla Market)         |
| 16                         | Ct. Cases |              | 10415/2017  | M/S ICICI BANK LIMITED Vs. VIJAY KUMAR SHARMA                                 | /0 (Pahar Ganj)           |
| 17                         | Ct. Cases |              | 10603/2017  | M/S ICICI BANK LIMITED Vs. PANKAJ SINGH                                       | /0 (Pahar Ganj)           |
| 18                         | Ct. Cases |              | 10604/2017  | M/S ICICI BANK LIMITED Vs. CHANAN VERMA                                       | /0 (Pahar Ganj)           |
| <b>Misc./ Appearance</b>   |           |              |             |   |                           |
| 19                         | Ct. Cases |              | 6202/2018   | KANCHAN CHOPRA Vs. DAVINDER KUMAR GOGIA                                       | /0 (Darya Ganj)           |
| 20                         | Ct. Cases |              | 6372/2018   | MANOJ KUMAR Vs. SANJAY GUPTA  | /0 (Burari)               |
| 21                         | Ct. Cases |              | 9077/2018   | WALLART PRIVATE LTD Vs. AVV SUSTAINABLE SOLUTIONS PVT LTD                     | /0 (Darya Ganj)           |
| 22                         | Ct. Cases |              | 10643/2018  | CAPITAL FIRST LTD Vs. ASSOCIATED ENGINEERING                                  | NA /2018 (Rajinder Nagar) |
| 23                         | Ct. Cases |              | 10647/2018  | CAPITAL FIRST LTD. Vs. ASSOCIATED ENGINEERING                                 | NA /2018 ()               |
| 24                         | Ct. Cases |              | 10649/2018  | CAPITAL FIRST LTD Vs. ASSOCIATED ENGINEERING                                  | NA /2018 ()               |
| 25                         | Ct. Cases |              | 12519/2018  | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED                             | /2018 ()                  |
| 26                         | Ct. Cases |              | 12520/2018  | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED                             | /2018 ()                  |
| 27                         | Ct. Cases |              | 12522/2018  | VASAN HEALTH CARE PRIVATE LIMITED Vs. VASAN HEALTH CARE PRIVATE LIMITED       | /2018 ()                  |

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

**Criminal Cause List Dated 24-03-2020 Total Cases:110**

| S.No. | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                 |
|-------|-----------|--------------|------------|---|------------------------|
| 28    | Ct. Cases |              | 12523/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 29    | Ct. Cases |              | 12524/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 30    | Ct. Cases |              | 12525/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 31    | Ct. Cases |              | 12526/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 32    | Ct. Cases |              | 12527/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 (Karol Bagh)     |
| 33    | Ct. Cases |              | 12529/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 34    | Ct. Cases |              | 12530/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 35    | Ct. Cases |              | 12531/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 36    | Ct. Cases |              | 12532/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 37    | Ct. Cases |              | 12533/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 38    | Ct. Cases |              | 12534/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 39    | Ct. Cases |              | 12536/2018 | RAJA ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED  | /2018 ()               |
| 40    | Ct. Cases |              | 12537/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 41    | Ct. Cases |              | 12539/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 42    | Ct. Cases |              | 12540/2018 | ASHOK ARORA Vs. VASAN HEALTH CARE PRIVATE LIMITED | /2018 ()               |
| 43    | Ct. Cases |              | 15254/2018 | SANDEEP CHAUHAN Vs. DAYA SHANKAR SINGH            | /2018 (Kotwali)        |
| 44    | Ct. Cases |              | 19114/2018 | VIBUDH SINGH Vs. JANGBAHADUR@ROHIT@LALU           | /2018 ()               |
| 45    | Ct. Cases |              | 20693/2018 | KARVY STOCK BROKING LTD Vs. KAPIL JAIN            | /2018 ()               |
| 46    | Ct. Cases |              | 20763/2018 | R S TEXTILES Vs. KANIKA FABRICS                   | /2018 (Karol Bagh)     |
| 47    | Ct. Cases |              | 1662/2019  | KAVITA Vs. DEEPAK ARORA                           | /2019 (Kotwali)        |
| 48    | Ct. Cases |              | 2099/2019  | ANKUR GUPTA Vs. PREM AHUJA                        | /2019 ()               |
| 49    | Ct. Cases |              | 11574/2019 | SUMIT RAMANI Vs. LALITA MALHOTRA                  | /2019 (Kotwali)        |
| 50    | Ct. Cases |              | 11583/2019 | JASEIR SINGH Vs. VINAY KUMAR                      | /2019 (Kotwali)        |
| 51    | Ct. Cases |              | 11972/2019 | PAWAN KUMAR AGGARWAL Vs. SHRUKANT PRASAD          | /2019 (Rajinder Nagar) |
| 52    | Ct. Cases |              | 12497/2019 | ORIGINAL WIPER INIDA Vs. LOGIC AUTO TRADERS       | /2019 ()               |
| 53    | Ct. Cases |              | 12498/2019 | ORIGINAL WIPER INDIA Vs. IVAAN AUTO DISTRIBUTORS  | /2019 (Kashmere Gate)  |
| 54    | Ct. Cases |              | 13328/2019 | DANDONA FINANCE LTD Vs. ANIL KUMAR                | /2019 ()               |
| 55    | Ct. Cases |              | 13329/2019 | DANDONA FINANCE LTD Vs. AKSHAY JAIN               | /2019 (Sadar Bazar)    |
| 56    | Ct. Cases |              | 1001/2020  | SAMUNDER SAREE CENTRE Vs. GOYAL FASHION BOUTIQUE  | /2020 (Kotwali)        |
| 57    | Ct. Cases |              | 2372/2020  | SURESH KUMAR AGGARWAL Vs. FAISY COLLECTION        | /2020 ()               |
| 58    | Ct. Cases |              | 2374/2020  | SURESH KUMAR AGGARWAL Vs. SUN JEANS               | /2020 (Karol Bagh)     |

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

**Criminal Cause List Dated 24-03-2020 Total Cases:110**

| S.No.                       | Case Type | Old Case No. | Case No.    | Title   | FIR/PS              |
|-----------------------------|-----------|--------------|-------------|---|---------------------|
| 59                          | Ct. Cases |              | 2527/2020   | BANSAL CREDITS SLTD Vs. BILLA                         | /2020 (Darya Ganj)  |
| 60                          | Ct. Cases |              | 2891/2020   | DRPS JAIN IMPEX LLP Vs. EXCEL HI-TECH PVT LTD AND ANR | /2020 (Sadar Bazar) |
| 61                          | Ct. Cases |              | 3465/2020   | ICICI BANK LTD Vs. MANJU LATA SHARMA                  | /2020 ()            |
| 62                          | Ct. Cases |              | 3466/2020   | ICICI BANK LTD Vs. RAHUL DHEER                        | /2020 ()            |
| 63                          | Ct. Cases |              | 3467/2020   | ICICI BANK LTD Vs. KAMAL RAZA                         | /2020 ()            |
| 64                          | Ct. Cases |              | 3468/2020   | ICICI BANK LTD Vs. ANIL HOON                          | /2020 ()            |
| 65                          | Ct. Cases |              | 3469/2020   | LONDON FOX APPARELS Vs. RAFIMEENA CREATIONS           | /2020 ()            |
| 66                          | Ct. Cases |              | 3470/2020   | KOSHIKA SAREES Vs. ROOP NIKETAN KIDSWEAR              | /2020 ()            |
| 67                          | Ct. Cases |              | 3471/2020   | POOJA 909 Vs. BHOLA NATH GULSHAN KUMAR                | /2020 ()            |
| 68                          | Ct. Cases |              | 3472/2020   | POOJA 909 Vs. OJASVI                                  | /2020 ()            |
| 69                          | Ct. Cases |              | 3474/2020   | POOJA 909 Vs. NEW KOLKATTA FASHION                    | /2020 (Kotwali)     |
| 70                          | Ct. Cases |              | 3475/2020   | ICICI BANK LTD Vs. REKHA SAHOO                        | /2020 ()            |
| 71                          | Ct. Cases |              | 3477/2020   | ICICI BANK LTD Vs. ROHIT KUMAR                        | /2020 ()            |
| 72                          | Ct. Cases |              | 3478/2020   | ICICI BANK LTD Vs. MOHAMMAD ADNAN                     | /2020 ()            |
| 73                          | Ct. Cases |              | 3479/2020   | ICICI BANK LTD Vs. SUBHASH CHANDRA DHYANI             | /2020 ()            |
| 74                          | Ct. Cases |              | 3481/2020   | ICICI BANK LTD Vs. SANJAY SHARMA                      | /2020 ()            |
| 75                          | Ct. Cases |              | 3483/2020   | ICICI BANK LTD Vs. MUSKAN BHALLA                      | /2020 ()            |
| 76                          | Ct. Cases |              | 3484/2020   | ICICI BANK LTD Vs. MOHAN SINGH                        | /2020 ()            |
| 77                          | Ct. Cases |              | 3554/2020   | ICICI BANK LTD Vs. NARENDRA NAUTIYAL                  | /2020 ()            |
| 78                          | Ct. Cases |              | 3555/2020   | ICICI BANK LTD Vs. RAVINDER KUMAR PUNJ                | /2020 ()            |
| 79                          | Ct. Cases |              | 3558/2020   | ICICI BANK LTD Vs. MAHENDER SINGH                     | /2020 ()            |
| 80                          | Ct. Cases |              | 3560/2020   | ICICI BANK LTD Vs. MOHAMMED TAUHEED                   | /2020 ()            |
| 81                          | Ct. Cases |              | 3561/2020   | ICICI BANK LTD Vs. AJAY KUMAR                         | /2020 ()            |
| 82                          | Ct. Cases |              | 3562/2020   | ICICI BANK LTD Vs. CYRUS PILOO CHOKSI                 | /2020 ()            |
| 83                          | Ct. Cases |              | 3563/2020   | ICICI BANK LTD Vs. BASANT BALA NAYYAR                 | /2020 ()            |
| 84                          | Ct. Cases |              | 3564/2020   | ICICI BANK LTD Vs. KHAGESH KHERA                      | /2020 ()            |
| 85                          | Ct. Cases |              | 3565/2020   | ICICI BANK LTD Vs. VISHAL AGARWAL                     | /2020 (Pahar Ganj)  |
| 86                          | Ct. Cases |              | 3567/2020   | ICICI BANK LTD Vs. RAKESH SHARMA AND ANR              | /2020 ()            |
| 87                          | Ct. Cases |              | 3568/2020   | ICICI BANK LTD Vs. SUBHASH CHAND SHARMA               | /2020 ()            |
| 88                          | Ct. Cases |              | 3569/2020   | ICICI BANK LTD Vs. SUNIL KUMAR                        | /2020 ()            |
| 89                          | Ct. Cases |              | 3571/2020   | ICICI BANK LTD Vs. TEJINDER GUPTA                     | /2020 ()            |
| 90                          | Ct. Cases |              | 3573/2020   | ICICI BANK LTD Vs. JAISMEEN RISHI                     | /2020 ()            |
| 91                          | Ct. Cases |              | 3574/2020   | ICICI BANK LTD Vs. SAIMA BEGUM                        | /2020 ()            |
| <b>Prosecution Evidence</b> |           |              |             |   |                     |
| 92                          | Ct. Cases | 128/1/2013   | 523419/2016 | SUNITA CHAUDHARY Vs. MANISH KAUSHIK                   | /0 ()               |
| 93                          | Ct. Cases | 127/1/2013   | 523546/2016 | SUNITA CHADHARY Vs. MANISH KAUSHIK                    | /0 ()               |
| 94                          | Ct. Cases | 129/1/2013   | 523547/2016 | SUNITA CHADHARY Vs. MANISH KAUSHIK                    | /0 ()               |

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

**Criminal Case List Dated 24-03-2020 Total Cases:110**

| S.No.                             | Case Type | Old Case No. | Case No.    | Title   | FIR/PS              |
|-----------------------------------|-----------|--------------|-------------|---|---------------------|
| 95                                | Ct. Cases | 906/1/2015   | 517471/2016 | DEEPA ANAND Vs. NIRMALA BADHURIA  | /0 (Rajinder Nagar) |
| 96                                | Ct. Cases | 2055/2016    | 534773/2016 | POOJA FINELEASE LTD. Vs. JITENDER KUMAR                                 | /0 (Rajinder Nagar) |
| 97                                | Ct. Cases |              | 509912/2016 | POOJA FINELEASE LTD. Vs. ANNU JAIN                                      | /0 (Rajinder Nagar) |
| 98                                | Ct. Cases |              | 10458/2017  | M/S ICICI BANK LIMITED Vs. SACHIN KUMAR TYAGI                           | /0 (Pahar Ganj)     |
| 99                                | Ct. Cases |              | 16006/2018  | WAQAR AHMED Vs. UTA UNIQUE TRADING ALLIANCE                             | /2018 ()            |
| <b>Statement of Accused</b>       |           |              |             |   |                     |
| 100                               | Ct. Cases | 1667/2015    | 524913/2016 | PRADEEP VIG Vs. PAWAN KHANNA  | /0 (Karol Bagh)     |
| 101                               | Ct. Cases | 1305/2016    | 536303/2016 | RANJEET KUMAR Vs. ASHUTOSH RANJAN @ RAJESH PANJAN                       | /0 (Subzi Mandi)    |
| <b>Defence Evidence</b>           |           |              |             |   |                     |
| 102                               | Ct. Cases | 414/1/2010   | 520418/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 103                               | Ct. Cases | 416/1/2010   | 520419/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 104                               | Ct. Cases | 415/1/2010   | 520420/2016 | PREM SAGAR JAIN Vs. SUBHASH AGGARWAL                                    | /0 (Bara Hindu Rao) |
| 105                               | Ct. Cases | 847/1/2011   | 514992/2016 | PREM SAGAR JAIN Vs. MS A.R INDUSTRIES PVT LTD                           | /0 (Bara Hindu Rao) |
| 106                               | Ct. Cases | 991/1/2011   | 512058/2016 | RAJNI GILANI Vs. BALDEV @ BALLU   | /0 (Rajinder Nagar) |
| 107                               | Ct. Cases | 1403/2015    | 526143/2016 | THE KRISHNA CO-OP (U) TC SOCIETY LTD. Vs. MADAN SINGH BISHT             | /0 (Sarai Rohilla)  |
| <b>Misc. Arguments</b>            |           |              |             |   |                     |
| 108                               | Ct. Cases |              | 539269/2016 | RANI NAGPAL Vs. S D BHALERO ASSOCIATES                                  | /0 (Rajinder Nagar) |
| 109                               | Ct. Cases |              | 9558/2018   | SUBINDER KUMAR NAGPAL @ SURENDRA NAGPAL Vs. M/S S.D BHALERAO ASSOCIATES | /0 (Rajinder Nagar) |
| <b>Order on Misc. Application</b> |           |              |             |   |                     |
| 110                               | Ct. Cases | 136/1/2016   | 532371/2016 | SNEH LATA GUPTA Vs. MRADUL VAASHNEY                                     | /0 (Karol Bagh)     |

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Abhilash Malhotra**  
**Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:41**

| S.No.                                   | Case Type | Old Case No. | Case No.    | Title                                 | FIR/PS                              |
|---|-----------|--------------|-------------|---------------------------------------|-------------------------------------|
| <b>Misc. cases/purpose</b>              |           |              |             |                                       |                                     |
| 1                                       | Ct. Cases | 708/T/2008   | 514065/2016 | VIPIN KUMAR GUPTA Vs. C.D. VERMA      | /0 (Subzi Mandi) 2/5/20             |
| ( Main Matter : Ct. Cases/0514065/2016) |           |              |             |                                       |                                     |
| Sub Matter : Ct. Cases/0514065/2016     |           |              |             |                                       |                                     |
| 2                                       | Cr. Case  | 148/2/2009   | 299191/2016 | STATE Vs. BALI RAM                    | 587 /2007 (Kashmere Gate)           |
| 3                                       | Cr. Case  | 21/2/2012    | 295247/2016 | STATE Vs. AMJAD                       | 241 /2011 (Kashmere Gate) 13/10/20  |
| 4                                       | Cr. Case  | 56A/2/2013   | 303229/2016 | STATE Vs. HEMRAJ                      | 217 /2006 (Kashmere Gate)           |
| 5                                       | Ct. Cases | 880/R/2014   | 528365/2016 | RPF Vs. RAKESH PANDEY                 | 06 /2013 (RPF(Nizamuddin))          |
| ( Main Matter : Ct. Cases/0528365/2016) |           |              |             |                                       |                                     |
| Sub Matter : Ct. Cases/0528365/2016     |           |              |             |                                       |                                     |
| 6                                       | Cr. Case  | 341/2/2016   | 302544/2016 | STATE Vs. MUSTAFA @ SUNNY @ LAMBU     | 573 /2015 (Kashmere Gate) 4/4/20    |
| 7                                       | Ct. Cases |              | 6502/2017   | MUKESH KR Vs. UNTRACE                 | 53 /2017 (Subzi Mandi) 13/10/20     |
| ( Main Matter : Cr. Case/0011547/2017)  |           |              |             |                                       |                                     |
| <b>Misc./ Appearance</b>                |           |              |             |                                       |                                     |
| 8                                       | Cr. Case  |              | 5500/2018   | STATE Vs. BABLU                       | 08 /2017 (Subzi Mandi)              |
| <b>Misc. cases/purpose</b>              |           |              |             |                                       |                                     |
| 9                                       | Cr. Case  |              | 10085/2018  | STATE Vs. CANCELLATION                | 334 /2017 (Kashmere Gate) 13/10/20  |
| <b>Misc./ Appearance</b>                |           |              |             |                                       |                                     |
| 10                                      | Ct. Cases |              | 3331/2019   | RPF Vs. ROHIT RANA                    | 13 /2018 (RPF(Nizamuddin))          |
| <b>Misc. cases/purpose</b>              |           |              |             |                                       |                                     |
| 11                                      | Ct. Cases |              | 6560/2019   | KAVITA Vs. STATE                      | /2019 (WAZIRABAD) 8/5/20            |
| 12                                      | Ct. Cases |              | 9973/2019   | PRAMOD KUMAR TRIPATHI Vs. SANJAY@DARA | /2019 (Subzi Mandi) 8/5/20          |
| 13                                      | Cr. Case  |              | 12907/2019  | STATE Vs. AMAR                        | 037825 /2018 (Subzi Mandi) 8/5/20   |
| 14                                      | Cr. Case  |              | 13499/2019  | STATE Vs. RAJA @ VEERA                | 015167 /2019 () - 3/6/20            |
| 15                                      | Cr. Case  |              | 765/2020    | STATE Vs. KAMRUDDIN @ MAMA @ IMRAN    | 026531 /2019 (Subzi Mandi) 13/10/20 |
| 16                                      | TC        |              | 18/2020     | STATE Vs. VIJAY KUMAR DL1LG9821       | 0 /0 () - 13/10/20.                 |
| 17                                      | Cr. Case  |              | 1785/2020   | STATE Vs. FIROZ                       | 353 /2019 - 3/6/20 (WAZIRABAD)      |
| 18                                      | TC        |              | 51/2020     | STATE Vs. DL7SBJ5408                  | 0 /0 () - 13/10/20                  |
| 19                                      | Cr. Case  |              | 2083/2020   | STATE Vs. KANWAR DEEP SINGH           | 19 /2020 (Kashmere Gate) 3/6/20     |
| 20                                      | Cr. Case  |              | 2087/2020   | STATE Vs. SANDEEP SINGH               | 258 /2019 - 3/6/20 (WAZIRABAD)      |
| 21                                      | Cr. Case  |              | 2089/2020   | STATE Vs. REHAN                       | 001041 /2019 () - 13/10/20          |
| 22                                      | Cr. Case  |              | 2251/2020   | STATE Vs. VIKASH RANA                 | 23 /2019 (RPF(NDLS))                |
| 23                                      | Cr. Case  |              | 2458/2020   | STATE Vs. INDRANEIL CHAUDHURY         | 71 /2017 () - 3/6/20                |
| 24                                      | Cr. Case  |              | 2618/2020   | STATE Vs. DAYAWATI                    | 54 /2019 (Kashmere Gate) - 3/6/20   |
| 25                                      | Cr. Case  |              | 2619/2020   | STATE Vs. SONU                        | 233 /2018 ()                        |
| 26                                      | Cr. Case  |              | 2694/2020   | STATE Vs. NARENDER KUMAR              | 345 /2018 (Kashmere Gate) 13/10/20  |
| 27                                      | Cr. Case  |              | 2738/2020   | STATE Vs. LEKRAR KHAN                 | 177 /2019 (Subzi Mandi) - 3/6/20    |
| <b>Prosecution Evidence</b>             |           |              |             |                                       |                                     |



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Abhilash Malhotra**  
**Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:41**

| S.No. | Case Type                               | Old Case No. | Case No.    | Title  | FIR/PS                       |
|-------|---|--------------|-------------|--|------------------------------|
| 28    | Cr. Case                                | 168/2/2010   | 295927/2016 | STATE Vs. JASPAL ETC                                   | 1 /2010 (Subzi Mandi)        |
|       | ( Main Matter : Cr. Case/0295927/2016)  |              |             |  |                              |
|       | Sub Matter : Cr. Case/0295927/2016      |              |             |  |                              |
| 29    | Ct. Cases                               | 69/1/2013    | 516931/2016 | DHARAM VEER SINGH Vs. SATISH KUMAR AND ORS.            | /0 (Subzi Mandi)             |
|       | ( Main Matter : Ct. Cases/0516931/2016) |              |             |  |                              |
|       | Sub Matter : Ct. Cases/0516931/2016     |              |             |  |                              |
| 30    | Ct. Cases                               | 129/1/2013   | 536865/2016 | MRS BAKHTIAWAR JAHAN Vs. RAZIA ANSAR                   | /0 (Subzi Mandi)             |
| 31    | Ct. Cases                               | 391/R/2014   | 512240/2016 | RPF Vs. NAVEEN MOHD                                    | 02 /2009 (RPF(NDLS))         |
|       | ( Main Matter : Ct. Cases/0512240/2016) |              |             |  |                              |
|       | Sub Matter : Ct. Cases/0512240/2016     |              |             |  |                              |
| 32    | Ct. Cases                               | 43/3/2016    | 513312/2016 | RPF Vs. RAHUL  | 1 /2016<br>(RPF(Nizamuddin)) |
|       | ( Main Matter : Ct. Cases/0513312/2016) |              |             |  |                              |
|       | Sub Matter : Ct. Cases/0513312/2016     |              |             |  |                              |
| 33    | Ct. Cases                               |              | 539549/2016 | AIRLINK ENGINEERS PVT LTD Vs. : BISHAN DASS MENDIRATTA | /0 (Subzi Mandi)             |
|       | ( Main Matter : Ct. Cases/0052068/2016) |              |             |  |                              |
| 34    | Cr. Case                                |              | 16795/2018  | STATE Vs. BABU LAL                                     | 265 /2016 (Subzi Mandi)      |
| 35    | Cr. Case                                |              | 9451/2019   | STATE Vs. VINEET                                       | 157 /2019<br>(WAZIRABAD)     |
|       | Defence Evidence                        |              |             |  |                              |
| 36    | Cr. Case                                | 41/2/2015    | 287801/2016 | STATE Vs. YOGESH KR                                    | 685 /2014 (Subzi Mandi)      |
|       | ( Main Matter : Cr. Case/0287801/2016)  |              |             |  |                              |
|       | Sub Matter : Cr. Case/0287801/2016      |              |             |  |                              |
| 37    | Ct. Cases                               |              | 11255/2017  | BANKE LAL ANAND Vs. SHARWAN KUMAR                      | /0 (Maurice Nagar)           |
|       | Final Arguments                         |              |             |  |                              |
| 38    | Cr. Case                                | 127/2/2007   | 293113/2016 | STATE Vs. JAI KISHAN BANSAL                            | 262 /2006 (Kashmere Gate)    |
|       | Arguments                               |              |             |  |                              |
| 39    | Cr. Case                                | 115/2/2011   | 288622/2016 | STATE Vs. SURENDER KUMAR                               | 98 /2011 (Kashmere Gate)     |
| 40    | Cr. Case                                | 4/2/2016     | 301370/2016 | STATE Vs. UNTRACE                                      | 12 /2014 (Kashmere Gate)     |
|       | Judgement                               |              |             |  |                              |
| 41    | Cr. Case                                | 561/2/2009   | 301933/2016 | STATE Vs. RANDHIR KUMAR                                | 215 /2009 (Kashmere Gate)    |

13/10/20

12/10/20

27/4/20

11/7/20

18/4/20

20/4/20

30/7/20

4/4/20



District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Girish Kathpalia  
District and Sessions Judge  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:16

| S.No.                                | Case Type | Old Case No. | Case No. | Title   |                              |
|--------------------------------------|-----------|--------------|----------|---|------------------------------|
| <b>Misc. cases/purpose</b>           |           |              |          |   |                              |
| 1                                    | RCT ARCT  |              | 77/19    | M/S MADHO RAM BUDH SINGH Vs. WESTON TRADERS THROUGH ITS PARTNERS. | 4/5                          |
| 2                                    | T.P.C     |              | 103/19   | SURINDER VERMA Vs. MUJEEBUDDIN (SINCE DECEASED)                   |                              |
| 3                                    | T.P.C     |              | 150/19   | SMT. SANDHYA PANDEY Vs. PREM NATH DHIMAN                          |                              |
| 4                                    | PPA       |              | 2/20     | BANK OF MAHARASHTRA Vs. LIFE INSURANCE CORPORATION OF INDIA       |                              |
| 5                                    | RCT ARCT  |              | 23/20    | NATHU LAL SHARMA Vs. THE DELHI PINJRA POLE SOCIETY (REGD)         |                              |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |                              |
| 6                                    | GP        |              | 9/20     | DELHI COUNCIL FOR CHILD WELFARE Vs. RAVICHANDRAN RAJA             | 14/4                         |
| 7                                    | GP        |              | 10/20    | DELHI COUNCIL FOR CHILD WELFARE Vs. KIRK DANIEL KALMBACHER        |                              |
| <b>Misc./ Arguments</b>              |           |              |          |   |                              |
| 8                                    | MCD APPL  |              | 4/19     | RAGHUBIR SINGH CHHABRA Vs. NORTH DELHI MUNICIPAL CORPORATION      | 23/4                         |
| <b>Misc. Arguments</b>               |           |              |          |   |                              |
| 9                                    | PPA       |              | 14/19    | BANK OF MAHARASHTRA Vs. LIFE INSURANCE CORPORATION OF INDIA       | 23/4                         |
| <b>Misc./ Arguments</b>              |           |              |          |   |                              |
| 10                                   | MCD APPL  |              | 10/19    | NORTH DELHI MUNICIPAL CORPORATION Vs. MUKESH GARG                 | 13/5                         |
| 11                                   | MCD APPL  |              | 11/19    | NORTH DELHI MUNICIPAL CORPORATION Vs. MUKESH GARG                 |                              |
| <b>Final Arguments</b>               |           |              |          |   |                              |
| 12                                   | RCT ARCT  |              | 28/18    | PREM KISHAN DAS Vs. JITENDER SINGH                                | 28/5                         |
| 13                                   | RCT ARCT  |              | 25/18    | VIKAS KUMAR MALU Vs. HARBANS LAL                                  | 29/5                         |
| 14                                   | RCT ARCT  |              | 26/18    | VIKAS KUMAR MALU Vs. HARBANS LAL                                  |                              |
| 15                                   | RCT ARCT  |              | 27/18    | VIKAS KUMAR MALU Vs. HARBANS LAL                                  |                              |
| 16                                   | MCD APPL  |              | 5/19     | RAGHUBIR SINGH CHHABRA Vs. NORTH DELHI MUNICIPAL CORPORATION      | 21/5                         |
| <b>Misc. cases/purpose</b>           |           |              |          |   |                              |
| 17                                   | Cr Rev    |              | 43/2020  | REENA DEVI Vs. SMT. MALTI DEVI                                    | 100 5/5                      |
| <b>Prosecution Evidence</b>          |           |              |          |   |                              |
| 18                                   | SC        |              | 573/2019 | STATE Vs. TRILOK NATH @ RAVI                                      | 53/2017 (Prashad Nagar) 28/4 |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Geetanjli**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:24**

| S.No.                                | Case Type | Old Case No. | Case No. | Title   |
|--------------------------------------|-----------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |           |              |          |   |
| 1                                    | CS DJ     | 47/2016      | 13316/16 | MS SMAT FORMS Vs. SECRETARY CUM DIVISIONAL COMMISSION (REVENUE) |
| 2                                    | CS DJ     | 362/2016     | 10145/16 | KANTI DEVI Vs. RAM PAL  |
| 3                                    | CS DJ     |              | 20154/16 | VINAR SYSTEMS PVT. LTD. Vs. LANCO INFRATECH PVT. LTD.           |
| 4                                    | CS DJ     |              | 3131/17  | M/S BHARAT UDYOG Vs. EWE CONSULTING ENGINEERS PVT. LTD.         |
| 5                                    | CS DJ     |              | 1439/18  | ANIL TYAGI AND ORS. Vs. DHEERAJ TYAGI AND ORS.                  |
| 6                                    | CS DJ     |              | 6215/18  | ICICI BANK LTD Vs. PAUL GOMES                                   |
| 7                                    | CS DJ     |              | 684/19   | ARJUN DEV ARYA Vs. SMT. BHAWNA SETHI and ANR                    |
| 8                                    | CS DJ     |              | 994/19   | SMT. JAMUNA and ANR Vs. SUBIR KUAMR DEY and ORS                 |
| <b>Misc./ Appearance</b>             |           |              |          |   |
| 9                                    | Misc DJ   |              | 940/19   | M/s HINDUSTAN RASAYAN PVT LTD Vs. M/s DEURO PAINTS and ORS      |
| 10                                   | Misc DJ   |              | 230/20   | RAJENDER KUMAR Vs. SATISH and ORS                               |
| <b>Issues</b>                        |           |              |          |   |
| 11                                   | CS DJ     |              | 6509/18  | PRADEEP GUPTA Vs. AMAN TRAVELS LTD.                             |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |
| 12                                   | CS DJ     | 160/2015     | 18099/16 | CHETAN PRAKASH Vs. ASHISH PINGOLIA                              |
| 13                                   | CS DJ     |              | 906/17   | SHANTI MUKUND HOSPITAL Vs. SBM HEALTHCARE (INDIA) PVT LTD       |
| 14                                   | CS DJ     |              | 2152/18  | OM PRAKASH YADAV Vs. LAJPAT SINGH                               |
| <b>Defendant/Respondent Evidence</b> |           |              |          |   |
| 15                                   | CS DJ     | 225/2016     | 11272/16 | SURINDER KUMAR Vs. MADAN LALA                                   |
| 16                                   | CS DJ     | 133/2016     | 17807/16 | SMT. SHAKUNTALA DEVI Vs. BANSIDHAR SHAHI                        |
| <b>Misc. Arguments</b>               |           |              |          |   |
| 17                                   | CS DJ     | 209/2016     | 14277/16 | SHRI BALBIR SINGH Vs. DHARAMBIR SINGH                           |
| 18                                   | CS DJ     | 192/2016     | 15235/16 | GROUP CAPT. (RETD.) R.S.MALHARI Vs. MS BLUE AVENUE CLOTHING CO. |
| 19                                   | RCA DJ    |              | 222/17   | ISLAMUDDIN AND ORS Vs. NAJMUR REHMAN                            |
| 20                                   | Misc DJ   |              | 635/17   | DHARAM PAL SINGH Vs. SURJAN SINGH AND ORS                       |
| 21                                   | RCA DJ    |              | 195/18   | OM PRAKASH (SR. CITIZEN) Vs. PRADEEP KUMAR AND ANR              |
| <b>Final Arguments</b>               |           |              |          |   |
| 22                                   | CS DJ     |              | 20617/16 | M/S GTC FOODS PVT LTD Vs. M/S SHRI SAI INDUSTRIES AND ANR       |
| 23                                   | CS (COMM) |              | 434/20   | ICICI BANK LTD. Vs. VAIBHAV PRAKASH                             |
| 24                                   | RCA DJ    |              | 18/18    | ARUNA KAPOOR AND ANR Vs. USHA KAPOOR AND ORS                    |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Shri Man Mohan Sharma**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:32**

| S.No.   | Case Type | Old Case No. | Case No. | Title  |
|---|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>                              |           |              |          |  |
| 1   | CS (COMM) |              | 2007/19  | SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. MAHADEV DIGITAL CABLE NETWORK |
| 2   | CS (COMM) |              | 422/18   | ICICI Bank Vs. QUAIRSAR ALAM   |
| 3   | CS (COMM) |              | 734/19   | ICICI BANK Vs. SUSHMA ANAND  |
| 4   | CS (COMM) |              | 740/19   | ICICI BANK Vs. YOGESH KUMAR  |
| 5   | CS (COMM) |              | 982/19   | STATE BANK OF INDIA Vs. PRASHANT GUPTA                                       |
| 6   | CS (COMM) |              | 1210/19  | ICICI BANK LTD. Vs. KAMRAN HAIDER  |
| 7   | CS (COMM) |              | 1431/19  | ICICI Bank Vs. NEERAJ KUMAR SINGH  |
| 8   | CS (COMM) |              | 2152/19  | CAMBRIDGE UNIVERSITY PRESS INDIA PVT LTD Vs. LAW BOOKS STORE AND OTHERS      |
| 9   | CS (COMM) |              | 1611/19  | ICICI BANK LIMITED Vs. MADHU DEVI AND ORS                                    |
| 10  | CS (COMM) |              | 1742/19  | ICICI BANK LIMITED Vs. AJIT KUMAR  |
| 11  | CS (COMM) |              | 1741/19  | ICICI Bank Vs. UNITY INDUSTRIAL AUTOMATION PVT. LTD. AND ANR.                |
| 12  | CS (COMM) |              | 68/20    | ICICI BANK LIMITED Vs. KRISHAN PAL AND ORS                                   |
| 13  | CS (COMM) |              | 69/20    | ICICI BANK LIMITED Vs. GULJAR AND ORS  |
| 14  | CS (COMM) |              | 74/20    | ICICI BANK LIMITED Vs. PRAMOD KUMAR AND ORS                                  |
| 15  | CS (COMM) |              | 76/20    | ICICI BANK LIMITED Vs. KESHRI AND ORS  |
| 16  | CS (COMM) |              | 201/20   | ICICI Bank Vs. VIVEK SINGH   |
| 17  | CS (COMM) |              | 223/20   | ICICI BANK LIMITED Vs. ABHISHEK KUMAR  |
| 18  | CS (COMM) |              | 224/20   | ICICI BANK LIMITED Vs. ANSHUL VERMA  |
| 19  | CS (COMM) |              | 687/20   | POONAM ANAND Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR                   |
| <b>Issues</b>   |           |              |          |  |
| 20  | CS (COMM) |              | 440/18   | RAJ KUMAR Vs. M/S PVD POLYCOATS PVT. LTD. -24-4-20                           |
| <b>Case Management Hearing / Pre - Trial Conference</b> |           |              |          |  |
| 21  | CS (COMM) |              | 303/19   | M/S R.S. TEXTILES Vs. KANIKA FABRICS AND ANR.                                |
| 22  | CS (COMM) |              | 831/19   | ICICI BANK Vs. SANDEEP SAHU  |
| 23  | CS (COMM) |              | 834/19   | ICICI BANK Vs. BHUPENDRA KUMAR   |
| 24  | CS (COMM) |              | 1584/19  | UMESH TYAGI Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR                    |
| <b>Plaintiff/Petitioner Evidence</b>                    |           |              |          |  |
| 25  | CS (COMM) |              | 196/19   | JAMNA DASS AND SONS TRADERS PVT LTD Vs. FRAZALS INFOTECH PRIVATE LIMITED     |
| 26  | CS (COMM) |              | 1716/19  | ICICI BANK LIMITED Vs. ANIL KUMAR  |
| 27  | CS (COMM) |              | 1717/19  | ICICI BANK LIMITED Vs. VINOD KUMAR   |
| <b>Defendant/Respondent Evidence</b>                    |           |              |          |  |
| 28  | CS (COMM) |              | 2329/19  | ICICI BANK LIMITED Vs. HAMID AND ANR   |
| <b>Misc. Arguments</b>                                  |           |              |          |  |
| 29  | CS (COMM) |              | 2140/19  | BULGARI SPA Vs. ZEST CORPORATION   |
| <b>Final Arguments</b>                                  |           |              |          |  |
| 30  | CS (COMM) |              | 762/19   | ICICI BANK Vs. ASHWANI GUPTA   |
| 31  | CS (COMM) |              | 767/19   | ICICI BANK LIMITED Vs. NEERAJ YADAV  |
| 32  | CS (COMM) |              | 1254/19  | ICICI BANK LIMITED Vs. RAHUL JINDAL  |

  
**MAN MOHAN SHARMA**  
 जिला न्यायाधीश  
 District Judge  
 (वणिज्यिक न्यायालय)-06  
 Commercial Court-06  
 (केन्द्रीय), कम्प्लेक्स नं.102  
 (Central Complex No. 102  
 टि. न्यायालय, दिल्ली  
 Tis Hazari Courts, Delhi



District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Mohd. Farrukh  
Special Judge

COURT ROOM  
No. 14

Criminal Cause List Dated 24-03-2020 Total Cases:9

| S.No.                       | Case Type | Old Case No. | Case No.   | Title                      | FIR/PS                                |
|-----------------------------|-----------|--------------|------------|----------------------------|---------------------------------------|
| <b>Charge</b>               |           |              |            |                            |                                       |
| 1                           | SC        |              | 815/2019   | STATE Vs. SALEEM           | 83 /2019 (Darya Ganj) — 2/5/2020      |
| <b>Prosecution Evidence</b> |           |              |            |                            |                                       |
| 2                           | SC        | 100/2014     | 27383/2016 | STATE Vs. MD. SHARIQ       | 205 /2014 (Chandni Mahal) — 4/5/2020  |
| 3                           | SC        |              | 547/2018   | STATE Vs. SUMIT SONI       | 175 /2017 (I.P. Estate) — 4/6/2020    |
| 4                           | SC        |              | 744/2018   | STATE Vs. SUHAIL           | /0 () — 6/6/2020                      |
| 5                           | SC        |              | 848/2018   | STATE Vs. ARVIND SRIVASTAV | 1008 /2015 (Burari) — 9/7/2020        |
| 6                           | SC        |              | 686/2019   | STATE Vs. SHYAM SINGH      | 164 /2019 (Wazirabad) — 2/6/2020      |
| <b>Statement of Accused</b> |           |              |            |                            |                                       |
| 7                           | SC        | 46/2016      | 28685/2016 | STATE Vs. MOHSIN           | 142 /2015 (Chandni Mahal) — 27/4/2020 |
| <b>Defence Evidence</b>     |           |              |            |                            |                                       |
| 8                           | SC        | 52/2015      | 27227/2016 | STATE Vs. MOHD. ALI        | 139 /2015 (Kashmere Gate) — 27/4/2020 |
| <b>Final Arguments</b>      |           |              |            |                            |                                       |
| 9                           | SC        |              | 652/2017   | STATE Vs. AHSHAN           | 313 /2017 (Burari) — 20/4/2020        |



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Ms. Shilpi Jain**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:31**

| S.No.                       | Case Type | Old Case No. | Case No.    | Title                                 | FIR/PS                   |         |
|-----------------------------|-----------|--------------|-------------|---------------------------------------|--------------------------|---------|
| <b>Misc. cases/purpose</b>  |           |              |             |                                       |                          |         |
| 1                           | Ct. Cases | 316/1/2008   | 532950/2016 | SUBHASH THADANI Vs. SANDEEP CHOUDHARY | /0 (Karol Bagh)          | 13/4/20 |
| 2                           | Ct. Cases | 317/1/2008   | 532949/2016 | SUBHASH THADANI Vs. SANDEEP CHOUDHARY | /0 (Karol Bagh)          |         |
| 3                           | Cr. Case  |              | 84/2018     | STATE Vs. NEERAJ @ KULUWA             | 775 /2015 (Timar Pur)    |         |
| <b>Misc./ Appearance</b>    |           |              |             |                                       |                          |         |
| 4                           | Ct. Cases |              | 10302/2018  | G S SAINI Vs. BIPAN KUMAR             | /0 (Timar Pur)           | 14/4/19 |
| 5                           | Cr. Case  |              | 1416/2019   | STATE Vs. DEEPAK                      | 22 /2018 (Timar Pur)     |         |
| 6                           | Cr. Case  |              | 1680/2019   | STATE Vs. UNTRACE                     | 206 /2018 (Timar Pur)    |         |
| 7                           | Cr. Case  |              | 11134/2019  | STATE Vs. UNTRACE                     | 372 /2014 (Timar Pur)    |         |
| 8                           | Cr. Case  |              | 13325/2019  | STATE Vs. VIQAR AHMED                 | 164 /2018 (Timar Pur)    |         |
| 9                           | Cr. Case  |              | 13418/2019  | STATE Vs. FARUK KHAN                  | 139 /2018 (Timar Pur)    |         |
| <b>Charge</b>               |           |              |             |                                       |                          |         |
| 10                          | Cr. Case  |              | 6/2018      | STATE Vs. KAMAL KUMAR @ SONU          | 433 /2016 (Timar Pur)    | 13/4/20 |
| 11                          | Cr. Case  |              | 13203/2018  | STATE Vs. DHARMENDER YADAV            | 23 /2018 (Timar Pur)     |         |
| 12                          | Cr. Case  |              | 14897/2018  | STATE Vs. WASIM AKRAM@LAMBU           | 112 /2018 (Timar Pur)    | 14/4/19 |
| 13                          | Cr. Case  |              | 16073/2018  | STATE Vs. MADAN KAPOOR and ANR.       | 737 /2015 (Timar Pur)    |         |
| 14                          | Cr. Case  |              | 13717/2019  | STATE Vs. BABITA                      | 56 /2019 0               |         |
| <b>Prosecution Evidence</b> |           |              |             |                                       |                          |         |
| 15                          | Cr. Case  | 72/01/2010   | 295226/2016 | STATE Vs. RAHUL                       | 239 /2009 (Timar Pur)    | 13/4/19 |
| 16                          | Cr. Case  | 283/G/2014   | 289073/2016 | STATE Vs. JALIL AHMAD                 | 149 /2011 (Timar Pur)    |         |
| 17                          | Cr. Case  | 341/G/2014   | 293997/2016 | STATE Vs. NIMAL CHANDER PAL           | 310 /2008 (Timar Pur)    |         |
| 18                          | Cr. Case  | 55/2/2014    | 296967/2016 | STATE Vs. RAMESH KUMAR                | 192 /2013 (Timar Pur)    |         |
| 19                          | Cr. Case  | 768/G/2014   | 296108/2016 | STATE Vs. SANDEEP KUMAR               | 243 /2011 (Timar Pur)    |         |
| 20                          | Cr. Case  | 613/G/2014   | 296247/2016 | STATE Vs. SURESH KR. TANEJA           | 13 /2010 (Timar Pur)     |         |
| 21                          | Cr. Case  | 58/2/2014    | 297127/2016 | STATE Vs. HANIF                       | 229 /2011 (Timar Pur)    |         |
| 22                          | Cr. Case  | 121/2/2014   | 293406/2016 | STATE Vs. ROHIT SHARMA@ MONU          | 47 /2014 (Timar Pur)     |         |
| 23                          | Cr. Case  | 129/2016     | 296641/2016 | STATE Vs. JITENDER ANTIL ETC.         | 887 /2014 (Timar Pur)    |         |
| 24                          | Cr. Case  |              | 6648/2017   | STATE Vs. PANKAJ                      | 009958 /2016 (Timar Pur) |         |
| 25                          | Cr. Case  |              | 6914/2017   | STATE Vs. SATYAM SAXENA               | 268 /2016 (Timar Pur)    | 14/4/19 |
| 26                          | Ct. Cases |              | 9391/2017   | OM PRAKASH Vs. VIJAY GUPTA            | /0 (Timar Pur)           |         |
| 27                          | Cr. Case  |              | 11040/2017  | STATE Vs. MANVEER                     | 227 /2017 (Timar Pur)    | 14/4/20 |
| 28                          | Ct. Cases |              | 17866/2018  | PROSECUTRIX Vs. STATE                 | /2018 (Timar Pur)        |         |
| 29                          | Cr. Case  |              | 2614/2019   | STATE Vs. SHIVAM RAI                  | 175 /2018 (Timar Pur)    |         |
| 30                          | Cr. Case  |              | 15473/2019  | STATE Vs. MAHESH BASOR                | 40 /2019 (Timar Pur)     |         |
| <b>Misc. Arguments</b>      |           |              |             |                                       |                          |         |
| 31                          | Ct. Cases | 104/1/2014   | 523536/2016 | VINOD KR. Vs. ZILE SINGH              | /0 (Timar Pur)           |         |



Court No 31

**District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Charu Aggarwal  
Additional Sessions Judge**

**Criminal Cause List Dated 24-03-2020 Total Cases:14**

| S.No.                       | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                            |
|-----------------------------|-----------|--------------|------------|---|-----------------------------------|
| <b>Misc./ Appearance</b>    |           |              |            |   |                                   |
| 1                           | Cr Rev    |              | 325/2019   | THE AMBALA EX SERVICEMEN<br>TRANSPORT Vs. LAJWANTI AND ORS.       | /00 04/5/20                       |
| <b>Misc. cases/purpose</b>  |           |              |            |   |                                   |
| 2                           | Cr Rev    |              | 751/2019   | RAVI KUMAR Vs. STATE  | 44 /2017 (EOW) 05/5/20            |
| 3                           | SC        |              | 176/2020   | UNION OF INDIA Vs. M/S JACKSON<br>LABORATORIES PVT. LTD. AND ANR. | /00 01/5/20                       |
| <b>Charge</b>               |           |              |            |   |                                   |
| 4                           | SC        |              | 974/2019   | STATE Vs. RAJENDER @ KALU   | 406 /2018 (Burari) 10/5/20        |
| 5                           | Cr. Case  |              | 1/2020     | STATE Vs. VEERU @ BAKRI   | 222 /2014 (DBG Road) 13/5/20      |
| <b>Prosecution Evidence</b> |           |              |            |   |                                   |
| 6                           | SC        | 35/2015      | 28631/2016 | STATE Vs. KANWAL NAIN MIDHA                                       | 61 /2009 (Rajinder Nagar) 20/5/20 |
| 7                           | SC        |              | 374/2018   | STATE Vs. SATISH KUMAR  | 36 /2011 (EOW) 21/5/20            |
| 8                           | SC        |              | 982/2018   | STATE Vs. RAJNI KHANNA  | 197 /2018 (Timar Pur) - 22/5/20   |
| 9                           | SC        |              | 952/2019   | STATE Vs. KUNAL@MUKRI   | 187 /2019 (Karol Bagh) 14/5/20    |
| <b>Defence Evidence</b>     |           |              |            |   |                                   |
| 10                          | SC        | 46/2013      | 27207/2016 | STATE Vs. JAVED ETC   | 141 /2010 (Kamla Market) 17/4/20  |
| <b>Final Arguments</b>      |           |              |            |   |                                   |
| 11                          | SC        | 43/2012      | 27668/2016 | STATE Vs. BABY NOOR @ BOBBY                                       | 337 /2011 (Burari) 27/4/20        |
| 12                          | SC        | 41/2013      | 28594/2016 | STATE Vs. KASIM ETC   | 82 /2012 (Ranjit Nagar) 18/4/20   |
| 13                          | CA        |              | 264/2019   | SANDEEP BISHNOI Vs. STATE NCT                                     | /00 ] 29/4/2020                   |
| 14                          | CA        |              | 277/2019   | RAJIV BAJAJ Vs. STATE   | /00 ]                             |



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. POORVA MEHRA  
Metropolitan Magistrate**

**POORVA MEHRA**  
Metropolitan Magistrate  
Mahila Court-01, (Central District)  
Room No. 343;  
Tis Hazari Courts, Delhi

**Criminal Cause List Dated 24-03-2020 Total Cases:31**

| S.No.  | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                     |
|--|-----------|--------------|-------------|---|----------------------------|
| <b>Misc./ Appearance</b>                       |           |              |             |   |                            |
| 1  | Cr. Case  | 66/2/2012    | 296930/2016 | STATE Vs. RAHISUDDIN                          | 131 /2011 (Nabi Karim)     |
| 2  | Ct. Cases | 70/6/2016    | 531446/2016 | SHAMA Vs. RAYESS AHMAD GANIE                  | /0 (Chandni Mahal)         |
| 3  | EX CRL    |              | 449/2016    | SABA PARVEEN Vs. MIRZA MUNNAWAR BEG           | /0 (Chandni Mahal)         |
| 4  | Cr. Case  |              | 2854/2017   | STATE Vs. MOHD ABID                           | 136 /2014 (Darya Ganj)     |
| <b>( Main Matter : Cr. Case/0000021/2014)</b>  |           |              |             |   |                            |
| 5  | EX CRL    |              | 124/2018    | SHAHAR BANO Vs. JAIBIR HASSAN                 | /2018 (Nabi Karim)         |
| 6  | Ct. Cases |              | 12/2019     | SWATI SHANKAR SRIVASTAV Vs. SAURABH PRIDARSHI | /2018 (Chandni Mahal)      |
| 7  | Ct. Cases |              | 13/2019     | VINITA GOUR Vs. NIKHILESHWAR TRIKHA           | /2018 (Rajinder Nagar)     |
| 8  | Ct. Cases |              | 6495/2019   | LAXMI Vs. SANJAY KASYAP                       | /2019 ( )                  |
| 9  | Ct. Cases |              | 10101/2019  | ANDAZ Vs. DANISH                              | /2019 (Chandni Mahal)      |
| 10   | EX CRL    |              | 176/2019    | SHAISHTA AND ANR Vs. SAFWAT AMIN AND OTHERS   | /2019 (Chandni Mahal)      |
| <b>Charge</b>                                  |           |              |             |   |                            |
| 11   | Cr. Case  | 83/2/2014    | 292133/2016 | STATE Vs. MOHD. IMRAN MALIK                   | 239 /2014 (Chandni Mahal)  |
| <b>Prosecution Evidence</b>                    |           |              |             |   |                            |
| 12   | Ct. Cases | 80A/6/2011   | 512715/2016 | NEHA PURI Vs. ASEEM SHARMAR                   | /0 (Rajinder Nagar)        |
| 13   | Cr. Case  | 50/2/2012    | 287133/2016 | STATE Vs. AJAY TRIHAN                         | 27 /2011 (Rajinder Nagar)  |
| 14   | Cr. Case  | 89/2/2014    | 289695/2016 | STATE Vs. SHOAB SIDDIQUEE ORS                 | 252 /2014 (Chandni Mahal)  |
| 15   | Cr. Case  | 126/2/2015   | 294838/2016 | STATE Vs. HARISH GOYAL                        | 125 /2015 (Rajinder Nagar) |
| 16   | Ct. Cases | 8/6/2016     | 528860/2016 | RINTU CHAKRAVORTY Vs. RANJIT CHAKRAVORTY      | /0 (I.P. Estate)           |
| 17   | Cr. Case  | 23/02/2016   | 303156/2016 | STATE Vs. KHURSHID ALAM                       | 191 /2015 (Chandni Mahal)  |
| 18   | Cr. Case  | 64/2/2016    | 302050/2016 | STATE Vs. RAHEES ORS                          | 310 /2015 (Chandni Mahal)  |
| 19   | Cr. Case  |              | 2777/2017   | STATE Vs. PUNEET BHARDWAJ                     | 136 /2014 (Nabi Karim)     |
| 20   | Cr. Case  |              | 10700/2017  | STATE Vs. ALOK SEHRAWAT@ ANOKHE LAL @ ANNI    | 08 /2017 (I.P. Estate)     |
| 21   | Ct. Cases |              | 11614/2017  | SMT SHARMIN Vs. MOHD KASHIF                   | /0 (Darya Ganj)            |
| <b>( Main Matter : Ct. Cases/0000180/2017)</b> |           |              |             |   |                            |
| 22   | Cr. Case  |              | 10671/2018  | STATE Vs. MD. KAISH                           | 284 /2017 (Nabi Karim)     |
| 23   | Cr. Case  |              | 6821/2019   | STATE Vs. CANCELLATION                        | 176 /2014 (Rajinder Nagar) |
| 24   | Ct. Cases |              | 5512/2019   | LAXMI Vs. OM PRAKASH@AMIT                     | /2019 (Kamla Market)       |
| 25   | Cr. Case  |              | 11207/2019  | STATE Vs. VIPIN KUMAR                         | 80 /2019 (I.P. Estate)     |
| 26   | Cr. Case  |              | 12360/2019  | STATE Vs. SURENDER                            | 373 /2018 (Nabi Karim)     |
| <b>Defence Evidence</b>                        |           |              |             |   |                            |
| 27   | Cr. Case  |              | 6772/2017   | STATE Vs. MOHD HUZIFA                         | 14 /2017 (I.P. Estate)     |
| <b>( Main Matter : Cr. Case/0000079/2017)</b>  |           |              |             |   |                            |
| 28   | Cr. Case  |              | 11666/2017  | STATE Vs. MOHD. ASHIQ                         | 103 /2016 (Hauz Qazi)      |
| <b>Misc. Arguments</b>                         |           |              |             |   |                            |
| 29   | Ct. Cases |              | 7161/2018   | ANJALI Vs. SUSHIL KUMAR                       | /0 (Nabi Karim)            |
| <b>Final Arguments</b>                         |           |              |             |   |                            |
| 30   | Ct. Cases | 223/6/2011   | 513698/2016 | REKHA Vs. DAVINDER GOVIND RAM RAVIN           | /0 (Rajinder Nagar)        |
| <b>Order on Sentence</b>                       |           |              |             |   |                            |

19/5/20



| Case Type            | Old Case No. | Case No.  | Title                                       | FIR/PS                    |
|----------------------|--------------|-----------|---|---------------------------|
| For Bail             |              |           |   |                           |
| Bail Matters         |              | 1862/2019 | STATE Vs. AMIT NATH                         | 193 /2012 (Sarai Rohilla) |
| Bail Matters         |              | 211/2020  | STATE Vs. MST. WAZIRAN (APPLICANT V.K.JAIN) | 84 /2019 (I.P. Estate)    |
| Bail Matters         |              | 294/2020  | STATE Vs. DHARAM SINGH AND ORS              | 93 /2019 (I.P. Estate)    |
| Bail Matters         |              | 295/2020  | STATE Vs. PREM SINGH SAINI AND ORS          | 93 /2019 (I.P. Estate)    |
| Bail Matters         |              | 296/2020  | STATE Vs. NAVEEN BHARAL AND ORS             | 93 /2019 (I.P. Estate)    |
| Bail Matters         |              | 297/2020  | STATE Vs. BALA AND ORS                      | 93 /2019 ()               |
| Charge               |              |           |   |                           |
| SC                   |              | 844/2017  | STATE Vs. SUDHIR CHADHA                     | 106 /2017 (Pahar Ganj)    |
| Prosecution Evidence |              |           |   |                           |
| SC                   |              | 775/2018  | STATE Vs. DUNI CHAND                        | 221 /2018 (Pahar Ganj)    |
| SC                   |              | 938/2019  | STATE Vs. NITIN KUAMR @ AKASH               | 174 /2019 (DBG Road)      |
| Arguments            |              |           |   |                           |
| SC                   |              | 488/2018  | NAVAL KISHORE BILUNIA Vs. SUDHA RANI        | 100 21/5/20               |

Transfer

24/4/20 CH

25/5/20 PE

10/5/20 PE



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Rajneesh kr. Gupta**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:31**

| S.No.   | Case Type   | Old Case No. | Case No. | Title   |
|---|-------------|--------------|----------|---|
| <b>(Urgent Cases)</b>                                   |             |              |          |   |
| <b>Misc. cases/purpose</b>                              |             |              |          |   |
| 1   | OMP (COMM.) |              | 30/20    | PANKAJ DHEER Vs. INDIABULLS HOUSING FINANCE LIMITED - 21.5.20                         |
| 2   | CS DJ       |              | 19121/16 | ICICI Bank Vs. YOGESH KUMAR AWANA — 13.4.20   |
| 3   | ARBTN       |              | 668/17   | PARMARTH INTERNATIONAL SCHOOL Vs. EDUSMART SERVICE PRIVATE LIMITED AND ANR. — 17.4.20 |
| 4   | CS DJ       |              | 1918/18  | ICICI Bank Vs. AMIT KUMAR — 17.4.20   |
| 5   | CS (COMM)   |              | 91/19    | ICICI BANK LIMITED Vs. SOHAN PAL KARDAM — 21.5.20                                     |
| 6   | CS (COMM)   |              | 107/19   | ICICI BANK LTD Vs. ABHILASH RAWAT — 21.5.20   |
| 7   | CS (COMM)   |              | 746/19   | ICICI Bank Vs. RAJIV BANSAL — 21.5.20   |
| 8   | CS (COMM)   |              | 1075/19  | ICICI BANK LIMITED Vs. TARUN KUMAR — 21.5.20  |
| 9   | CS (COMM)   |              | 1076/19  | ICICI BANK LIMITED Vs. KARAN WADHAWAN — 21.5.20                                       |
| 10  | CS (COMM)   |              | 1099/19  | ICICI BANK LIMITED Vs. NISHANT TANDON — 21.5.20                                       |
| 11  | CS (COMM)   |              | 1842/19  | ASK AUTOMOTIVE PRIVATE LIMITED Vs. SUDHIR KATHURIYA @ RINKU — 21.5.20                 |
| 12  | CS (COMM)   |              | 1233/19  | ICICI Bank Vs. MOHD. TAHIR — 21.5.20  |
| 13  | CS (COMM)   |              | 1235/19  | ICICI Bank Vs. SANJAY KUMAR — 21.5.20   |
| 14  | CS (COMM)   |              | 1236/19  | ICICI Bank Vs. MANISH SWAMI — 21.5.20   |
| 15  | CS (COMM)   |              | 1921/19  | HYDROTECH MARKETING (P) LTD Vs. MOOL CHAND AND CO CONTRACTS (P) LTD — 21.5.20         |
| 16  | CS (COMM)   |              | 2071/19  | ICICI Bank Vs. SIVA KUMAR AMARAPU — 21.5.20   |
| 17  | CS (COMM)   |              | 2395/19  | ICICI Bank Vs. ANINDITA GANGULY — 21.5.20   |
| 18  | CS (COMM)   |              | 2493/19  | STATE BANK OF INDIA Vs. RAMADHAR SHAH — 21.5.20                                       |
| 19  | CS (COMM)   |              | 2614/19  | ICICI BANK LIMITED Vs. RAJAT OBEROI AND ANR — 21.5.20                                 |
| 20  | CS (COMM)   |              | 140/20   | ICICI BANK LIMITED Vs. AUQIL SIDDIQUI — 21.5.20                                       |
| 21  | CS (COMM)   |              | 366/20   | CANADIAN SPECIALTY VINYLs Vs. SURINDER TALWAR — 21.5.20                               |
| 22  | CS (COMM)   |              | 644/20   | ICICI BANK LIMITED Vs. NEXTGEN EXPORTS PVT LTD AND ANR — 21.5.20                      |
| 23  | CS (COMM)   |              | 832/20   | ICICI Bank Vs. JAMESH HAUZEL — 21.5.20  |
| 24  | CS (COMM)   |              | 835/20   | ANKIT AHUJA Vs. ANIL KUMAR SOM — 21.5.20  |
| <b>Case Management Hearing / Pre - Trial Conference</b> |             |              |          |   |
| 25  | CS (COMM)   |              | 232/19   | SHREE BALAJI PAPER IMPEX Vs. BUSINESS WORLD MEDIA PVT LTD — 21.5.20                   |
| 26  | CS (COMM)   |              | 234/19   | NPS PAPERS Vs. BUSINESS WORLD MEDIA PVT LTD — 21.5.20                                 |
| <b>Plaintiff/Petitioner Evidence</b>                    |             |              |          |   |
| 27  | CS (COMM)   |              | 456/18   | ICICI BANK LTD Vs. VIKAS MEHRA — 17.4.20  |
| 28  | CS (COMM)   |              | 554/18   | RADHE RADHE FASHIONS STUDIO PVT LTD Vs. BANK OF INDIA — 17.4.20                       |
| 29  | CS (COMM)   |              | 555/18   | GURU NANAK INTERNATIONAL PVT LTD Vs. BANK OF INDIA — 17.4.20                          |
| <b>Final Arguments</b>                                  |             |              |          |   |
| 30  | ARBTN       |              | 289/17   | M/S SHADIRAM, S SNACKS AND ORS. Vs. INDRA GUPTA AND ANR. — 17.4.20                    |
| 31  | CS (COMM)   |              | 455/18   | ICICI BANK LTD Vs. LALIT BANSAL — 17.4.20   |



Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Sh. Dhirendra Rana  
 JSCC-cum-Addl. SCJ-cum-Guardian Judge  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:37

R. No - 12

| S.No.                                | Case Type         | Old Case No. | Case No. | Title   |
|--------------------------------------|-------------------|--------------|----------|---|
| <b>Misc./ Appearance</b>             |                   |              |          |   |
| 1                                    | Doc. Filing Civil | 30118/2016   | 27687/16 | DARGAH HAZRAT SYED DAUD R.H. DEVELOPMENT - 07/7/20 F.P<br>AWARENESS Vs. NORTH DELHI MUNICIPAL CORPORATION |
| <b>Misc. cases/purpose</b>           |                   |              |          |   |
| 2                                    | CS SCJ            |              | 1463/18  | ICICI BANK LTD Vs. SAHA INFRATECH PVT LTD - 14/7/20   |
| <b>Misc./ Appearance</b>             |                   |              |          |   |
| 3                                    | CS SCJ            |              | 3603/18  | KAUSHALIYA DEVI Vs. SUBHASH CHAND - 21/7/20   |
| <b>Misc. cases/purpose</b>           |                   |              |          |   |
| 4                                    | CS SCJ            |              | 2020/19  | MANJU KHANNA Vs. NORTH DELHI MUNICIPAL CORPORATION - 21/7/20  |
| 5                                    | CS SCJ            |              | 2315/19  | LEKH RAJ Vs. UNION OF INDIA - 21/7/20   |
| 6                                    | CS SCJ            |              | 2720/19  | RAISA BEGUM Vs. NORTH DELHI MUNICIPAL CORPORATION 06/8/20   |
| 7                                    | CS SCJ            |              | 2975/19  | KRISHNA Vs. THE COMMISSIONER NDMC - 28/7/20   |
| 8                                    | CS SCJ            |              | 194/20   | NAND LAL DOGRA Vs. RAMESH - 28/7/20   |
| 9                                    | CS SCJ            |              | 679/20   | KAMLESH VERMA Vs. NORTH DELHI MUNICIPAL CORPORATION - 07/7/20   |
| <b>Issues</b>                        |                   |              |          |   |
| 10                                   | CS SCJ            |              | 2001/17  | KIRAN Vs. RAM DEVI @ RAJO DEVI 26/5/20 issues   |
| 11                                   | CS SCJ            |              | 2603/17  | EJAZ KHAN Vs. RAKESH KUMAR GOEL 26/5/20 issues  |
| <b>Prosecution Evidence</b>          |                   |              |          |   |
| 12                                   | Doc. Filing Civil | 54966/2015   | 27615/16 | SRI KISHAN AGGARWAL Vs. SUDHA GUPTA 04/8/20 P.E.  |
| <b>Plaintiff/Petitioner Evidence</b> |                   |              |          |   |
| 13                                   | CS SCJ            | 715/2013     | 96529/16 | VISHWANATH GUPTA Vs. DEEN DAYAL ] 04/8/20 P.E   |
| 14                                   | CS SCJ            | 803/2013     | 98224/16 | DIN DAYAL Vs. VISHWANATH GUPTA ] 04/8/20 P.E  |
| 15                                   | CS SCJ            |              | 12/18    | TARA CHAND Vs. NORTH MUNICIPAL CORPORATION OF DELHI (NDMC) - 18/8/20 P.E                                  |
| 16                                   | CS SCJ            |              | 1169/18  | SEEMA Vs. NORTH D.M.C. - 18/8/20  |
| <b>Defendant/Respondent Evidence</b> |                   |              |          |   |
| 17                                   | CS SCJ            | 101/2013     | 257/16   | HAJI MUKHTIAR AHMED Vs. ABDUL RASHID 05/5/20 P.E.   |
| 18                                   | CS SCJ            |              | 2733/17  | BHARAT BHUSHAN JAIN Vs. SURENDRA KUMAR 12/5/20  |
| <b>Misc./ Arguments</b>              |                   |              |          |   |
| 19                                   | Misc DJ           | 129/2013     | 70/16    | HARI KISHAN Vs. BAL KISHAN - 06/6/20 P.P.   |
| 20                                   | RCA SCJ           | 18A/2015     | 1171/16  | GANGA DEVI (DECEASED) Vs. OM PRAKASH (DECEASED) ] - 21/7/20   |
| 21                                   | RCA SCJ           | 17/2015      | 1260/16  | OM PRAKASH (DECEASED) Vs. GANGA DEVI (DECEASED) ] - 21/7/20   |
| 22                                   | RCA SCJ           | 20/2015      | 1266/16  | SIRAJUDDIN Vs. ABDUL SAMI - 14/7/20   |
| <b>Misc. Arguments</b>               |                   |              |          |   |
| 23                                   | CS SCJ            |              | 2154/16  | NARENDER KUMAR SHARMA Vs. ANIL MITTAL - 07/7/20 Arg.  |
| <b>Misc./ Arguments</b>              |                   |              |          |   |
| 24                                   | MCA SCJ           |              | 1323/16  | SUBHAS MATHUR Vs. OMBIRI DEVI 07/7/20   |
| 25                                   | RCA SCJ           |              | 6/17     | ABDUL RAHIM Vs. DELHI URBAN SHELTER IMPROVEMENT BOARD - 29/7/20   |
| <b>Misc. Arguments</b>               |                   |              |          |   |
| 26                                   | CS SCJ            |              | 2630/17  | KIRAN Vs. MANJEET KAUR - 14/7/20 P/P.   |
| 27                                   | Misc SCJ          |              | 195/17   | HARI MUKHTAR AHMED (DECEASED) Vs. ABDUL RASHID 05/5/20  |
| 28                                   | Misc SCJ          |              | 296/17   | EJAZ KHAN Vs. RAKESH KUMAR GOEL ] 26/5/20   |
| 29                                   | Misc SCJ          |              | 20/18    | EJAZ KHAN Vs. RAKESH KUMAR GOEL ] 26/5/20   |
| 30                                   | CS SCJ            |              | 508/19   | SUBHASH Vs. THE COMMISSIONER NDMC, CIVIC CENTRE - 25/7/20<br>orders                                       |



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Dhirendra Rana  
JSCC-cum-Addl. SCJ-cum-Guardian Judge  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:37

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| S.No.                             | Case Type | Old Case No. | Case No. | Title  |
|-----------------------------------|-----------|--------------|----------|--|
| 31                                | CS SCJ    |              | 1407/19  | DYAWATI Vs. THE COMMISSIONER NDMC - 25/4/20 order                            |
| <b>Misc./ Arguments</b>           |           |              |          |  |
| 32                                | RCA SCJ   |              | 41/19    | KANWAR PAL Vs. SUBHASH NARANG - 21/4/20                                      |
| <b>Final Arguments</b>            |           |              |          |  |
| 33                                | CS SCJ    | 66/2013      | 96616/16 | MS P.S. J. BUILDERS Vs. M.C.D. - 21/4/20 F.A                                 |
| 34                                | CS SCJ    | 162/2013     | 96321/16 | KRISHNA DEVI Vs. MCD - 12/5/20 F.A   |
| <b>Order on Misc. Application</b> |           |              |          |  |
| 35                                | CS SCJ    |              | 1408/19  | VIJAY PAL Vs. THE COMMISSIONER NDMC - 25/4/20 order                          |
| <b>Order</b>                      |           |              |          |  |
| 36                                | Misc DJ   | 12/2016      | 10/16    | SARWARI BEGUM Vs. MOHD IQBL - 27/4/20  |
| <b>Consideration</b>              |           |              |          |  |
| 37                                | CS SCJ    |              | 657/20   | KAPIL KUMAR Vs. THE COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION - 14/7/20 |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF MR. ARUN SUKHIJA**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:22**

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | CS DJ     | 261/2015     | 15077/16 | LONGA RAM Vs. KISHORI LAL ORS 14/05/20                                     |
| 2                                    | CS DJ     | 148/2016     | 11197/16 | R K MUKHI BGHATTACAHRYA Vs. DHAYAN DEO SHARMA 08/07/20                     |
| 3                                    | CS DJ     |              | 470/18   | M/S ICICI BANK LTD Vs. PRABHAT KUMAR 09/07/20                              |
| 4                                    | CS DJ     |              | 5837/18  | ICICI Bank LTD Vs. SIDHU TOURS AND TRAVEL PVT. LTD. AND ORS. 09/07/20      |
| 5                                    | Misc DJ   |              | 635/18   | VIJAY PATEL Vs. JUGAL KISHORE 08/07/20                                     |
| 6                                    | CS DJ     |              | 384/19   | NAAZ PARVEEN JOSEPH Vs. RAJESH RONALD BARTHOLOMEW 13/07/20                 |
| 7                                    | CS DJ     |              | 1314/19  | RIZWANA HABIB Vs. BABIBUR REHMAN 13/07/20                                  |
| 8                                    | CS DJ     |              | 258/20   | AMIT KUMAR JAIN AND ANR Vs. VISHAL GROVER AND ORS 13/07/20                 |
| 9                                    | RCA DJ    |              | 51/20    | PRAMOD KUMAR AND ORS Vs. MUNICIPAL CORPORATION OF DELHI AND ORS 13/07/20   |
| <b>Issues</b>                        |           |              |          |  |
| 10                                   | CS DJ     |              | 109/19   | LALA DIWAN CHAND TRUST AND ORS. Vs. UNION OF INDIA 07/07/20                |
| 11                                   | CS DJ     |              | 767/19   | AJAY KUMAR GUPTA Vs. MANISHA SHARMA AND ORS. 08/07/20                      |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 12                                   | CS DJ     | 183/2015     | 14609/16 | MS S.K. BEARING CORPORATION Vs. MS SPECTRA EQUIPMENTS PVT. LTD. 28/05/20   |
| 13                                   | CS DJ     |              | 6043/18  | RAJEEV KUMAR Vs. ANOOP BAGGA 30/05/20                                      |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |
| 14                                   | CS DJ     | 38/2016      | 9679/16  | VIJAY KUMAR YADAV Vs. MS SENIOR INDIA PVT LTD 29/05/20                     |
| 15                                   | CS DJ     | 364/2016     | 10109/16 | OM PRAKASH Vs. SUBHASH KUMAR TIWARI 26/05/20                               |
| <b>Final Arguments</b>               |           |              |          |  |
| 16                                   | CS DJ     | 311/2012     | 14916/16 | SUMAN JAIN Vs. MS KANTI PRASAD FOUNDATION ORS 20/05/20                     |
| 17                                   | RCA DJ    |              | 116/18   | SATISH KUMAR JAIN AND ORS Vs. VIQAR AHMED - 1-7-20                         |
| 18                                   | RCA DJ    |              | 118/18   | VIQAR AHMAD Vs. MAHENDER PAL JAIN (NOW DECEASED) THROUGH HIS LRS. 01/07/20 |
| 19                                   | RCA DJ    |              | 119/18   | VIQAR AHMAD Vs. MAHENDER PAL JAIN (NOW DECEASED) THROUGH HIS LRS. 01/07/20 |
| 20                                   | RCA DJ    |              | 120/18   | VIQAR AHMED Vs. MAHENDER PAL JAIN (NOW DECEASED) 01/07/20                  |
| 21                                   | CS DJ     |              | 6247/18  | ICICI Bank Vs. SAURAV SEGHAL 02/07/20                                      |
| <b>Judgement</b>                     |           |              |          |  |
| 22                                   | CS DJ     |              | 21130/16 | ICICI Bank Vs. AJAY KUMAR 03/04/20   |



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:29

| S.No.                                | Case Type         | Old Case No. | Case No. | Title  |            |
|--------------------------------------|-------------------|--------------|----------|--|------------|
| <b>Misc. cases/purpose</b>           |                   |              |          |  |            |
| 1                                    | CS SCJ            |              | 1321/17  | ICICI BANK LTD Vs. VIKAS CHANDRA                         | } 30/07/20 |
| 2                                    | CS SCJ            |              | 2150/18  | SUREKHA DESIGNS Vs. KAJRI GARG                           |            |
| 3                                    | CS SCJ            |              | 2210/18  | ASTHA APPARELS Vs. LADIES PARK                           |            |
| 4                                    | CS SCJ            |              | 2211/18  | ASTHA APPARELS Vs. BHEEM SEN                             |            |
| 5                                    | CS SCJ            |              | 2212/18  | SUREKHA DESIGNS Vs. BHEEM SEN                            |            |
| 6                                    | CS SCJ            |              | 612/19   | VIRENDER KUMAR Vs. AMT LODHA                             |            |
| 7                                    | CS SCJ            |              | 2897/19  | SATPAL SHARMA Vs. PRAKASH JAIN                           |            |
| 8                                    | CS SCJ            |              | 3707/19  | ORIENTAL BANK OF COMMERCE Vs. JASVIR KAUR AND ANR.       | } 05/08/20 |
| 9                                    | CS SCJ            |              | 3708/19  | ORIENTAL BANK OF COMMERCE Vs. RAVINA AND ANR.            |            |
| 10                                   | CS SCJ            |              | 3709/19  | ORIENTAL BANK OF COMMERCE Vs. VINAY KUMAR VERMA AND ANR. | } 05/08/20 |
| 11                                   | CS SCJ            |              | 3710/19  | ORIENTAL BANK OF COMMERCE Vs. ASHISH MEDICOSE AND ANR.   |            |
| 12                                   | CS SCJ            |              | 3711/19  | ORIENTAL BANK OF COMMERCE Vs. SUNNY AND ANR.             | } 05/08/20 |
| <b>Issues</b>                        |                   |              |          |  |            |
| 13                                   | CS SCJ            |              | 1575/18  | GAURAV GULATI Vs. SARDARI LAL                            | } 21/07/20 |
| <b>Plaintiff/Petitioner Evidence</b> |                   |              |          |  |            |
| 14                                   | CS SCJ            | 24/2011      | 93273/16 | ABDUL LATIF Vs. MOHD. SUHALEHEEN                         | } 22/07/20 |
| 15                                   | CS SCJ            |              | 1392/18  | SANJU MAITY Vs. NIRBHAY SINGH                            |            |
| 16                                   | CS SCJ            |              | 2580/18  | KRISHAN KUMAR Vs. MUNNA LAL                              |            |
| <b>Defendant/Respondent Evidence</b> |                   |              |          |  |            |
| 17                                   | CS SCJ            | 1634/2010    | 95594/16 | ASHOK JAIN Vs. NARENDER KUMAR                            | } 09/07/20 |
| 18                                   | CS SCJ            | 138/2014     | 98877/16 | MADAN LAL Vs. DDA  |            |
| 19                                   | CS SCJ            |              | 1998/18  | KUSUM PRAJAPAT Vs. MANAGING DIRECTOR KUKOON DESIGN P LTD | } 07/13/20 |
| 20                                   | CS SCJ            |              | 3447/18  | ASLAM Vs. THE BSFSYPL YAMUNA POWER LIMITED               |            |
| 21                                   | Contempt Petition |              | 33/19    | ASHOK KR. JAIN Vs. NARENDER KUMAR                        |            |
| <b>Misc. Arguments</b>               |                   |              |          |  |            |
| 22                                   | CS SCJ            | 172/2015     | 133/16   | SHILPA Vs. BHAJAN KAUR                                   | } 19/08/20 |
| 23                                   | CS SCJ            |              | 2493/16  | ASHOK JAIN Vs. ARUN GOYAL                                |            |
| 24                                   | CS SCJ            |              | 754/18   | SANGEETA Vs. NEETU                                       |            |
| 25                                   | CS SCJ            |              | 2216/18  | SUREKHA Vs. BOBBY BANSAL                                 |            |
| 26                                   | CS SCJ            |              | 1589/19  | VISHNU DUTT SHARMA Vs. KASHMIRA CHAND AND ORS.           |            |
| 27                                   | Misc SCJ          |              | 584/19   | KASHMIRA AND ORS. Vs. VISHNU DUTT SHARMA                 | } 08/20/20 |
| <b>Final Arguments</b>               |                   |              |          |  |            |
| 28                                   | CS SCJ            | 178/2016     | 96795/16 | SMT RAMO DEVI Vs. CHELA RAM CHOPRA                       | } 26/05/20 |
| 29                                   | CS SCJ            | 575/2011     | 93534/16 | GEETA Vs. VIJAY KUMAR                                    |            |

Court Room No- 354A

विवेक बेनीवाल  
VIVEK BENIWAL  
दीवानी न्यायाधीश-02 (केन्द्रीय)  
Civil Judge-02 (Central)  
कमरा नं. 354 ए, तृतीय तल  
Room No. 354 A, 111rd Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Courts, Delhi



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr. Jitender Singh**  
**Additional District Judge (ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 28**

| S.No.                                | Case Type  | Old Case No. | Case No. | Title  |              |  |
|--------------------------------------|------------|--------------|----------|--|--------------|--|
| <b>Misc. cases/purpose</b>           |            |              |          |  |              |  |
| 1                                    | MPC        | 33/2013      | 42136/16 | RAJIV NAGPAL Vs. THE STATE ORS.  | ] 26/08/2020 |  |
| 2                                    | CS DJ      | 98/2016      | 13093/16 | RAM KISHAN Vs. DALEL SINGH ORS.  |              |  |
| 3                                    | CS DJ      |              | 3812/17  | STATE BANK OF INDIA Vs. DINESH KUMAR   |              |  |
| 4                                    | Misc DJ    |              | 721/17   | OM PRAKASH SHARMA Vs. SUNITA SHARMA  |              |  |
| 5                                    | CS DJ      |              | 6040/18  | AMIRUDDIN @ SABBAN Vs. SURAIYYA BEGUM  |              |  |
| 6                                    | Misc DJ    |              | 79/19    | ARVIND GULHATI Vs. STATE   |              |  |
| 7                                    | CS DJ      |              | 101/19   | ANIL KUMAR SHARMA Vs. RAM KUMAR SHARMA   |              |  |
| <b>Plaintiff/Petitioner Evidence</b> |            |              |          |  |              |  |
| 8                                    | PC         | 27/2011      | 42357/16 | AJAY KUMARA ORS Vs. STATE ORS  | ] 25/07/2020 |  |
| 9                                    | CS DJ      | 169/2012     | 13102/16 | AMIRUDDIN Vs. SALAHUDDIN   |              |  |
| 10                                   | PC         | 9/2016       | 42388/16 | SH. RAJEEV BHARGAVA ORS. Vs. STATE ANR.  |              |  |
| 11                                   | CS DJ      |              | 2060/18  | PREM RAJ Vs. SONU KASHYAP AND ANR.   |              |  |
| <b>Defendant/Respondent Evidence</b> |            |              |          |  |              |  |
| 12                                   | CS DJ      | 66/2010      | 18684/16 | MS CMG WORLDWIDE Vs. R.S. SHARMA   | ] 08/05/2020 |  |
| 13                                   | CS DJ      | 361/2016     | 9834/16  | SRI SARJU PD. GUPTA Vs. TRIVANI PD.  |              |  |
| 14                                   | CS DJ      | 455/2016     | 13139/16 | ASHA MALIK Vs. OM KUMARI ANR.  |              |  |
| <b>Misc./ Arguments</b>              |            |              |          |  |              |  |
| 15                                   | REVOCATION | 2/2011       | 1/16     | ANAND SAWROOP TYAGI Vs. KRISHAN KUMAR TYAGI OTHERS                               | ] 02/06/20   |  |
| <b>Misc. Arguments</b>               |            |              |          |  |              |  |
| 16                                   | CS DJ      |              | 19133/16 | AMIRUDDIN @ SABBAN Vs. SALAHUDDIN  |              |  |
| <b>Misc./ Arguments</b>              |            |              |          |  |              |  |
| 17                                   | Misc DJ    |              | 559/17   | SH. OM PRAKASH SHARMA Vs. SMT. SUNITA SHARMA AND ORS                             |              |  |
| <b>Misc. Arguments</b>               |            |              |          |  |              |  |
| 18                                   | CS DJ      |              | 3901/17  | RAJNI GUPTA AND ORS. Vs. SANJEEV GUPTA AND ORS.                                  | ] 04/06/2020 |  |
| 19                                   | CS DJ      |              | 2121/18  | SANTRA DEVI AND ORS Vs. SURENDER KUMAR AND ORS                                   |              |  |
| 20                                   | CS DJ      |              | 6388/18  | SAIMA AND ORS. Vs. AMIRUDDIN @ SHABBAN   |              |  |
| 21                                   | RCA DJ     |              | 16/19    | KISHAN KUMAR GUPTA Vs. RAJ KUMAR   |              |  |
| <b>Final Arguments</b>               |            |              |          |  |              |  |
| 22                                   | CS DJ      | 347/2012     | 12752/16 | CAPITAL CARPET EXIM PVT. LTD. Vs. CLARION LOGISTICS INDIA PVT. LTD. ORS          | ] 01/06/2020 |  |
| 23                                   | CS DJ      | 211/2015     | 13201/16 | PUNJAB NATIONAL BANK Vs. MS K.N. SOLUTIONS                                       |              |  |
| 24                                   | CS DJ      | 276/2015     | 10554/16 | AJAY KANWAR Vs. AJIT SHARMA  | ] 05/06/2020 |  |
| 25                                   | CS DJ      | 55/2016      | 15469/16 | NORTH EASTERN CARRYING CORPORATION LTD Vs. ALMEX INDUSTRIES PVT LTD              |              |  |
| 26                                   | CS DJ      | 238/2016     | 13800/16 | RAM NARESH DUBEY Vs. ASHA MALIK ORS.   |              |  |
| 27                                   | PC         | 33/2016      | 42288/16 | SHIPRA TRIPATHI Vs. STATE  |              |  |
| <b>Judgement</b>                     |            |              |          |  |              |  |
| 28                                   | CS DJ      |              | 124/19   | Mrs. PRAKAI RAT AHUJA AND ORS. Vs. M/S BEANIE BUGS RETAILS PVT. LTD. → 15/4/2020 |              |  |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. M.C. Gupta**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:20**

| S.No.                                | Case Type   | Old Case No. | Case No. | Title  |
|--------------------------------------|-------------|--------------|----------|--|
| <b>(Urgent Cases)</b>                |             |              |          |  |
| <b>Misc. Arguments</b>               |             |              |          |  |
| 1                                    | OMP (COMM.) |              | 78/19    | ANIL KUMAR Vs. CAPITAL FIRST LTD - 10/7/2020   |
| <b>Misc. cases/purpose</b>           |             |              |          |  |
| 2                                    | TM          |              | 127/18   | LEVIS STRAUSS AND COMPANY Vs. ASHOK KUMAR AND ORS.   |
| 3                                    | CS DJ       |              | 5883/18  | ICICI BANK LTD. Vs. ANURAG DUBEY   |
| 4                                    | CS DJ       |              | 6151/18  | ICICI BANK LTD Vs. SANJEEV KUMAR   |
| 5                                    | CS DJ       |              | 6152/18  | ICICI BANK LTD Vs. SARABJEET KAUR borrower AND PRABHJEET SINGH CO-BORROWER   |
| 6                                    | CS (COMM)   |              | 1547/19  | M/S MARVEL VINYLs LTD. THROUGH A.R. SH. K.S. BISHT Vs. DILPREET SINGH - 15/7/20                                      |
| 7                                    | CS (COMM)   |              | 1577/19  | ICICI Bank Vs. ROHIT AGGARWAL  |
| 8                                    | CS (COMM)   |              | 2339/19  | ICICI BANK LIMITED Vs. SACHIN BALI - 16/7/2020   |
| <b>Misc./ Appearance</b>             |             |              |          |  |
| 9                                    | CS (COMM)   |              | 2498/19  | SANJAY GUPTA Vs. ANAND GUPTA AND ORS.  |
| <b>Misc. cases/purpose</b>           |             |              |          |  |
| 10                                   | CS (COMM)   |              | 2670/19  | RAJAT MALHOTRA SOLE PROPRIETOR OF M/S SURBHI CONSTRUCTION Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR. - 16/7/2020 |
| 11                                   | CS (COMM)   |              | 2803/19  | PANKAJ VIJ SOLE PROPRIETOR M/S UNIQUE CONSTRUCTION Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.                    |
| <b>Misc./ Appearance</b>             |             |              |          |  |
| 12                                   | CS (COMM)   |              | 134/20   | SUSHIL KUMAR AGGARWAL Vs. G.NCT. OF DELHI AND ANR. - 13/7/20   |
| <b>Plaintiff/Petitioner Evidence</b> |             |              |          |  |
| 13                                   | CS DJ       |              | 2245/18  | KMA ELECTRICALS PVT. LTD. Vs. AARGEE CONSTRUCTS(P) LTD. - 14/7/20  |
| 14                                   | CS (COMM)   |              | 100/19   | ICICI Bank Vs. SHWETANK SHASHIRAJ MISHRA (BORROWER)  |
| 15                                   | CS (COMM)   |              | 102/19   | ICICI Bank Ltd Vs. KUSHAL NAGAR IBorrower) - 15/7/20   |
| 16                                   | CS (COMM)   |              | 1085/19  | FAQIR CHAND VINOD KUMAR AND CO Vs. RENU INDUSTRIES AND ANR - 17/7/20   |
| 17                                   | CS (COMM)   |              | 2446/19  | ICICI Bank Vs. RAKESH PRASAD SINGH - 28/5/2020   |
| <b>Final Arguments</b>               |             |              |          |  |
| 18                                   | CS DJ       |              | 850/17   | ICICI Bank Vs. JEEVA RATHNAM   |
| 19                                   | CS (COMM)   |              | 515/18   | ICICI BANK LIMITED Vs. MANISH SHARMA   |
| 20                                   | CS (COMM)   |              | 97/19    | ICICI Bank Ltd Vs. KANHAIYA BHATI (Borrower) - 16/5/2020   |



# COURT ROOM NO. 324

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Rajinder Singh  
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:49

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | EX        | 37/2015      | 24231/16 | FATEH CHAND Vs. SUMIT KAMRA  |
| 2                                    | CS DJ     |              | 774/17   | ICICI BANK LTD. Vs. NIHARIKA TRIPATHI                                |
| 3                                    | CS DJ     |              | 781/17   | ICICI BANK LTD. Vs. KANHAIYA KUMAR                                   |
| 4                                    | CS DJ     |              | 1965/17  | SURINDER SINGH Vs. MAHENDER SINGH AND ORS.                           |
| 5                                    | CS DJ     |              | 2323/17  | M/S ICICI BANK LTD. Vs. CHEENA CHAUHAN                               |
| 6                                    | CS DJ     |              | 4148/17  | ICICI Bank Vs. RAMAN MITTAL  |
| 7                                    | CS DJ     |              | 4149/17  | ICICI Bank Vs. HIMANSHU DHAWAN                                       |
| 8                                    | CS DJ     |              | 4156/17  | ICICI Bank Vs. KUBER KHERA   |
| <b>Misc./ Appearance</b>             |           |              |          |  |
| 9                                    | EX        |              | 5971/18  | PANTNAGAR FARM SEEDS Vs. CMD, NATIONAL SEEDS CORPORATION AND ANOTHER |
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 10                                   | Misc DJ   |              | 50/19    | KRISHAN KUMAR AND OTHERS. Vs. PHULGITA DEVI AND ANR.                 |
| 11                                   | Misc DJ   |              | 246/19   | ICICI BANK LTD Vs. M D FERTILIZER                                    |
| 12                                   | CS DJ     |              | 268/19   | RISHABH GARG Vs. JAIN TRADERS  |
| 13                                   | CS DJ     |              | 304/19   | RAJINDER JAIN AND ORS. Vs. SATISH KUMAR OSWAL AND ORS.               |
| 14                                   | CS DJ     |              | 1179/19  | LALARAM Vs. MOHD KALIMUDDIN  |
| 15                                   | CS DJ     |              | 90/20    | AMITA RATAWAL AND ORS. Vs. PARDEEP MUKHERJEE                         |
| 16                                   | EX        |              | 236/20   | J.L. SETHI Vs. GURPREET SINGH ARNEJA                                 |
| <b>Issues</b>                        |           |              |          |  |
| 17                                   | CS DJ     |              | 1233/17  | KRISHAN KUMAR AND ORS. Vs. PHULGITA DEVI                             |
| 18                                   | CS DJ     |              | 2095/17  | ANE BOOKS PRIVATE LIMITED AND ANR. Vs. DR. SANJEEV KRISHAN CHOUDHARY |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 19                                   | CS DJ     | 515/2014     | 12166/16 | KESHAV CHAND Vs. KIRAN   |
| 20                                   | CS DJ     | 33/2016      | 16083/16 | SMT. SAROJ DEVI Vs. SH. ANIL KUMAR RANA ANR.                         |
| 21                                   | CS DJ     |              | 20344/16 | POONAM Vs. OM PRAKASH  |
| 22                                   | CS DJ     |              | 20345/16 | POONAM Vs. TRILOK CHAND  |
| 23                                   | Misc DJ   |              | 261/19   | SANJAY ARORA Vs. UNITED INDIA CONSTRUCTION AND COMMUNICATION PVT LTD |
| 24                                   | CS DJ     |              | 892/18   | ICICI Bank Vs. DIPENDER SINGH  |
| 25                                   | CS DJ     |              | 894/18   | ICICI Bank Vs. GAURAV TYAGI  |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |
| 26                                   | CS DJ     | 396/2015     | 10400/16 | SAROJ Vs. HARISH KUMAR   |
| 27                                   | CS DJ     | 798/2014     | 15773/16 | PAWAN SARAWAT Vs. RAI SAHIB LAXMI NARAIN AND ANR.                    |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 28                                   | CS DJ     | 375/2015     | 10167/16 | SH. MAISNAM GUNINDRO SINGH Vs. DELHI DEVELOPMENT AUTHORITY           |
| 29                                   | CS DJ     | 206/2015     | 17222/16 | SEEMA SHARMA Vs. GAURI SHARMA  |
| 30                                   | CS DJ     | 174/2015     | 17947/16 | MADHU SHARMA Vs. TILAK RAJ ORS                                       |
| 31                                   | CS DJ     |              | 167/17   | NASIM AHMED Vs. PARVEEN RAZA   |
| 32                                   | CS DJ     |              | 3540/17  | ICICI Bank Vs. MY MONEY VALUE SERVICE PVT LTD AND ANR                |
| <b>Final Arguments</b>               |           |              |          |  |
| 33                                   | CS DJ     |              | 19789/16 | ARVIND GUPTA Vs. NAVAL KISHOR  |
| 34                                   | CS DJ     | 254/2015     | 17957/16 | BAPTIST CHURCH TRUST ASSOCIATION Vs. MS. JEANETT DAS                 |

23/7/2020.

23/7/2020.

27/7/2020.

31/7/2020.

09/7/2020.

20/8/2020.

30/7/2020.



# COURT ROOM NO. 324

District and Sessions Judge, Central, THC  
 IN THE COURT OF Mr. Rajinder Singh  
 Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 49

| S.No.                | Case Type | Old Case No. | Case No. | Title  |
|----------------------|-----------|--------------|----------|--|
| 35                   | RCA DJ    | 1/2016       | 61158/16 | DPS SAWHNEY Vs. UNION OF INDIA ORS                           |
| 36                   | CS DJ     |              | 19984/16 | POONAM Vs. RANI SHARMA } 31/7/2020                           |
| 37                   | CS DJ     | 720/2014     | 15932/16 | RAJESH ROHILLA Vs. MS GIVO RETAIL LTD AND ANR                |
| 38                   | CS DJ     | 223/2015     | 11954/16 | RAJINDER SINGH Vs. HANSRAJ } 04/8/2020                       |
| 39                   | CS DJ     | 223/2016     | 15184/16 | NAND KISHORE Vs. CHHOTI                                      |
| 40                   | CS DJ     |              | 19790/16 | SEEMA DEVI AND OTHERS Vs. MADHURI DEVI AND OTHERS            |
| 41                   | CS DJ     |              | 19791/16 | SEEMA DEVI AND OTHERS Vs. MADHURI DEVI                       |
| 42                   | CS DJ     |              | 20692/16 | ICICI Bank Vs. V.R. AJIT AND ANR } 05/8/2020                 |
| 43                   | RCA DJ    |              | 165/17   | DELHI PINJRA POLE SOCIETY (REGD.) Vs. SUMAN LATA } 06/8/2020 |
| 44                   | RCA DJ    |              | 166/17   | DELHI PINJA POLE SOCIETY Vs. GOVIND RAM SHARMA               |
| 45                   | CS DJ     |              | 2326/17  | M/S ICICI BANK LTD Vs. DINESH KUMAR SHARMA                   |
| 46                   | CS DJ     |              | 3448/17  | ICICI Bank Vs. RAMTIRATH } 07/8/2020                         |
| 47                   | CS DJ     |              | 3450/17  | ICICI Bank Vs. PARVESH KUMAR                                 |
| 48                   | CS DJ     |              | 3664/17  | ICICI Bank Vs. SAMSHER SINGH AND ANR                         |
| <b>Consideration</b> |           |              |          |  |
| 49                   | CS DJ     |              | 266/20   | MUKESH KUMAR Vs. CHANDER BHAN - 21/4/2020.                   |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Prashant Kumar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:22**

| S.No.                                | Case Type     | Old Case No. | Case No. | Title  |
|--------------------------------------|---------------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |               |              |          |  |
| 1                                    | CS DJ         | 295/2016     | 18338/16 | RAM PAL Vs. RAVINDER - 5/8/20  |
| 2                                    | CS DJ         | 344/2016     | 14616/16 | CHANDRAPATI Vs. RAJ PAL ANR. - 5/8/20                                |
| 3                                    | CS DJ         |              | 1291/17  | NEENA SHARMA Vs. SUDESH SHARMA AND ORS. - 6/8/20                     |
| 4                                    | Misc DJ       | 29/2016      | 60902/16 | RAMPAL Vs. RAVINDER ORS. - 5/8/20                                    |
| 5                                    | CS DJ         | 74/2016      | 9940/16  | VARUN KUMAR Vs. ASHOK SHARMA ORS. - 6/8/20                           |
| <b>Misc./ Appearance</b>             |               |              |          |  |
| 6                                    | TA            |              | 1/17     | MANJU KEDIA Vs. THE STATE - 15/7/20                                  |
| <b>Misc. cases/purpose</b>           |               |              |          |  |
| 7                                    | Counter Claim |              | 15/17    | VARUN KUMAR Vs. ASHOK SHARMA - 6/8/20                                |
| 8                                    | CS DJ         |              | 4104/17  | NEERU KHANNA AND ORS. Vs. UMESH RATRA AND ORS. - 11/8/20             |
| 9                                    | CS DJ         |              | 1476/18  | RENU VAID @ REENU Vs. SUNIL SETHI AND OTHERS - 11/8/20               |
| <b>Plaintiff/Petitioner Evidence</b> |               |              |          |  |
| 10                                   | CS DJ         | 331/2014     | 14784/16 | HIRA LAL Vs. SUNIL KUMAR - 9/8/20                                    |
| 11                                   | CS DJ         |              | 19038/16 | MANZOOR AHMED KHAN Vs. ZAFAR AHMED KHAN AND OTHERS - 25/8/20         |
| 12                                   | TM            |              | 52/18    | CENTURY PLYBOARDS (I) LIMITED Vs. BHAVANA HARDWARE AND PLY - 25/8/20 |
| <b>Defendant/Respondent Evidence</b> |               |              |          |  |
| 13                                   | CS DJ         | 675/2014     | 18336/16 | MOIN AHMED Vs. RAJESH KUAMR - 27/7/20                                |
| <b>Misc. Arguments</b>               |               |              |          |  |
| 14                                   | CS DJ         | 334/2014     | 11168/16 | RATTAN LAL AGGARWAL Vs. KISHAN JIAN ORS. - 6/8/20                    |
| 15                                   | CS DJ         |              | 5748/18  | ABDUL GHAFAR Vs. MUFTI QASID AHMED - 6/8/20                          |
| 16                                   | MCA DJ        |              | 71/18    | M/S CHECHANI AND SONS Vs. M/S SARDAR MAL CHHAJJU RAM - 6/8/20        |
| <b>Final Arguments</b>               |               |              |          |  |
| 17                                   | CS DJ         | 243/2016     | 18179/16 | RAJEEV KUMAR GUPTA Vs. SUNIL SHAKT - 20/7/20                         |
| 18                                   | RCA DJ        | 6/2016       | 61481/16 | TATA POWER DELHI DISTRIBUTION LTD. Vs. S. SATWANT SINGH - 23/7/20    |
| 19                                   | RCA DJ        | 7/2016       | 61482/16 | TATA POWER DELHI DISTRIBUTION Vs. S. SATWANT SINGH - 23/7/20         |
| 20                                   | RCA DJ        | 48/2013      | 61433/16 | SH. ASHOK KUMAR TYAGI Vs. SH. SANJEEV KUMAR ANR. - 27/7/20           |
| 21                                   | RCA DJ        |              | 111/18   | MOHD. TAYYAB Vs. SHAMSUDDIN - 27/7/20                                |
| <b>Judgement</b>                     |               |              |          |  |
| 22                                   | CS DJ         | 6/2016       | 15435/16 | BALDEV RAJ (SENIOR CITIZEN) Vs. SANGEETA ANR. - 28/4/20              |



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Santosh Kumar Singh  
CCJ cum Addl. Rent Controller

Room. N. 27

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:19

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |                |
|--------------------------------------|-----------|--------------|----------|--|----------------|
| <b>Misc. cases/purpose</b>           |           |              |          |  |                |
| 1                                    | RC ARC    |              | 526/18   | SH.MANJEET SINGH Vs. SH SURENDER PAL SINGH           | 14/05/20 FP    |
| <b>Proper Order</b>                  |           |              |          |  |                |
| 2                                    | RC ARC    |              | 290/18   | SUBHASH CHAND GUPTA Vs. OM PRAKASH                   |                |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |                |
| 3                                    | RC ARC    |              | 605/18   | SUSHEELA DEVI Vs. JITENDRA KUMAR                     | 06/05/20 PE    |
| 4                                    | RC ARC    |              | 606/18   | SUSHEELA DEVI Vs. RAJESH AND CO                      |                |
| 5                                    | RC ARC    |              | 607/18   | SUSHEELA DEVI Vs. WELDING AIDS                       |                |
| 6                                    | RC ARC    |              | 608/18   | SUSHEELA DEVI Vs. SANJAY MOHAN                       |                |
| <b>Misc. Arguments</b>               |           |              |          |  |                |
| 7                                    | RC ARC    | E-819/2014   | 77189/16 | ROOP KISHORE RASTOGI (HUF) Vs. KARAN CHOPRA OTHERS   | 08/07/20       |
| 8                                    | RC ARC    |              | 527/18   | SH MANJEET SINGH Vs. SH BHUPENDER PAL SINGH          |                |
| 9                                    | RC ARC    |              | 799/18   | MAHA SINGH Vs. SMT ROMY KOHLI AND ORS                |                |
| 10                                   | RC ARC    |              | 1025/18  | MOHD. AFZAL Vs. MOHD. MURSALEEN @ MUNNA              |                |
| <b>Misc./ Arguments</b>              |           |              |          |  |                |
| 11                                   | RC ARC    |              | 1053/18  | GOPAL KRISHAN Vs. SACHIN NAGPAL                      |                |
| <b>Misc. Arguments</b>               |           |              |          |  |                |
| 12                                   | RC ARC    |              | 1139/18  | UMA BANSAL Vs. ANJU JAIN                             | 28/07/20       |
| 13                                   | RC ARC    |              | 127/19   | SUSHILA DEVI ALIAS SHEELA DEVI Vs. RAKESH GARG       |                |
| 14                                   | RC ARC    |              | 314/19   | JAI DEVI Vs. KSHITIJ MALHOTRA                        |                |
| 15                                   | RC ARC    |              | 759/19   | SHARWAN KUMAR AGGARWALA @ S.K. AGGARWALA Vs. UMAKANT |                |
| <b>Final Arguments</b>               |           |              |          |  |                |
| 16                                   | RC ARC    |              | 483/19   | SITWAT KHALID Vs. HARCHARAN SINGH                    | 04/05/20 Final |
| <b>Order</b>                         |           |              |          |  |                |
| 17                                   | RC ARC    |              | 822/18   | LALIT CHAUDHRY Vs. FAKIR CHAND                       | 09/04/20 Order |
| 18                                   | RC ARC    |              | 284/19   | AJAY SINDHWANI Vs. MANMOHAN SINGH                    |                |
| 19                                   | RC ARC    |              | 302/19   | AJAY SINDHWANI Vs. JANAK RAJ                         |                |



निस तानिया सिन्घ  
Ms. TANIA SINGH  
देवानी न्यायाधीश-01, केन्द्रीय जिला  
Civil Judge-01, Central District  
कमरा नं. 41, तीस हजारी न्यायालय  
Room No. 41, The Hazari Courts  
दिल्ली

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. TANIA SINGH  
Civil Judge

COURT  
No. 41

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:28

| S.No.                                | Case Type | Old Case No. | Case No. | Title   |
|--------------------------------------|-----------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |           |              |          |   |
| 1                                    | CS SCJ    | 60/2016      | 98548/16 | VIRENDER SINGH YADAV Vs. MOHAR SINGH YADAV  |
| 2                                    | Misc SCJ  | 5/2016       | 60056/16 | VIRENDER SINGH YADAV Vs. MOHAR SINGH YADAV  |
| 3                                    | Misc SCJ  | 6/2016       | 60001/16 | VIRENDER SINGH YADAV Vs. MOHAR SINGH YADAV  |
| 4                                    | CS SCJ    |              | 2726/18  | ICICI BANK LTD Vs. ANURAG AGRAWAL-26-10-20  |
| 5                                    | CS SCJ    |              | 3144/18  | ICICI BANK LTD. Vs. DUOMAI SHEKHO STONE-14-09-20  |
| 6                                    | CS SCJ    |              | 613/19   | LALIT ANAND Vs. SHIV KUMAR SAINI-03-09-20   |
| 7                                    | CS SCJ    |              | 2531/19  | ICICI BANK LIMITED Vs. VIRENDRA KUMAR-09-09-20  |
| 8                                    | Misc SCJ  |              | 563/19   | FAISAL SHAHID Vs. MOHD. KHALIL-UR-REHMAN-27-10-20                                       |
| 9                                    | CS SCJ    |              | 3618/19  | HABIBUR REHMAN Vs. RIZWANA HABIB-05-08-20   |
| 10                                   | EX        |              | 563/20   | KHAIRATI LAL JAIN Vs. KIRPAL KOHLI -09-07-20  |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |   |
| 11                                   | CS SCJ    | 1563/2010    | 98628/16 | ASHOK KUMAR Vs. MANOJ KUMAR SHARMA-20-08-20   |
| 12                                   | CS SCJ    | 172/2013     | 98677/16 | PIONEER EMBROIDERIES LTD Vs. SURESH CHAND JAIN-13-08-20                                 |
| 13                                   | CS SCJ    |              | 2517/18  | PRACHEEN SANSKRITIK WELFARE FEDERATION Vs. NATIONAL CAPITAL TERRITORY OF DELHI-14/09/20 |
| 14                                   | CS SCJ    |              | 565/19   | VASU AUTOMOTIVE Vs. VENUS INTERNATIONAL-15-09-20  |
| 15                                   | CS SCJ    |              | 566/19   | VASU AUTOMOTIVE Vs. VENUS INTERNATIONAL-15-09-20  |
| <b>Defendant/Respondent Evidence</b> |           |              |          |   |
| 16                                   | CS SCJ    | 23/2016      | 99893/16 | RAMESH CHAND Vs. JAI KISHAN -29-07-20   |
| <b>Misc. Arguments</b>               |           |              |          |   |
| 17                                   | CS SCJ    | 22/2016      | 95469/16 | SMT. TILOTAMA GOEL ORS. Vs. SMT. BIMLA DEVI ORS.-06-06-20                               |
| 18                                   | CS SCJ    | 973/2014     | 96549/16 | SHANTI DEVI Vs. JITENDER SINGH-13-07-20   |
| 19                                   | CS SCJ    | 15/2016      | 77/16    | TATA POWER DELHI DISTRIBUTION LTD Vs. JAWALA PRASAD-05/10/20                            |
| 20                                   | Misc SCJ  |              | 133/19   | ICICI BANK LTD. Vs. ABHISHEK SRIVASTAVA-28-10-20  |
| 21                                   | Misc SCJ  |              | 134/19   | ICICI BANK LTD. Vs. ALPHONSE HARRY-28-10-20   |
| 22                                   | Misc SCJ  |              | 430/19   | GURMEET KAUR Vs. HARDEEP SINGH-19-10-20   |
| <b>Final Arguments</b>               |           |              |          |   |
| 23                                   | CS SCJ    | 92/2016      | 1073/16  | DEVENDER KUMAR SHARMA Vs. DURGA DUTT THAKUR-16-07-20                                    |
| 24                                   | CS SCJ    | 93/2016      | 98386/16 | SANTOSH Vs. DEVENDER KUMAR SHARMA-16-07-20  |
| 25                                   | Misc SCJ  | 4/2013       | 59943/16 | BASANTI DEVI Vs. KELA DEVI-27-08-20   |
| 26                                   | CS SCJ    | 12/2015      | 1415/16  | COL. H.C. SAROHA Vs. MRS. ARUNA BHANDARI-20-07-20                                       |
| 27                                   | CS SCJ    | 129/2015     | 96744/16 | TALAT SULTANA Vs. NASEEM AHMED-22-07-20   |
| 28                                   | Misc SCJ  |              | 437/19   | VIJAY KUMAR SHARMA Vs. DEVENDER KUMAR SHARMA-16/07/20                                   |



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Deepali Sharma  
Additional Sessions Judge

COURT No.  
116

Criminal Cause List Dated 24-03-2020 Total Cases:10

| S.No.                       | Case Type | Old Case No. | Case No.   | Title                       | FIR/PS   |
|-----------------------------|-----------|--------------|------------|-----------------------------|--|
| <b>Misc./ Appearance</b>    |           |              |            |                             |  |
| 1                           | SC        |              | 591/2019   | STATE Vs. MOHD ANWAR        | 61 /2014 (Sadar Bazar)<br>L 18/05/20 FA                  |
| <b>Charge</b>               |           |              |            |                             |  |
| 2                           | SC        |              | 544/2019   | STATE Vs. MD GULAB          | 21 /2016 (Nabi Karim)<br>L 19/05/20 CA                   |
| <b>Prosecution Evidence</b> |           |              |            |                             |  |
| 3                           | SC        | 9/2015       | 27390/2016 | STATE Vs. RAJU              | 687 /2014 (Timar Pur) - 16/05/20 PE                      |
| 4                           | SC        | 96/2015      | 28552/2016 | STATE Vs. SUHDIR KUMAR GOEL | 77 /2013 (Rajinder Nagar) - 15/07/20 PE                  |
| 5                           | SC        |              | 28791/2016 | STATE Vs. CCL               | 326 /2016 (Sarai Rohilla) - 27/05/20 PE                  |
| 6                           | SC        |              | 29031/2016 | STATE Vs. MOHD. RIHAN KHAN  | 224 /2016 (Nabi Karim)<br>L 20/05/20 PE                  |
| 7                           | SC        |              | 520/2017   | STATE Vs. C.C.L.            | 326 /2016 (Sarai Rohilla) - 27/05/20 PE                  |
| 8                           | SC        |              | 888/2017   | STATE Vs. VIPIN @ GOPI      | 259 /2017 (Sadar Bazar)                                  |
| 9                           | SC        |              | 800/2019   | STATE Vs. ANWAR ALI         | 194 /2019 (Sarai Rohilla) - 28/07/20 PE<br>L 29/05/20 PE |
| <b>Final Arguments</b>      |           |              |            |                             |  |
| 10                          | SC        | 73/2016      | 28686/2016 | STATE Vs. MUSTAFA GULAM     | 41 /2016 (Subzi Mandi)<br>L 02/05/20 FA                  |



Principal Judge Family Court, Central, THC  
IN THE COURT OF Ms. Shall Jain

शैल जैन  
SHAIL JAIN

Principal Judge, Family Court, Central Dist.

प्रधान न्यायाधीश (केन्द्रीय)  
Principal Judge (Central)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 2401

Room No. 101, Family Court

टीस हजारी, दिल्ली

Tis Hazari, Delhi

17/7/20

| S.No.                                | Case Type | Old Case No. | Case No. | Title                       |
|--------------------------------------|-----------|--------------|----------|-----------------------------|
| <b>Misc. cases/purpose</b>           |           |              |          |                             |
| 1                                    | HMA       | 742/2015     | 61931/16 | RAJESH KUMAR Vs. VANDANA    |
| 2                                    | HMA       |              | 1163/18  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 3                                    | HMA       |              | 75/19    | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 4                                    | HMA       |              | 1027/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 5                                    | HMA       |              | 1104/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 6                                    | HMA       |              | 1117/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 7                                    | HMA       |              | 1470/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 8                                    | HMA       |              | 1472/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 9                                    | HMA       |              | 1683/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 10                                   | HMA       |              | 1808/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 11                                   | HMA       |              | 1962/19  | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 12                                   | Misc      |              | 3/20     | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| <b>Proper Orders</b>                 |           |              |          |                             |
| 13                                   | HMA       |              | 381/20   | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 14                                   | HMA       |              | 382/20   | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 15                                   | HMA       |              | 383/20   | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 16                                   | HMA       |              | 384/20   | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 17                                   | ML        |              | 7/20     | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |                             |
| 18                                   | HMA       | 820/2014     | 61582/16 | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 19                                   | HMA       |              | 261/19   | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| <b>Defendant/Respondent Evidence</b> |           |              |          |                             |
| 20                                   | HMA       | 1124/2014    | 62189/16 | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 21                                   | HMA       | 484/2014     | 62025/16 | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 22                                   | ML        | 18A/2014     | 58621/16 | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| <b>Misc. Arguments</b>               |           |              |          |                             |
| 23                                   | ML        |              | 11/17    | XXXXXXXXXX Vs. XXXXXXXXXXXX |
| 24                                   | HMA       |              | 289/18   | XXXXXXXXXX Vs. XXXXXXXXXXXX |

- 17/07/20



Principal Judge Family Court, Central, THC  
 IN THE COURT OF Ms. Shail Jain  
 Principal Judge, Family Court, Central Dist.  
 Criminal Cause List Dated 24-03-2020 Total Cases:22

शैल जैन  
 SHAIL JAIN  
 प्रधान न्यायाधीश (केन्द्रीय)  
 Principal Judge (Central)  
 कमरा नं. 101, पारिवारिक न्यायालय

| S.No.                                | Case Type | Old Case No. | Case No.     | Title                       | Room No. 101, Family Court<br>FIR/PS<br>तिस मजारी, दिल्ली<br>Tis Hazari, Delhi |
|--------------------------------------|-----------|--------------|--------------|-----------------------------|--|
| <b>Misc./ Appearance</b>             |           |              |              |                             |  |
| 1                                    | E X       |              | 52/2018      | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| <b>Misc. cases/purpose</b>           |           |              |              |                             |  |
| 2                                    | E X       |              | 182/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 3                                    | Mt. CASE  |              | 397/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| 4                                    | Mt. CASE  |              | 451/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| 5                                    | Mt. CASE  |              | 54/2019      | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 6                                    | Mt. CASE  |              | 64/2019      | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 7                                    | Mt. CASE  |              | 97/2019      | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 8                                    | Mt. CASE  |              | 130/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 9                                    | Mt. CASE  |              | 358/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 10                                   | Mt. CASE  |              | 444/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 11                                   | Mt. CASE  |              | 483/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 12                                   | E X       |              | 186/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 13                                   | Mt. CASE  |              | 532/2019     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| <b>Proper Orders</b>                 |           |              |              |                             |  |
| 14                                   | Mt. CASE  |              | 106/2020     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| 15                                   | Mt. CASE  |              | 107/2020     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /00  |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |              |                             |  |
| 16                                   | Mt. CASE  | 492/2014     | 5861915/2016 | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0 (Karol Bagh)  |
| 17                                   | Mt. CASE  |              | 128/2017     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| 18                                   | Mt. CASE  |              | 194/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| 19                                   | Mt. CASE  |              | 208/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| 20                                   | Mt. CASE  |              | 380/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| <b>Defendant/Respondent Evidence</b> |           |              |              |                             |  |
| 21                                   | Mt. CASE  |              | 180/2017     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |
| <b>Misc. Arguments</b>               |           |              |              |                             |  |
| 22                                   | Mt. CASE  |              | 318/2018     | XXXXXXXXXX Vs. XXXXXXXXXXXX | /0   |

17/07/20



# Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:49

IV<sup>th</sup> floor

| S.No.                      | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                   |
|----------------------------|-----------|--------------|-------------|---|--------------------------|
| <b>Misc./ Appearance</b>   |           |              |             |   |                          |
| 1                          | Ct. Cases | 1003/2014    | 323052/2016 | BSES YAMUNA POWER LTD Vs. OM PRAKASH KAPOOR         | /0 (Pahar Ganj)          |
| 2                          | Ct. Cases | 1034/2014    | 324869/2016 | BSES RAJDHANI POWER LIMITED Vs. AHMAD KHAN AND ANR. | /0                       |
| 3                          | Ct. Cases | 1458/2014    | 322705/2016 | BSES RAJDHANI POWER LTD. Vs. ARUN ANR.              | /0 (Mundka)              |
| <b>Misc. cases/purpose</b> |           |              |             |   |                          |
| 4                          | Ct. Cases | 1689/2014    | 327137/2016 | BSES RAJDHANI POWER LIMITED Vs. MANJU VERMA         | /0                       |
| <b>Misc./ Appearance</b>   |           |              |             |   |                          |
| 5                          | Ct. Cases | 682/2015     | 324998/2016 | BSES RAJDHANI POWER LTD. Vs. MOHD. ARIF             | /0 (Uttam Nagar)         |
| 6                          | Ct. Cases | 1669/2015    | 323608/2016 | BSES YAMUNA POWER LTD. Vs. SALAMAT ALI              | /0                       |
| 7                          | Ct. Cases | 1917/2015    | 322912/2016 | BSES RAJDHANI POWER LTD. Vs. OM PRAKASH             | /0 (Paschim Vihar)       |
| 8                          | Ct. Cases | 1929/2015    | 324436/2016 | BSES RAJDHANI POWER LTD. Vs. RAM KUMAR              | /0 (Mundka)              |
| <b>Misc. cases/purpose</b> |           |              |             |   |                          |
| 9                          | Ct. Cases | 1949/2015    | 323383/2016 | BSES RAJDHANI POWER LTD. Vs. OMKAR                  | /0                       |
| <b>Misc./ Appearance</b>   |           |              |             |   |                          |
| 10                         | Ct. Cases | 1976/2015    | 322992/2016 | BSES YAMUNA POWER LTD. Vs. MOHD. ABBAS              | /0 (Chandni Mahal)       |
| 11                         | Ct. Cases | 2044/2015    | 327150/2016 | BSES RAJDHANI POWER LTD. Vs. RAJJAN LAL             | /0 (Mundka)              |
| 12                         | Ct. Cases | 2071/2015    | 323584/2016 | BSES YAMUNA POWER LTD. Vs. SALMAN ANR.              | /0 (Chandni Mahal)       |
| 13                         | Ct. Cases | 47/2016      | 325073/2016 | BSES RAJDHANI POWER LTD. Vs. MUSLIM KHAN            | /0 (Mundka)              |
| 14                         | Ct. Cases | 1423/2016    | 326133/2016 | BSES YAMUNA POWER LIMITED Vs. NAZIM ORS             | /0                       |
| 15                         | Ct. Cases | 1536/2016    | 324866/2016 | BSES RAJDHANI POWER LTD. Vs. MEENU                  | /0                       |
| 16                         | Ct. Cases | 2083/2016    | 323230/2016 | BSES RAJDHANI POWER LTD. Vs. RISHI KINA             | /0                       |
| 17                         | Ct. Cases |              | 327349/2016 | BSES RAJDHANI POWER LTD. Vs. NAFEEES                | /0                       |
| 18                         | Ct. Cases |              | 327608/2016 | BSES RAJDHANI POWER LTD. Vs. RAJESH                 | /0                       |
| 19                         | Ct. Cases |              | 328008/2016 | TATA POWER DELHI DISTRIBUTION LTD. Vs. PUSHPA       | /0                       |
| 20                         | Ct. Cases |              | 328010/2016 | TATA POWER DELHI DISTRIBUTION LTD. Vs. MOHD. ABID   | /0                       |
| <b>Misc. cases/purpose</b> |           |              |             |   |                          |
| 21                         | Ct. Cases |              | 328631/2016 | BSES RAJDHANI POWER LTD. Vs. FAKIR CHAND            | /0                       |
| <b>Misc./ Appearance</b>   |           |              |             |   |                          |
| 22                         | Ct. Cases |              | 328640/2016 | TATA POWER DELHI DISTRIBUTION LTD. Vs. RAMESH       | /0                       |
| 23                         | Ct. Cases |              | 328877/2016 | BSES YAMUNA POWER LTD. Vs. SURJIT SINGH AND ANR     | /0                       |
| 24                         | Ct. Cases |              | 1906/2017   | BSES RAJDHANI POWER LTD. Vs. DHEERAJ RANA           | /0                       |
| 25                         | SC        |              | 516/2018    | STATE Vs. SHAKEEL AHMAD AND ORS.                    | 99 /2017 (Chandni Mahal) |



# Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:49

5<sup>th</sup> floor

| S.No. | Case Type | Old Case No. | Case No. | Title   | FIR/PS                            |
|-------|-----------|--------------|----------|---|-----------------------------------|
| 26    | Ct. Cases |              | 100/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. SUNITA               | /0 (Timar Pur)                    |
| 27    | Ct. Cases |              | 101/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. RASHMI @ RASHMI DEVI | /0 ()                             |
| 28    | Ct. Cases |              | 102/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. RAJPAL               | /0 (Subzi Mandi) 03.9.2020        |
| 29    | Ct. Cases |              | 103/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. KIRAN KUMAR          | /0 ()                             |
| 30    | Ct. Cases |              | 104/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. SWATI                | /0 (Burari)                       |
| 31    | Ct. Cases |              | 105/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. AMIT                 | /0 (Civil Lines)                  |
| 32    | Ct. Cases |              | 106/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. MOHD. YASEEN         | /0 (Sarai Rohilla)                |
| 33    | Ct. Cases |              | 107/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. ISTHAK               | /0 () 04.9.2020                   |
| 34    | Ct. Cases |              | 108/2019 | TATA POWER DELHI DISTRIBUTION LTD. Vs. ANIL GUPTA           | /0 ()                             |
| 35    | SC        |              | 283/2019 | STATE Vs. MAHENDER PAL SINGH                                | 213 /2017 (Sadar Bazar) 27.5.2020 |
| 36    | SC        |              | 337/2019 | STATE Vs. SANJEEV KUMAR                                     | 431 /2017 (Kashmere Gate)         |

**Charge**

|    |    |  |            |                        |                                     |
|----|----|--|------------|------------------------|-------------------------------------|
| 37 | SC |  | 28933/2016 | STATE Vs. MOHD. SHAHID | 32 /2015 (Bara Hindu Rao) 05.5.2020 |
|----|----|--|------------|------------------------|-------------------------------------|

**Prosecution Evidence**

|    |           |          |             |  |                               |
|----|-----------|----------|-------------|--|-------------------------------|
| 38 | Ct. Cases | 563/2014 | 323606/2016 | BSES RAJDHANI POWER LIMITED Vs. RAM SUDHAR | /0 (Mundka) 27.5.2020         |
| 39 | Ct. Cases | 694/2015 | 326248/2016 | BSES RAJDHANI POWER LIMITED Vs. SANGEETA   | /0 (Punjabi Bagh)             |
| 40 | SC        | 35/2015  | 28418/2016  | STATE Vs. ANITA                            | 142 /2014 (Kotwali) 27.5.2020 |
| 41 | SC        |          | 1032/2018   | STATE Vs. SAIRA                            | 506 /2016 (I.P. Estate)       |

**Misc. Arguments**

|    |           |  |             |   |                  |
|----|-----------|--|-------------|---|------------------|
| 42 | Ct. Cases |  | 328015/2016 | BSES RAJDHANI POWER LTD. Vs. CHAMAN LAL | /0 03.6.2020     |
| 43 | Ct. Cases |  | 328196/2016 | BSES RAJDHANI POWER LTD. Vs. SAMEENA    | /0               |
| 44 | Ct. Cases |  | 1291/2017   | BSES RAJDHANI POWER LTD. Vs. NAIN KAUR  | /0 (Tilak Nagar) |

**Final Arguments**

|    |    |  |          |                       |                                   |
|----|----|--|----------|-----------------------|-----------------------------------|
| 45 | SC |  | 319/2018 | STATE Vs. ANISH KUMAR | 963 /2015 (NIHAL VIHAR) 16.4.2020 |
|----|----|--|----------|-----------------------|-----------------------------------|

**Consideration**

|    |           |  |           |   |                  |
|----|-----------|--|-----------|---|------------------|
| 46 | Ct. Cases |  | 1028/2019 | BSES YAMUNA POWER LTD. Vs. MOHD IKRAN AND ANR   | /0 ()            |
| 47 | Ct. Cases |  | 1029/2019 | BSES YAMUNA POWER LTD. Vs. UMA                  | /0 () 18.4.2020  |
| 48 | Ct. Cases |  | 1030/2019 | BSES YAMUNA POWER LTD. Vs. RHESHA               | /0 ()            |
| 49 | Ct. Cases |  | 1036/2019 | BSES YAMUNA POWER LTD. Vs. LATIF AHMED AND ORS. | /0 (Jama Masjid) |

50 M.No. 43/19 BYPL vs ARbaz  
 51 M.No 05/20 BYPL vs Md. Salim  
 52 M.No. 7/20 BYPL vs Asad  
 53 M.No. 06/20 -do vs Parvez  
 17.04.2020



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. TAPASYA AGARWAL  
Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:73**

23/6/20

| S.No.                      | Case Type | Old Case No. | Case No.    | Title  | FIR/PS              |
|----------------------------|-----------|--------------|-------------|--|---------------------|
| <b>Misc./ Appearance</b>   |           |              |             |  |                     |
| 1                          | Ct. Cases | 1955/2015    | 536211/2016 | SUMEET SINGH SETHI Vs. MS MAX STAR INFOTECH  | /0 (Darya Ganj)     |
| 2                          | Ct. Cases | 849/2015     | 534580/2016 | SMT. SANGEETA SHARMA Vs. RAJVIR SINGH  | /0 (Roop Nagar)     |
| 3                          | Ct. Cases | 2839/2015    | 529264/2016 | JASMEET WALIA Vs. NARESH ARORA   | /0 (Pahar Ganj)     |
| 4                          | Ct. Cases | 1991/2016    | 534859/2016 | MS NPR FINANCE LTD. Vs. HANSRAM  | /0 (Karol Bagh)     |
| 5                          | Ct. Cases | 1990/2016    | 534861/2016 | MS NPR FINANCE LTD. Vs. RAGHUVVEER   | /0 (Karol Bagh)     |
| 6                          | Ct. Cases | 1989/2016    | 534862/2016 | MS NPR FINANCE LTD. Vs. RAMBIR   | /0 (Karol Bagh)     |
| 7                          | Ct. Cases | 1988/2016    | 534863/2016 | MS NPR FINANCE LTD. Vs. VINOD KUMAR  | /0 (Karol Bagh)     |
| 8                          | Ct. Cases | 1987/2016    | 534864/2016 | MS NPR FINANCE LTD. Vs. MANOJ KUMAR  | /0 (Karol Bagh)     |
| 9                          | Ct. Cases | 1986/2016    | 534865/2016 | MS NPR FINANCE LTD. Vs. LAKHAN   | /0 (Karol Bagh)     |
| 10                         | Ct. Cases | 1985/2016    | 534866/2016 | MS NPR FINANCE LTD. Vs. AJADH SINGH  | /0 (Karol Bagh)     |
| 11                         | Ct. Cases | 1984/2016    | 534867/2016 | MS NPR FINANCE LTD. Vs. JAGVIR   | /0 (Karol Bagh)     |
| 12                         | Ct. Cases | 1983/2016    | 534868/2016 | MS NPR FINANCE LTD. Vs. NAVAL  | /0 (Karol Bagh)     |
| 13                         | Ct. Cases |              | 5223/2016   | UNI LIFE KIND Vs. STAR MAX LTD CORPOR  | /0 (Darya Ganj)     |
| 14                         | Ct. Cases |              | 3384/2017   | BAJAJ FIN LTD. Vs. JAI VIR SINGH   | /0 (Darya Ganj)     |
| 15                         | Ct. Cases |              | 539851/2016 | ANIL KATYAL Vs. ANIL KUMAR   | /0 (Sarai Rohilla)  |
| 16                         | Ct. Cases |              | 540760/2016 | BANSAL CREDITS LIMITED Vs. NADEEM  | /0 (Darya Ganj)     |
| 17                         | Ct. Cases |              | 541864/2016 | NEEL KAMAL APPARELS INDIA PVT LTD Vs. VICKY KUMAR JAISWAL  | /0 (Kotwali)        |
| <b>Misc. cases/purpose</b> |           |              |             |  |                     |
| 18                         | Ct. Cases |              | 60/2016     | RAJESH KUMAR Vs. HARPAL SINGH  | /0 (Subzi Mandi)    |
| <b>Misc./ Appearance</b>   |           |              |             |  |                     |
| 19                         | Ct. Cases |              | 70/2016     | BATRA NOVELTIES Vs. ANUJ SHARMA  | /0 (Sadar Bazar)    |
| 20                         | Ct. Cases |              | 3559/2017   | INDUSIND BANK LIMITED Vs. VIRENDER KUMAR   | /0 (Karol Bagh)     |
| 21                         | Ct. Cases |              | 4800/2017   | M/S POOJA DESIGNERS PVT LTD Vs. RAMESH CHAND GOYAL M/S GOYAL SAREE EMPORIUM                              | /0 (Kotwali)        |
| 22                         | Ct. Cases |              | 6004/2017   | SIROHI HOME PRODUCTS PRIVATE LIMITED Vs. NISHA   | /0 (Rajinder Nagar) |
| 23                         | Ct. Cases |              | 6227/2017   | SHARDA GOEL PROP M/S SHREE RADHEY INTERNATIONAL Vs. TONY MATHUR PROP SHIV ELECTRICAL AND HOME APPLIANCES | /0 (Roop Nagar)     |
| <b>Misc. cases/purpose</b> |           |              |             |  |                     |
| 24                         | Ct. Cases |              | 7190/2017   | UMRAO SINGH KHOYE WALE Vs. SHYAM LASSI WALA  | /0 (Kotwali)        |
| 25                         | Ct. Cases |              | 7655/2017   | POOJA FINE LEASE LTD Vs. RAMA DEVI   | /0 (Rajinder Nagar) |
| 26                         | Ct. Cases |              | 9656/2017   | AKSHAY JAIN Vs. RAJAT JAIN   | /0 (Karol Bagh)     |
| <b>Misc./ Appearance</b>   |           |              |             |  |                     |
| 27                         | Ct. Cases |              | 10105/2017  | CAPITAL FIRST LIMITED Vs. U LIKE FURNITURE   | /0 (Rajinder Nagar) |
| 28                         | Ct. Cases |              | 10107/2017  | CAPITAL FIRST LIMITED Vs. NAVEEN MALHOTRA  | /0 (Rajinder Nagar) |
| 29                         | Ct. Cases |              | 9902/2018   | M/S SUGAM PARIVHAN PVT.LTD Vs. LALHRIATPUJA  | /0 (Darya Ganj)     |
| <b>Misc. cases/purpose</b> |           |              |             |  |                     |
| 30                         | Ct. Cases |              | 19013/2018  | AJIT KUMAR AND SONS Vs. SHIVA INTERNATIONAL  | /2018 (Kotwali)     |
| <b>Misc./ Appearance</b>   |           |              |             |  |                     |

- 23/6/20



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. TAPASYA AGARWAL  
Metropolitan Magistrate**

**Criminal Cause List Dated 24-03-2020 Total Cases:73**

| S.No.                      | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                 |
|----------------------------|-----------|--------------|------------|---|------------------------|
| 31                         | Ct. Cases |              | 1393/2019  | THE KANGRA CO-OPERATIVE BANK LTD Vs. HARVINDER SINGH                    | /2019 (Pahar Ganj)     |
| 32                         | Ct. Cases |              | 1394/2019  | THE KANGRA CO-OPERATIVE BANK LTD Vs. HARDIT SINGH                       | /2019 (Pahar Ganj)     |
| <b>Misc. cases/purpose</b> |           |              |            |   |                        |
| 33                         | Ct. Cases |              | 1545/2019  | PRAMOD KUCHHAL Vs. JAI GOPAL  | /2019 ()               |
| 34                         | Ct. Cases |              | 1546/2019  | PRAMOD KUCHHAL Vs. JAI GOPAL  | /2019 ()               |
| <b>Misc./ Appearance</b>   |           |              |            |   |                        |
| 35                         | Ct. Cases |              | 3777/2019  | PRAVEEN KUMAR GUPTA Vs. AGAM SOOD                                       | /2019 ()               |
| <b>Misc. cases/purpose</b> |           |              |            |   |                        |
| 36                         | Ct. Cases |              | 3784/2019  | GOMTI TEXTILES Vs. TWINKLE EXCLUSIVE                                    | /2019 ()               |
| <b>Misc./ Appearance</b>   |           |              |            |   |                        |
| 37                         | Ct. Cases |              | 5874/2019  | SUSHIL KUMAR Vs. ANMOL GROUP OF ENGINEER                                | /2019 (Burari)         |
| 38                         | Ct. Cases |              | 6592/2019  | P P JEWELLERS RETAIL PVT.LTD Vs. MOHD FURKAN ABBAS @ SAHIL ABBAS @ RAJA | /2019 (Karol Bagh)     |
| 39                         | Ct. Cases |              | 7310/2019  | DEV RAJ AGGARWAL Vs. JIYA LAL SAHA                                      | /2019 (DBG Road)       |
| 40                         | Ct. Cases |              | 7490/2019  | PARAS APPLIANCES Vs. S K KABIL  | /2019 (Roop Nagar)     |
| 41                         | Ct. Cases |              | 7835/2019  | PRADEEP GUPTA Vs. MOHIT VIJ   | /0 ()                  |
| 42                         | Ct. Cases |              | 7836/2019  | RAM BAKSH Vs. MOHIT VIJ   | /0 ()                  |
| 43                         | Ct. Cases |              | 7839/2019  | UNIQUE INTERNATIONAL Vs. MANISH   | /0 ()                  |
| 44                         | Ct. Cases |              | 8760/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. ANKIT ANAND                | /2019 (Kashmere Gate)  |
| 45                         | Ct. Cases |              | 8932/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. SUNITA                     | /2019 (Kashmere Gate)  |
| 46                         | Ct. Cases |              | 8933/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. TARUN KUMAR                | /2019 ()               |
| 47                         | Ct. Cases |              | 8936/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. NAIM AHMED                 | /2019 ()               |
| 48                         | Ct. Cases |              | 8937/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. ANISH AHMED                | /2019 ()               |
| 49                         | Ct. Cases |              | 8938/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. RITIKA NAUHAL              | /2019 ()               |
| 50                         | Ct. Cases |              | 8939/2019  | DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. YOGESH KUMAR               | /2019 ()               |
| 51                         | Ct. Cases |              | 9142/2019  | CONVENT PUBLICATIONS Vs. MAA SARASWATI ENTERPRISES                      | /2019 ()               |
| 52                         | Ct. Cases |              | 9338/2019  | THE KANGRA CO OPERATIVE BANK LTD Vs. ASHOK KUMAR                        | /2019 (Pahar Ganj)     |
| 53                         | Ct. Cases |              | 9339/2019  | THE KANGRA CO OPERATIVE BANK LTD Vs. HARISH KUAMR SINGH                 | /2019 ()               |
| 54                         | Ct. Cases |              | 9340/2019  | KANGRA COOPERATIVE BANK Vs. HARISH KUAMR SINGH                          | /2019 ()               |
| 55                         | Ct. Cases |              | 9341/2019  | THE KANGRA CO OPERATIVE BANK LTD Vs. HARISH KUMAR SINGH                 | /2019 ()               |
| 56                         | Ct. Cases |              | 9342/2019  | THE KANGRA CO OPERATIVE BANK LTD Vs. HARISH KUMAR SINGH                 | /2019 ()               |
| 57                         | Ct. Cases |              | 9416/2019  | SHAKUNTALA JAIN Vs. ROMA KHANDELWAL                                     | /2019 ()               |
| 58                         | Ct. Cases |              | 9740/2019  | SUMESH GOSWAMI Vs. ROHIT TANEJA   | /2019 ()               |
| 59                         | Ct. Cases |              | 10974/2019 | SIROHI HOME PRODUCTS PRIVATE LIMITED Vs. GUNJAN CHAUDHARY               | /2019 (Rajinder Nagar) |

-23/6/20



Room No. 201

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Kapil Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:37**

| S.No.  | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                                |
|--|-----------|--------------|-------------|---|---------------------------------------|
| <b>Misc./ Appearance</b>                       |           |              |             |   |                                       |
| 1  | Cr. Case  | 1/3/2013     | 297776/2016 | STATE Vs. 1.MANO HAR LAL 2.PADAM 3. MADAN LAL | 51 /2012 (Nabi Karim)                 |
| <b>Misc. cases/purpose</b>                     |           |              |             |   |                                       |
| 2  | Cr. Case  | 61/1/2013    | 287179/2016 | SRI RAM Vs. VEENA                             | /0 (Nabi Karim)                       |
| 3  | Cr. Case  | 762/D/2015   | 292050/2016 | STATE Vs. TEK BAHADUR ETC.                    | 621 /2015 (Darya Ganj)                |
| 4  | Ct. Cases | 11N/1/2016   | 526278/2016 | SANATAN Vs. SMT. PUSHPA                       | /0 (Nabi Karim)                       |
| <b>Misc./ Appearance</b>                       |           |              |             |   |                                       |
| 5  | Ct. Cases |              | 16612/2017  | SANJAY CHAUDHARY Vs. POOJA GOYAL              | /0 (Roop Nagar) <b>22/6/20</b>        |
| <b>( Main Matter : Ct. Cases/0030067/2017)</b> |           |              |             |   |                                       |
| 6  | Cr. Case  |              | 3704/2018   | STATE Vs. MOHD. MUJAHID                       | 239 /2017 (Darya Ganj)                |
| 7  | Cr. Case  |              | 45/2019     | STATE Vs. UNTRACE                             | 265 /2017 (Roop Nagar)                |
| 8  | Cr. Case  |              | 2446/2019   | STATE Vs. PARDEEP @ KALA                      | 67 /2018 (Roop Nagar)                 |
| <b>Misc. cases/purpose</b>                     |           |              |             |   |                                       |
| 9  | Cr. Case  |              | 3131/2019   | STATE Vs. NINAY                               | 18 /2019 (Darya Ganj)                 |
| 10   | Ct. Cases |              | 2288/2019   | PANKAJ JANGIRA Vs. PRAVEEN KUMAR JAIN         | /2019 ()                              |
| 11   | Cr. Case  |              | 4269/2019   | STATE Vs. VINAY                               | 05 /2019 (Darya Ganj)                 |
| <b>Misc./ Appearance</b>                       |           |              |             |   |                                       |
| 12   | Cr. Case  |              | 7232/2019   | STATE Vs. UNTRACE                             | 178 /2018 () <b>22/6/20</b>           |
| <b>Misc. cases/purpose</b>                     |           |              |             |   |                                       |
| 13   | Ct. Cases |              | 5639/2019   | STATE Vs. ANIL BHATIA                         | /2019 (Nabi Karim)                    |
| <b>Misc./ Appearance</b>                       |           |              |             |   |                                       |
| 14   | Ct. Cases |              | 9635/2019   | SHANKAR LAL Vs. QAISER IBRAHIM                | /2019 (Darya Ganj)                    |
| 15   | Cr. Case  |              | 12599/2019  | STATE Vs. VIPIN MALIK                         | 132 /2019 (Darya Ganj)                |
| 16   | Ct. Cases |              | 10990/2019  | SNEHAL CHAUHAN Vs. RAHUL CHAUHAN              | /2019 ()                              |
| <b>Charge</b>                                  |           |              |             |   |                                       |
| 17   | Cr. Case  |              | 15674/2018  | STATE Vs. SURAJ                               | 188 /2017 (Roop Nagar)                |
| 18   | Cr. Case  |              | 1039/2019   | STATE Vs. ZAHEER ALAM                         | 190 /2016 (Darya Ganj)                |
| 19   | Cr. Case  |              | 7121/2019   | STATE Vs. RAVI                                | 311 /2018 (Nabi Karim)                |
| 20   | Cr. Case  |              | 10575/2019  | STATE Vs. SACHIN@SONU                         | 109 /2019 ()                          |
| <b>Prosecution Evidence</b>                    |           |              |             |   |                                       |
| 21   | Cr. Case  | 2/ST/2012    | 297481/2016 | STATE Vs. RAM LAL                             | 78 /2012 (Roop Nagar)                 |
| 22   | Cr. Case  | 67/ST/2014   | 287516/2016 | STATE Vs. RAM LAL KANOJIYA                    | 256 /2013 (Roop Nagar) <b>22/6/20</b> |
| 23   | Cr. Case  | 442/D/2015   | 300888/2016 | STATE Vs. M. C MITTAL                         | 208 /2009 (Darya Ganj)                |
| 24   | Cr. Case  | 61/D/2015    | 295667/2016 | STATE Vs. ZISHANUDDIN @ ZISHAN                | 0 /2014 (Darya Ganj)                  |
| 25   | Cr. Case  | 164/D/2015   | 296587/2016 | STATE Vs. MOHD.SHAHWAZ                        | 394 /2014 (Darya Ganj)                |
| 26   | Cr. Case  |              | 9631/2017   | STATE Vs. BHAGWATI                            | 40 /2017 (Darya Ganj)                 |
| 27   | Cr. Case  |              | 10817/2017  | STATE Vs. SAGAR KUMAR                         | 138 /2016 (Roop Nagar)                |
| <b>( Main Matter : Cr. Case/0021770/2017)</b>  |           |              |             |   |                                       |
| 28   | Cr. Case  |              | 11097/2017  | STATE Vs. RAM LAL                             | 15 /2017 (Roop Nagar)                 |
| <b>( Main Matter : Cr. Case/0022238/2017)</b>  |           |              |             |   |                                       |
| 29   | Cr. Case  |              | 3981/2018   | STATE Vs. MOHD. FAHIM                         | 32 /2018 (Darya Ganj)                 |
| 30   | Cr. Case  |              | 5139/2018   | STATE Vs. OMVEER                              | 218 /17 (Roop Nagar)                  |
| <b>( Main Matter : Cr. Case/0012923/2018)</b>  |           |              |             |   |                                       |
| 31   | Cr. Case  |              | 232/2019    | STATE Vs. MOHD SADAF SAIFI                    | 48 /2018 () <b>22/6/20</b>            |
| 32   | Ct. Cases |              | 5103/2019   | GEETA Vs. ALPS COSMETICS CLINIC PVT LTD       | /2019 (Roop Nagar)                    |
| 33   | Cr. Case  |              | 10676/2019  | STATE Vs. G V RAMANNA                         | 188 /2019 (Nabi Karim)                |



**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Kapil Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:37**

| S.No.                       | Case Type | Old Case No. | Case No.    | Title   | FIR/PS                     |
|-----------------------------|-----------|--------------|-------------|---|----------------------------|
| 34                          | Cr. Case  |              | 12705/2019  | STATE Vs. PANKAJ MOHAN GUPTA                    | 275 /2018 (Nabi Karim)     |
| <b>Statement of Accused</b> |           |              |             |   |                            |
| 35                          | Cr. Case  | 1/ST/2011    | 298033/2016 | STATE Vs. SUBHASH KUMAR                         | 213 /2010 (Roop Nagar)     |
| 36                          | Cr. Case  | 218/3/2012   | 296950/2016 | STATE Vs. 1.MD. SAJJAD @ GUDDU 2. INTEKHAB ALAM | 167 /2012 (Nabi Karim)     |
| <b>Final Arguments</b>      |           |              |             |   |                            |
| 37                          | Cr. Case  | 25/IT/2014   | 297762/2016 | STATE Vs. DAIZY @ SEHNAZ                        | 151 /2009 (Rajinder Nagar) |

20/6/20



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:24

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | CS SCJ    | 266/2016     | 1115/16  | MOHAMMAD AMIN Vs. ABDUL MAJID 4/6/20                               |
| 2                                    | EX        | 0M-02/2016   | 97568/16 | PUNJAB SIND BANK Vs. KULDEEP SINGH 6/6/20                          |
| 3                                    | CS SCJ    |              | 3051/18  | STATE BANK OF INDIA Vs. JAGDISH SINGH 30/6/20                      |
| 4                                    | CS SCJ    |              | 490/19   | RAKESH KANSAL Vs. DINESH KUMAR 30/7/20                             |
| 5                                    | CS SCJ    |              | 1365/19  | M/S ICICI BANK LIMITED Vs. PAWAN 30/6/20                           |
| 6                                    | CS SCJ    |              | 1678/19  | M/S ICICI BANK LIMITED Vs. NIKHIL GULSIA 6/7/20                    |
| 7                                    | CS SCJ    |              | 2493/19  | ICICI BANK LIMITED Vs. BHUPENDRA SINGH 6/7/20                      |
| 8                                    | CS SCJ    |              | 2708/19  | ICICI BANK LIMITED Vs. KRISHAN TANWAR 22/7/20                      |
| 9                                    | CS SCJ    |              | 2711/19  | ICICI BANK LIMITED Vs. OM PARKASH 23/7/20                          |
| 10                                   | CS SCJ    |              | 3376/19  | CANARA BANK Vs. SADIA ANJUM 23/7/20                                |
| 11                                   | EX        |              | 2469/19  | KOTAK MAHINDRA BANK LTD. Vs. HITESH RAMESHCHANDRA KASHYAP 6/7/20   |
| 12                                   | EX        |              | 2471/19  | KOTAK MAHINDRA BANK LTD. Vs. MOHD. JAVED 6/7/20                    |
| 13                                   | CS SCJ    |              | 498/20   | SARITA DEVI Vs. BALJEET SINGH 6/6/20                               |
| <b>Issues</b>                        |           |              |          |  |
| 14                                   | CS SCJ    |              | 2538/17  | MOHD. ALI Vs. NAUSHAD AHMED 8/7/20                                 |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 15                                   | CS SCJ    |              | 1109/17  | ANWAR AHMED Vs. MOHD. TAQI 18/7/20                                 |
| 16                                   | CS SCJ    |              | 1774/17  | MANOJ YADAV Vs. SUNDER LAL JAIN 20/7/20                            |
| 17                                   | CS SCJ    |              | 2131/18  | M/S ICICI BANK LIMITED Vs. SURENDRA DUGGAR 20/7/20                 |
| 18                                   | CS SCJ    |              | 2483/18  | SMT. URMESH RATHORE Vs. MADAN RATHORE 21/7/20                      |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 19                                   | CS SCJ    |              | 3702/18  | SUBHASH GUPTA Vs. HANUMAN MANDIR COMMITTEE(REGD) 14/7/20           |
| 20                                   | CS SCJ    |              | 1599/19  | CHANDRAKANTA Vs. PREM NATH 1/7/20                                  |
| <b>Final Arguments</b>               |           |              |          |  |
| 21                                   | CS SCJ    | 16/2015      | 97704/16 | UCO BANK Vs. DEVENDRA KUMAR SHARMA @ DEVINDER KUMAR SHARMA 26/5/20 |
| 22                                   | CS SCJ    | 137/2016     | 96441/16 | ALKA RASTOGI Vs. PRAMOD KUMAR SHARMA 23/5/20                       |
| 23                                   | CS SCJ    |              | 2282/16  | S.K. JAIN Vs. KAPSONS ENTERPRISES 16/5/20                          |
| <b>Judgement</b>                     |           |              |          |  |
| 24                                   | CS SCJ    |              | 1687/17  | ICICI BANK LTD Vs. NIRMIT BAJAJ 28/5/20                            |



**Senior Civil Judge cum RC, Central, THC**  
**IN THE COURT OF Sh. Shirish Aggarwal**  
**Additional Rent Controller**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:16**

| S.No.                                | Case Type   | Old Case No. | Case No. | Title   |
|--------------------------------------|-------------|--------------|----------|---|
| <b>Misc. cases/purpose</b>           |             |              |          |   |
| 1                                    | RC ARC      | E-974/2014   | 79050/16 | RAJENDER KUMAR LOHIA Vs. SUNITA MAINI ORS -27.07.20     |
| 2                                    | EX          |              | 2179/19  | RAKESH RAWAT Vs. NARENDER KUMAR' 31.07.20               |
| 3                                    | EX          |              | 2290/19  | ELOFIC INDUSTRIES INDIA Vs. SHELLY VERMA 31.07.20       |
| 4                                    | RC ARC      |              | 812/19   | AKSHAY FOUNDATION Vs. PREM CHAND SHARMA                 |
| 5                                    | RC ARC      |              | 813/19   | AKSHAY FOUNDATION Vs. ASHOK KUMAR NARESH KUMAR 29.07.20 |
| 6                                    | RC ARC      |              | 814/19   | AKSHAY FOUNDATION Vs. BEENA SHARMA                      |
| 7                                    | RC ARC      |              | 815/19   | AKSHAY FOUNDATION Vs. ANIL KUMAR SHARMA                 |
| 8                                    | RC ARC      |              | 816/19   | AKSHAY FOUNDATION Vs. RAHMAT ALI                        |
| 9                                    | Misc RC ARC |              | 1/20     | ANIL KAMBLE Vs. ROHTASH KUMAR → 23.07.20                |
| 10                                   | EX          |              | 118/20   | POOJA SONI Vs. KARAN AHUJA → 31.07.20.                  |
| <b>Plaintiff/Petitioner Evidence</b> |             |              |          |   |
| 11                                   | RC ARC      | E-543/2014   | 77174/16 | CHANAN KAUR Vs. ABDUL HAROON 13.08.20.                  |
| 12                                   | RC ARC      |              | 38/19    | SITWAT KHALID Vs. HARJEET KAUR 13.08.20.                |
| <b>Defendant/Respondent Evidence</b> |             |              |          |   |
| 13                                   | RC ARC      | E-115/2014   | 78588/16 | NATHU RAM Vs. KUNNA DEVI -04.08.20.                     |
| <b>Misc. Arguments</b>               |             |              |          |   |
| 14                                   | RC ARC      | E-402/2014   | 77178/16 | VIRENDER KUMAR DALMIA Vs. MS DELHI BARWALA GOODS-ANR    |
| 15                                   | RC ARC      | 1071/2014    | 78947/16 | KHADIJA BI ORS Vs. MOHD NAEEM ORS 21.09.20              |
| 16                                   | RC ARC      |              | 593/19   | HASEEN BANO Vs. OM PRAKASH                              |



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Neelofer Abida perveen**  
**ASJ/SPECIAL JUDGE(NDPS)**  
**Criminal Cause List Dated 24-03-2020 Total Cases:8**

| S.No.                       | Case Type | Old Case No. | Case No.   | Title   | FIR/PS                              |
|-----------------------------|-----------|--------------|------------|---|-------------------------------------|
| <b>Misc./ Appearance</b>    |           |              |            |   |                                     |
| 1                           | CA        |              | 333/2019   | FIROZ AHMED Vs. STATE(GOVT. OF NCT DELHI)     | 20-4-20<br>70 (I.P. Estate)         |
| <b>Prosecution Evidence</b> |           |              |            |   |                                     |
| 2                           | SC        |              | 340/2018   | STATE Vs. INTEKHABUR RAHMAN @ BALI ETC.       | 11-8-2020<br>719 /2015 (Darya Ganj) |
| 3                           | SC        |              | 753/2019   | STATE Vs. RAHUL                               | 56-2-2020<br>07/2019 (DBG Road)     |
| 4                           | SC        |              | 856/2019   | STATE Vs. Md. Rizwan @ Raju and Md. Shahnawaj | 4-7-2020<br>262/2019 (Nabi Karim)   |
| <b>Statement of Accused</b> |           |              |            |   |                                     |
| 5                           | SC        | 46/2013      | 27500/2016 | STATE Vs. MOHD NADEEM                         | 13-4-2020<br>19/2013 (Lahori Gate)  |
| <b>Arguments</b>            |           |              |            |   |                                     |
| 6                           | CA        |              | 232/2019   | VIRENDER SINGH RAWAT Vs. STATE AND ANR.       | 21-7-2020<br>70                     |
| 7                           | CA        |              | 319/2019   | AVTAR SINGH Vs. STATE                         | 22-7-2020<br>6 (Suzi Mandi)         |
| <b>Final Arguments</b>      |           |              |            |   |                                     |
| 8                           | CA        |              | 330/2019   | KAILASH CHAND Vs. STATE                       | 23-7-2020<br>70 (Civil Lines)       |



~~Additional District Judge (ADJ)~~  
 Chief Metropolitan Magistrate, Central, THC  
 IN THE COURT OF MR. AJEET NARAYAN  
 Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:102

30-6-20

| S.No.                   | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                  |
|-------------------------|-----------|--------------|-------------|--|-------------------------|
| <b>Misc. Appearance</b> |           |              |             |  |                         |
| 1                       | Ct. Cases | 569/1/2015   | 511607/2016 | MS AURAM FASHION PVT. LTD Vs. MS MV CLOTHING COMPANY | /0 (Darya Ganj) 30-6-20 |
| 2                       | Ct. Cases | 828/1/2015   | 525905/2016 | BANSAL CREDIT LTD Vs. JISHAN                         | /0 (Darya Ganj)         |
| 3                       | Ct. Cases | 238/1/2015   | 521759/2016 | MS AURAM FASHION PVT. LTD Vs. MS MV CLOTHING COMPANY | /0 (Darya Ganj)         |
| 4                       | Ct. Cases | 390/1/2015   | 514603/2016 | NIRMAL KUMAR Vs. YASHPAL ARORA                       | /0 (Pahar Ganj)         |
| 5                       | Ct. Cases | 139/1/2016   | 533209/2016 | DS GREEN AGROTECH PVT.LTD Vs. MS NEW SHIVANI SEEDS   | /0 (Darya Ganj)         |
| 6                       | Ct. Cases |              | 538749/2016 | SUNITA BEDI Vs. S K G DOORS PVT LTD                  | /0 (Karol Bagh)         |
| 7                       | Ct. Cases |              | 81/2016     | SURESH SINGHAL Vs. SUNEET GUPTA                      | /0 (Kotwali)            |
| 8                       | Ct. Cases |              | 6635/2017   | THE KRISHNA CO-OP Vs. PAWAN KUMAR                    | /()                     |
| 9                       | Ct. Cases |              | 6661/2017   | VED PRAKASH DUBEY Vs. RIHAN CHAUDHARY                | /0 (Subzi Mandi)        |
| 10                      | Ct. Cases |              | 6955/2017   | SONU Vs. SURESH KUMAR GOEL                           | /0 (Subzi Mandi)        |
| 11                      | Ct. Cases |              | 11063/2017  | VIJAY KUMAR Vs. VICKEY DHAWAN                        | /0 (Nabi Karim)         |
| 12                      | Ct. Cases |              | 11193/2017  | VISHAL Vs. SAWAN GOYAL                               | /0 (Burai)              |
| 13                      | Ct. Cases |              | 11859/2017  | RITA BALWANI Vs. SHRI RITESH CHAUHAN                 | /0 (Kashmere Gate)      |
| 14                      | Ct. Cases |              | 11864/2017  | RITA BALWANI Vs. SHRI RITESH CHAUHAN                 | /0 (Hauz Qazi)          |
| 15                      | Ct. Cases |              | 11865/2017  | RITA BALWANI Vs. RITESH CHAUHAN                      | /0 (Kashmere Gate)      |
| 16                      | Ct. Cases |              | 14501/2017  | CHOLAMANDALAM INVESTMENT Vs. KIRTI SAINANI           | /0 (Pahar Ganj)         |
| 17                      | Ct. Cases |              | 14503/2017  | CHOLAMANDALAM INVESTMENT Vs. MILESTONE STRUCTURE     | /0 (Pahar Ganj)         |
| 18                      | Ct. Cases |              | 14507/2017  | CHOLAMANDALAM INVESTMENT Vs. PAWAN KUMAR             | /0 (Pahar Ganj)         |
| 19                      | Ct. Cases |              | 6811/2018   | ELITE TRADERS Vs. ZONE 07                            | /0 (Hauz Qazi)          |
| 20                      | Ct. Cases |              | 9304/2018   | RAJESH JAIN Vs. YOGESH JAIN                          | /0 (Sadar Bazar)        |
| 21                      | Ct. Cases |              | 9328/2018   | SUMITOMO CHEMICAL INDIA Vs. RINKU TRADING CO         | /0 (Prashad Nagar)      |
| 22                      | Ct. Cases |              | 10537/2018  | TREND SETTERS Vs. H A BOOKS HOUSE                    | NA/2018 ()              |
| 23                      | Ct. Cases |              | 13207/2018  | NIZAMUDDIN Vs. MAHMOOD                               | /2018 (Subzi Mandi)     |
| 24                      | Ct. Cases |              | 13323/2018  | RAJENDER KUMAR MALHOTRA Vs. RAMESH PANDEY            | /2018 (Kotwali)         |
| 25                      | Ct. Cases |              | 14360/2018  | POOJA FINELEASE LTD Vs. DHARMENDAR SINGH             | /2018 ()                |
| 26                      | Ct. Cases |              | 14790/2018  | SURESH KHANDELWAL Vs. RAMINDER SINGH                 | /2018 ()                |
| 27                      | Ct. Cases |              | 17583/2018  | CAPITAL TRUST LTD Vs. CHANDRARAS                     | /2018 ()                |
| 28                      | Ct. Cases |              | 17584/2018  | CAPITAL TRUST LTD Vs. MEENAKSHI DEVI                 | /2018 ()                |
| 29                      | Ct. Cases |              | 17585/2018  | CAPITAL TRUST LTD Vs. BABLI                          | /2018 ()                |
| 30                      | Ct. Cases |              | 17586/2018  | CAPITAL TRUST LTD Vs. MOHD IRFAN                     | /2018 ()                |
| 31                      | Ct. Cases |              | 17587/2018  | CAPITAL TRUST LTD Vs. SUNIL                          | /2018 ()                |
| 32                      | Ct. Cases |              | 17588/2018  | CAPITAL TRUST LTD Vs. SHAMSHAD                       | /2018 ()                |
| 33                      | Ct. Cases |              | 17589/2018  | CAPITAL TRUST LTD Vs. SURESH KUMAR                   | /2018 ()                |
| 34                      | Ct. Cases |              | 17590/2018  | CAPITAL TRUST LTD Vs. VEENITA DEVI                   | /2018 ()                |
| 35                      | Ct. Cases |              | 17591/2018  | CAPITAL TRUST LTD Vs. HEM LATA                       | /2018 ()                |
| 36                      | Ct. Cases |              | 17592/2018  | CAPITAL TRUST LTD Vs. VAKILA                         | /2018 ()                |
| 37                      | Ct. Cases |              | 17593/2018  | CAPITAL TRUST LTD Vs. NAND KISHORE                   | /2018 ()                |
| 38                      | Ct. Cases |              | 17594/2018  | CAPITAL TRUST LTD Vs. KHAN CHAND                     | /2018 () 30-6-20        |

All cases

30-6-20 H J J



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:102

30-6-2020

| S.No. | Case Type | Old Case No. | Case No.   | Title  | FIR/PS                 |
|-------|-----------|--------------|------------|--|------------------------|
| 39    | Ct. Cases |              | 17595/2018 | CAPITAL TRUST LTD Vs. SANGITA DEVI                               | /2018 ()               |
| 40    | Ct. Cases |              | 17596/2018 | CAPITAL TRUST LTD Vs. SAHAVAZ                                    | /2018 ()               |
| 41    | Ct. Cases |              | 17597/2018 | CAPITAL TRUST LTD Vs. MANGA RAM                                  | /2018 ()               |
| 42    | Ct. Cases |              | 17598/2018 | CAPITAL TRUST LTD Vs. RIYASAT                                    | /2018 ()               |
| 43    | Ct. Cases |              | 17599/2018 | CAPITAL TRUST LTD Vs. MOOAAARIF                                  | /2018 ()               |
| 44    | Ct. Cases |              | 20034/2018 | SUMITOMO CHEMICAL INDIA Vs. AGRI<br>CLINIC AND AGRI BUSINESS     | /2018 ()               |
| 45    | Ct. Cases |              | 1105/2019  | UTKARSH SMALL FINANCE BANK Vs.<br>HEMANT                         | /2019 ()               |
| 46    | Ct. Cases |              | 9974/2019  | MATRI JEWELLERS Vs. POOJA SHREE<br>JEWELLERS                     | /2019 (Karol Bagh)     |
| 47    | Ct. Cases |              | 11348/2019 | ANKIT GUPTA Vs. TAJINDER PAL SINGH<br>BEDI                       | /2019 (Roop Nagar)     |
| 48    | Ct. Cases |              | 12430/2019 | SUGAM PARIVAHAN PVT LTD Vs.<br>AASHRUT ENTERPRISE                | /2019 ()               |
| 49    | Ct. Cases |              | 12436/2019 | SUGAM PARIVAHAN PVT LTD Vs.<br>CHAMUNDA WELDING WORKS            | /2019 ()               |
| 50    | Ct. Cases |              | 12565/2019 | SUSHMA MARWAHA Vs. ORRIS<br>INFRASTRUCTURE PVT LTD               | /2019 ()               |
| 51    | Ct. Cases |              | 12957/2019 | J B GARMENTS Vs. VASTRA NIKETAN<br>AND ANR                       | /2019 (Karol Bagh)     |
| 52    | Ct. Cases |              | 12970/2019 | RAKESH JAIN Vs. SUBHAM JAIN                                      | /2019 (DBG Road)       |
| 53    | Ct. Cases |              | 699/2020   | VERSATILE BONDS PVT LTD Vs.<br>WELTECH INDIA PVT LTD             | /2020 (Karol Bagh)     |
| 54    | Ct. Cases |              | 1160/2020  | LOVE AGGARWAL Vs. RAJESH<br>BHARDWAJ                             | /2020 ()               |
| 55    | Ct. Cases |              | 3722/2020  | RAHISH KHAN Vs. DIWAN SINGH                                      | /2020 ()               |
| 56    | Ct. Cases |              | 3723/2020  | RANJEET KUMAR SINGH Vs. SHIV<br>SHAKTI REAL HOME PVT LTD         | /2020 (DBG Road)       |
| 57    | Ct. Cases |              | 3724/2020  | SHAHNAWAZ AHMAD Vs. MOHD SHAKIR                                  | /2020 (Jama Masjid)    |
| 58    | Ct. Cases |              | 3725/2020  | RIMJHIM KUMARI Vs. NARAYAN FRESH<br>MART                         | /2020 ()               |
| 59    | Ct. Cases |              | 3726/2020  | AWESOME PAINT PLANNERS PVT LTD<br>Vs. SURAJ MAL CIVIL CONTRACTOR | /2020 ()               |
| 60    | Ct. Cases |              | 3727/2020  | AWESOME PAINT PLANNERS PVT LTD<br>Vs. ENTITY SERVICES PVT LTD    | /2020 (Karol Bagh)     |
| 61    | Ct. Cases |              | 3728/2020  | KRISHNA CHAND TIWARI Vs. KRISHAN<br>GUPTA                        | /2020 (Kotwali)        |
| 62    | Ct. Cases |              | 3729/2020  | L AND T FINANCE LTD Vs. AMANPREET<br>KAUR                        | /2020 ()               |
| 63    | Ct. Cases |              | 3730/2020  | VIKASH TRIVEDI Vs. MAYANK TIWARI                                 | /2020 (Civil Lines)    |
| 64    | Ct. Cases |              | 3731/2020  | KESHAV SINGH Vs. GANGA RAM                                       | /2020 (GULABI BAGH)    |
| 65    | Ct. Cases |              | 3732/2020  | HOTEL SILVER SHINE Vs. PANKAJ RAI                                | /2020 (Pahar Ganj)     |
| 66    | Ct. Cases |              | 3733/2020  | VICTORIA CAR RENTAL PVT LTD Vs.<br>MAHARAJ SINGH                 | /2020 ()               |
| 67    | Ct. Cases |              | 3734/2020  | MOHAMMAD NASIR Vs. ANZAR AMIN<br>PARRAY                          | /2020 (Karol Bagh)     |
| 68    | Ct. Cases |              | 3735/2020  | SAGAR CHAND GARG Vs. KUMAR FOOD<br>DINDUSTRIES LTD               | /2020 ()               |
| 69    | Ct. Cases |              | 3736/2020  | RANJIT KUMAR Vs. BHUPENDER BHATTI                                | /2020 (Prashad Nagar)  |
| 70    | Ct. Cases |              | 3737/2020  | RAJESH KUMAR SHARMA Vs. SHRI KANT<br>SHA                         | /2020 ()               |
| 71    | Ct. Cases |              | 3738/2020  | AJAY LUTHRA Vs. SHSRI KANT SHA                                   | /2020 (Rajinder Nagar) |
| 72    | Ct. Cases |              | 3739/2020  | SEHANS PAL SINGH Vs.<br>SUBROTOCHATARJEE                         | /2020 (I.P. Estate)    |

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Chief Metropolitan Magistrate, Central, THC  
 IN THE COURT OF MR. AJEET NARAYAN  
 Metropolitan Magistrate  
 Criminal Cause List Dated 24-03-2020 Total Cases:102

30-6-20

| S.No.                             | Case Type | Old Case No. | Case No.    | Title  | FIR/PS                |
|-----------------------------------|-----------|--------------|-------------|--|-----------------------|
| 73                                | Ct. Cases |              | 3740/2020   | BAHUBALI PAPER PRODUCTS Vs. LAXMI STATIONERS AND BOOK SELLERS                                      | /2020 ()              |
| 74                                | Ct. Cases |              | 3741/2020   | 108 INNOVATIVE TECHNOLOGIES PVT LTD Vs. PROSPITIOUS CONSULTING SERVICES PVT LTD AND ANR            | /2020 ()              |
| 75                                | Ct. Cases |              | 3742/2020   | BHUPENDER KUMAR Vs. DHARMENDER KUMAR   | /2020 (Prashad Nagar) |
| 76                                | Ct. Cases |              | 3743/2020   | AMANDEEP SINGH ARORA Vs. LAKSHYA ARORA   | /2020 ()              |
| 77                                | Ct. Cases |              | 3744/2020   | BALAJI WIRES PRIVATE LIMITED Vs. NEXT EYE SOLUTIONS PRIVATE LIMITED                                | /2020 ()              |
| 78                                | Ct. Cases |              | 3745/2020   | BALAJI WIRES PRIVATE LIMITED Vs. NEW GABION TECHNOLOGIES   | /2020 (Sadar Bazar)   |
| <b>Prosecution Evidence</b>       |           |              |             |  |                       |
| 79                                | Ct. Cases | 53/DG/2011   | 526271/2016 | MS OM BIOTEC Vs. PANDEY MEDICAL D D TOWNSHIP LTD. Vs. YUGDEEP ESTATES BUILDERS PROMOTERS PVT. LTD. | /0 (Darya Ganj)       |
| 80                                | Ct. Cases | 1996/2015    | 536441/2016 | RAJESH KUMAR Vs. MOHD SAHEED   | /0 (Rajinder Nagar)   |
| 81                                | Ct. Cases | 56RT/2015    | 532396/2016 | D.S.ENTERPRISES Vs. SUNIL PAHALWANI  | /0 (Subzi Mandi)      |
| 82                                | Ct. Cases | 87/1/2016    | 529114/2016 | HEMANT KUMAR Vs. GULZARI LAL   | /0 (I.P. Estate)      |
| 83                                | Ct. Cases |              | 6650/2017   | NITIN MITTAL Vs. MAAN SINGH MAKHIJA  | /0 (Karol Bagh)       |
| 84                                | Ct. Cases |              | 11770/2017  | RITA BALWANI Vs. RITESH CHAUHAN  | /0 (Lahori Gate)      |
| 85                                | Ct. Cases |              | 11802/2017  | RITA BALWANI Vs. RITESH CHAUHAN  | /0 (Kashmere Gate)    |
| 86                                | Ct. Cases |              | 11803/2017  | RITA BALWANI Vs. RITESH CHAUHAN  | /0 (Kashmere Gate)    |
| 87                                | Ct. Cases |              | 11804/2017  | ROHIT KOHLI Vs. SHASHI BHUSHAN   | /0 (Kashmere Gate)    |
| 88                                | Ct. Cases |              | 6228/2018   |  | /0 (Karol Bagh)       |
| <b>Statement of Accused</b>       |           |              |             |  |                       |
| 89                                | Ct. Cases | 161/K/2012   | 531914/2016 | PRITHVI RAJ BAROLIA Vs. GAURAV GUPTA   | /0 (Karol Bagh)       |
| 90                                | Ct. Cases | 483/1/2015   | 518366/2016 | MS GOYAL ENTERPRISES Vs. MS REETU EXPORTS  | /0 (Kotwali)          |
| 91                                | Ct. Cases |              | 14191/2017  | S K JAIN RUBBERS Vs. FIRE GUARD SERVICE  | /0 (Kamla Market)     |
| <b>Defence Evidence</b>           |           |              |             |  |                       |
| 92                                | Ct. Cases | 37/HQ/2011   | 534054/2016 | VIJAY KUMAR JAIN Vs. DEEPAK JAIN   | /0 (Hauz Qazi)        |
| 93                                | Ct. Cases | 549/1/2015   | 521756/2016 | SONI MITTAL Vs. AMAN SACHDEVA  | /0 (Roop Nagar)       |
| 94                                | Ct. Cases |              | 4940/2017   | M/S BANSAL CREDITS LIMITED Vs. MD SALMAN   | /0 (Darya Ganj)       |
| 95                                | Ct. Cases |              | 5449/2018   | THE KRISHNA COOPERATIVE Vs. KHEM CHAND PAWAR   | /0 (Sarai Rohilla)    |
| 96                                | Ct. Cases |              | 5450/2018   | THE KRISHNA COOPERATIVE Vs. VISHWANATH   | /0 (Sarai Rohilla)    |
| <b>Order on Misc. Application</b> |           |              |             |  |                       |
| 97                                | Ct. Cases | 450/1/2015   | 513304/2016 | MS BALAJI LIFTER Vs. MS J.D. EDNTERPRISES  | /0 (Rajinder Nagar)   |
| <b>Arguments</b>                  |           |              |             |  |                       |
| 98                                | Ct. Cases | 184RT/2015   | 528901/2016 | VISHWAS MEHRA Vs. SUNIL YADAV  | /0 (Sadar Bazar)      |
| <b>Final Arguments</b>            |           |              |             |  |                       |
| 99                                | Ct. Cases | 171RT/2015   | 535104/2016 | VISHWAS MEHRA Vs. SUNIL YADAV  | /0 (Sadar Bazar)      |
| <b>Order on Misc. Application</b> |           |              |             |  |                       |
| 100                               | Ct. Cases |              | 6900/2017   | VIJAY KUMAR JAIN Vs. DEEPAK JAIN   | /()                   |
| 101                               | Ct. Cases |              | 6901/2017   | DEEPAK JAIN Vs. VIJAY KUMAR JAIN   | /()                   |
| 102                               | Ct. Cases |              | 11631/2017  | SHRI RAM Vs. KULDEEP SINGH   | /0 (Subzi Mandi)      |

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District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Geetanjli  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 34

| S. No.                               | Case Type  | Old Case No. | Case No. | Title  |
|--------------------------------------|------------|--------------|----------|--|
| <b>Misc. Issues/Purpose</b>          |            |              |          |  |
| 1                                    | CS DJ      | 47/2016      | 13316/16 | MS SMAT FORMS Vs. SECRETARY CUM DIVISIONAL COMMISSION (REVENUE) - 14/05  |
| 2                                    | CS DJ      | 362/2016     | 10145/16 | KANTI DEVI Vs. RAM PAL - 14/05   |
| 3                                    | CS DJ      |              | 20154/16 | VINAR SYSTEMS PVT. LTD. Vs. LANCO INFRATECH PVT. LTD - 14/05             |
| 4                                    | CS DJ      |              | 3131/17  | M/S BHARAT UDYOG Vs. EWE CONSULTING ENGINEERS PVT. LTD. - 14/05          |
| 5                                    | CS (COMM)  |              | 478/20   | ICICI BANK LTD. Vs. NAVEEN SARASWAT - 12/05                              |
| 6                                    | RCA DJ PBT |              | 27/18    | T. GEETA GARG Vs. NARAIN DUTT SHARMA AND ANOTHER - 12/05                 |
| 7                                    | CS DJ      |              | 1439/18  | ANIL TYAGI AND ORS. Vs. DHEERAJ TYAGI AND ORS. - 14/05                   |
| 8                                    | CS DJ      |              | 6215/18  | ICICI BANK LTD Vs. PAUL GOMES - 14/05 - Transfer                         |
| 9                                    | CS DJ      |              | 684/19   | ARJUN DEV ARYA Vs. SMT. BHAWNA SETHI and ANR - 24/04                     |
| 10                                   | CS DJ      |              | 994/19   | SMT. JAMUNA and ANR Vs. SUBIR KUAMR DEY and ORS - 14/05                  |
| <b>Misc. Appearance</b>              |            |              |          |  |
| 11                                   | Misc DJ    |              | 940/19   | M/s HINDUSTAN RASAYAN PVT LTD Vs. M/s DEURO PAINTS and ORS - 13/05       |
| 12                                   | Misc DJ    |              | 230/20   | RAJENDER KUMAR Vs. SATISH and ORS - 13/05                                |
| <b>Issues</b>                        |            |              |          |  |
| 13                                   | CS DJ      |              | 6509/18  | PRADEEP GUPTA Vs. AMAN TRAVELS LTD. - 18/05                              |
| <b>Plaintiff/Petitioner Evidence</b> |            |              |          |  |
| 14                                   | CS DJ      | 160/2015     | 18099/16 | CHETAN PRAKASH Vs. ASHISH PINGOLIA - 09/7                                |
| 15                                   | CS DJ      |              | 906/17   | SHANTI MUKUND HOSPITAL Vs. SBM HEALTHCARE (INDIA) PVT LTD - 09/7         |
| 16                                   | CS (COMM)  |              | 481/20   | ICICI BANK LTD. Vs. RAMESH CONSTRUCTIONS PVT LTD - 25/04                 |
| 17                                   | CS DJ      |              | 2152/18  | OM PRAKASH YADAV Vs. LAJPAT SINGH - 09/07                                |
| <b>Defendant/Respondent Evidence</b> |            |              |          |  |
| 18                                   | CS DJ      | 225/2016     | 11272/16 | SURINDER KUMAR Vs. MADAN LATA - 01/06                                    |
| 19                                   | CS DJ      | 133/2016     | 17807/16 | SMT. SHAKUNTALA DEVI Vs. BANSIDHAR SHAH - 01/06                          |
| <b>Misc. Arguments</b>               |            |              |          |  |
| 20                                   | TM PBT     | 71/2010      | 931/16   | MS BALAR MARKETING PVT. LTD. Vs. MS KUNDAN CABLES (INDIA) - 08/07        |
| 21                                   | TM PBT     | 72/2010      | 932/16   | MS BALAR MARKETING PVT. LTD. Vs. MS KUNDAN CABLES (INDIA) - 04/07        |
| 22                                   | TM "       | 70/2010      | 968/16   | LAKKHA RAM SHARMA Vs. MS. BALAR MARKETING - 04/7                         |
| 23                                   | TM "       | 73/2010      | 1030/16  | MS BALAR MARKETING Vs. MS KUNDAN CABLES - 24/7                           |
| 24                                   | TM "       | 7/2015       | 971/16   | MS. KUNDAN CABLE INDIA Vs. MS. BALAR MARKETING - 24/7                    |
| <b>Misc. Arguments</b>               |            |              |          |  |
| 25                                   | CS DJ      | 209/2016     | 14277/16 | SHRI BALBIR SINGH Vs. DHARAMBIR SINGH - 08/07                            |
| 26                                   | CS DJ      | 192/2016     | 15235/16 | GROUP CAPT. (RETD.) R.S. MALHARI Vs. MS BLUE AVENUE CLOTHING CO. - 08/07 |
| 27                                   | RCA DJ     |              | 222/17   | ISLAMUDDIN AND ORS Vs. NAJMUR REHMAN - 08/07                             |
| 28                                   | Misc DJ    |              | 635/17   | DHARAM PAL SINGH Vs. SURJAN SINGH AND ORS - 08/07                        |
| 29                                   | RCA DJ     |              | 195/18   | OM PRAKASH (SR. CITIZEN) Vs. PRADEEP KUMAR AND ANR - 08/7                |
| <b>Final Arguments</b>               |            |              |          |  |
| 30                                   | CS DJ      |              | 20617/16 | M/S GTC FOODS PVT LTD Vs. M/S SHRI SAI INDUSTRIES AND ANR - 05/04        |
| 31                                   | CS (COMM)  |              | 434/20   | ICICI BANK LTD. Vs. VAIBHAV PRAKASH - 25/04                              |
| 32                                   | CS (COMM)  |              | 479/20   | ICICI BANK LTD. Vs. ATUL SINGH - 24/04                                   |
| 33                                   | RCA DJ     |              | 18/18    | ARUNA KAPOOR AND ANR Vs. USHA KAPOOR AND ORS - 09/04                     |



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Geetanjli  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:34

| S.No. | Case Type | Old Case No. | Case No. | Title                              |
|-------|-----------|--------------|----------|------------------------------------|
| 34    | S (COMM)  |              | 480/20   | ICICI Bank Vs. ARUN SHARMA → 23/04 |



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:30

| S.No.                                | Case Type | Old Case No. | Case No. | Title  |
|--------------------------------------|-----------|--------------|----------|--|
| <b>Misc. cases/purpose</b>           |           |              |          |  |
| 1                                    | CS SCJ    | 264/2014     | 93825/16 | DAULAT SINGH JAIN Vs. DALPAT SINGH                             |
| 2                                    | Misc SCJ  | 32/2014      | 60077/16 | DAULAT SINGH Vs. DALPAT SINGH                                  |
| 3                                    | Misc SCJ  | 33/2014      | 60280/16 | DAULAT SINGH Vs. DALPAT SINGH                                  |
| 4                                    | EX        | 83/2014      | 97097/16 | SANJA WATI ANR Vs. SUSHMA ORS                                  |
| 5                                    | Misc SCJ  |              | 218/17   | REMAL DASS DUDEJA Vs. SANTOSH MEHLAWAT                         |
| 6                                    | CS SCJ    |              | 3944/17  | ICICI BANK LIMITED Vs. KULWANT SINGH                           |
| 7                                    | EX        |              | 2493/17  | TATA POWER DELHI DISTRIBUTION LTD Vs. DEVBRAT RAI              |
| 8                                    | EX        |              | 2495/17  | TATA POWER DELHI DISTRIBUTION LTD Vs. SHANTI BAI               |
| 9                                    | CS SCJ    |              | 2852/18  | ICICI BANK LTD. Vs. LOVELY                                     |
| 10                                   | CS SCJ    |              | 664/19   | MOTOPLAST COMPONENTS Vs. DURVIJAY SINGH                        |
| 11                                   | CS SCJ    |              | 1511/19  | M/S AMAZON DISTRIBUTORS (P) LTD. Vs. M/S SHIV TRADERS          |
| 12                                   | CS SCJ    |              | 2065/19  | ICICI BANK LIMITED Vs. GANGASAGAR S GUPTA                      |
| 13                                   | CS SCJ    |              | 2066/19  | ICICI BANK LIMITED Vs. GURJEET SINGH                           |
| 14                                   | EX        |              | 1821/19  | M/S PRAGTI FINANCIERS AND ANR. Vs. MANOJ KUMAR SHARMA AND ANR. |
| 15                                   | Misc SCJ  |              | 572/19   | RAJ KUMAR Vs. RAJ KISHAN                                       |
| 16                                   | CS SCJ    |              | 3359/19  | HARJEET SINGH Vs. VAISHNAVI CAR ACCESSORIES                    |
| 17                                   | Misc SCJ  |              | 639/19   | TARA DEVI Vs. AMAR SINGH (SINCE DECEASED THROUGH LRS)          |
| <b>Issues</b>                        |           |              |          |  |
| 18                                   | CS SCJ    |              | 2470/17  | NAEEM AHMED Vs. MOHD. MUBEEN                                   |
| 19                                   | CS SCJ    |              | 3360/19  | HARJEET SINGH Vs. M/S. VAISHNAVI SERVICES CENTER               |
| <b>Plaintiff/Petitioner Evidence</b> |           |              |          |  |
| 20                                   | CS SCJ    |              | 3560/19  | M/S ASIAN TOWNSVILLE FARMS LTD. Vs. SMT. KISHEN DEVI AND ORS.  |
| 21                                   | CS SCJ    | 211/2013     | 1398/16  | MONGA RAM Vs. RAM VILAS  |
| 22                                   | CS SCJ    | 26/2014      | 94144/16 | STATE BANK OF INDIA Vs. ICICI BANK LTD                         |
| 23                                   | CS SCJ    |              | 1338/17  | RAM LAL BANSIWAL Vs. GOPINATH BANSIWAL                         |
| <b>Defendant/Respondent Evidence</b> |           |              |          |  |
| 24                                   | CS SCJ    | 174/2016     | 95797/16 | CHEMICAL LINK AGENCIES Vs. ADITYA CHEMICALS                    |
| 25                                   | CS SCJ    | 182/2016     | 928/16   | SMT. SUNITA Vs. SH. SURENDER BHATI                             |
| <b>Misc. Arguments</b>               |           |              |          |  |
| 26                                   | CS SCJ    | 503/2013     | 96503/13 | POLYCRAFTS (SC) Vs. DELHI FINANCIAL CORPORATION"               |
| 27                                   | EX        | 109/2016     | 96109/16 | PRAKASH CHAND Vs. SMT. MISHRO DEVI                             |
| 28                                   | Misc SCJ  |              | 367/18   | JUGAL KISHORE Vs. SHAKUNTALA                                   |
| 29                                   | CS SCJ    |              | 650/19   | BHAGWAN DASS RASTOGI Vs. AMARJEET SINGH                        |
| 30                                   | Misc SCJ  |              | 450/19   | ASHOK DANG Vs. BSES YPL  |

07/07/20

(COURT NO. 137-A)